1986]

SHRI VASANT SATHE : Do you not want to listen to me?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please resume your seat, Mr. Gupta. He is replying to you.

SHRI VASANT SATHE: Sir, by letter dated 8th May, 1986, in reply tP one of our senior Members of Parliament and trade union leader, Shrj Basudev Acharya, I had clarified that our department has issued instructions to al] Coal India companies that this action should be taken only against those—even if show— yeause notices have been issued, I am! making this statement—who were doing essential service and yet had gone on strike and against those who are responsible for violence or sabotage.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The question is:

That the Bill to repeal the Coal Mines Labour Welfare Fund Act, 1947 and to provide for certain matters incidental there as passed by the Lok Sabha, be taken into consideration.

The motion was adopted.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): We shall now rake up the clause by clause consideration of the Bill.

Clauses 2 to 8 were added to the BUI.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI VASANT SATHE: Sir, I beg to Move "That the Bill be passed."

The question was put and the motion was adopted.

### Resolution of Draft National Policy Education, 1986

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THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN: We shall now resume the discussion on the Draft National Policy on Education. Shri Rafique A lam to continue his speech.

श्री रफीक जालम (बिहार): उपसभाध्यक्ष महोदय, जीसा कि मैं कह रहा था, पहले म अपने लोकप्रिय हरदिल अजीज प्राइम मिनिस्टर को दिली मबारकबाद देता हुं जिन्होंने कोशिश की एज्केशन कैसे फौले, शिक्षा प्रणाली में काँन सी तब्दीलियां लाई जायं कि इस मल्क में लोग पढ़े-लिखे हों और उनको स्विधाएं मिलों। जैसा कि आप जानते हैं, आजादी के बाद सबसे बड़ी खराबी जो हम में आई वह यह कि हम अपने नैशनल करकटर को भलते गए, कोई अपने को पंजाबी कहते हैं, कोई अपने को तामिल-नाड़ू का कहते हैं, कोई जान्धू का कहते हैं और जब दोश से बाहर जाते हैं तभी अपने को हिन्द्स्तानी कहते हैं। इस लिये शिक्षा के जरिये ही हम आगे वह सकते हैं। शिक्षा के जरिये ही मल्क तरक्की कर सकता है और शिक्षा के जरिये ही हमारी आजादी कायम रह सकती है। यह जो पालिसी डाक मेंट लाया गया है मैं इस को सपोर्ट करता हूं और चन्द बारों कहना चाहता हुं।

कल कुछ आपोजीशन के नेताओं ने कहा कि एज्केशन के सिलिसिले में सरकार ने कुछ नहीं किया है। आजादी के पहले जहां 5 करोड़ एज्केट डे थे आज वहां 25 करोड़ हो गये हैं और फिर भी वे कहते हैं कि इस फील्ड में कुछ नहीं हुआ। हमारे बिहार में सिर्फ पटना युनिवर्सिटी थी। आज हमारे यहां 6 यूनिवर्सिटीज हैं और पूरे मल्क में 150 यूनिवर्सिटीज हैं। पूरे मल्क में 5000 कालेजेज हैं और फिर भी कहते हैं कि मूल्क ने तरक्की नहीं की, शिक्षा में कोई प्रगित नहीं की। जो नेशनल पालिसी रखी गयी है उस के बारे में में चन्द स्फाव देना चहता हों।

सब से पहली बात तो यह है कि म्ल्क में 80 फीसदी लोग गांवों में रहते हैं। गांव में गरीबी की बजह से लोग अपने बच्चों को पढ़ा नहीं सकते और सब से ज्यादा ड्राप आउट

## [श्री रफीक आलम]

गांवों में ही होते हैं। 60 परसेंट ड्राप आउट बच्चे गांवों में होते हैं। उस में बहुत से जीनियस होते हैं लेकिन उन के मां बाप उन को पढ़ा नहीं सकते क्योंकि वे गरीब होते हैं। उन बच्चों की तरफ ह्क्मित को ध्यान देना चाहिए और सोचा जाना चाहिए कि किस तरह से उन बच्चों को एजुक्शेन दी जा सकती है और उन की पढ़ाई लिखाई का बंदोबस्त किया जा सकता है।

## [इस समय उपसभाध्यक्ष, (श्री सन्तोज कामार साह]) पीठासीन हुए]

यह कदम आप को उठाना है क्योंकि गांव मजबूत होगा देश मजबूत होगा और इस लिये आप उन बच्चों की तरफ ध्यान दें और उन की पढ़ाई लिखाई का कुछ इंतजाम करायों और जो नवादय विद्यालय खूलने जा रहें हैं वे जिलों में खूलने जा रहें हैं। में चाहता हूं कि बच्चों को तालीम देने के लिये आप हर ब्लाक में नवादय स्कूल खोलों और वे रजीडींशियल टाइप के स्कूल होने चाहिए और इस स्कूल के जरिये बच्चे आगे बढ़ सकते हैं।

दसरी बात बोसिक एज्कोशन जो महात्मा गांधी ने चलायी थी उस को हम भूल गये हैं। उनका मतलब था कि हम सब बच्चों को तो नौकरी नहीं दो सकते ही लेकिन सारे बच्चों को लायक जरूर बना सकते हैं कि अगर वे कारपेंटर है तो वे अच्छे कारपेंटर हाँ और काश्तकार हों तो अच्छे काश्तकार हों। या अच्छे सनतकार हों। अर्न व्हाइल म् लर्न की जो बेसिक पालिसी थी उस की तरफ सरकार को ध्यान दोना चाहिए। आप को माल्म होगा कि अगर यही तरीका रहा और एज्के-शनल सिस्टम मैं कोई तब्दीली नहीं लाये तो इस सदी के आखिर तक 50 करोड़ लोग हमारे मुल्क में अनपढ़ रह जायोंगे और अगर किसी मल्क के 50 करोड़ लोग अनपड़ रह जाय तां उस मल्क की क्या तरक्की हो सकती हैं ?

दूसरी बात यह है कि अभी फिलहाल 1.23 करोड़ एज्केट डे जाबलेस हैं। ये पढ़ लिखकर बैंडे हुए हैं, बेरोजगार हैं। हमारे यहां 60 परसंट बच्चे डाप-आउटस हैं। 26 करोड़ वर्को फोर्स हों से 20 करोड़ अन एज-

वेटेड हैं। 5 लाच लोजर प्राइमरी स्कलॉ में से 2 लाख की एक्जोमोडोशन नहीं है। 1.5 लाख स्काल में ब्लैक बोर्ड नहीं हैं। 2 लाख लांबर प्राइमरी स्कूल एसे हैं जिसमें एक ही टीचर है। इसलिए इन चीजों को देखते हुए में हयुमन रिसोसेंज मिनिस्टर को दिली म्बारकवाद देता हूं कि उन्होंने इन सब चीजों का स्थाल रखते हुए डाफट पेश किया है जिसमें सब चीजों को टच किया है। लेकिन उनका इंप्लीमटिशन कैसे कर्रगे, उसके लिए रिसोसेंज कहां से आएंगे, उसका भी ध्यान रहाँ। गांवीं में जो स्काल ही उनकी टाटी फाटी इमारतों को देखते हुए ही पता चल जाता है कि यह स्कलकी इमारत है। तो आप स्कल बिल्डिंगकी ओर ज्यादा ध्यान दें। एन. आर. ई. पी-या आर. एल. इ. जी. पी. 🦼 जो भी हों उनसे आप फांड प्राप्त कर कम से कम स्काल की बिल्डिंग बनादै।

तीसरी बात यह है कि कामन सिलंबस होना चाहिए जो पूरों दोश में लागू हो । फर्ज कीजिए सर्विस में, जैसे आइ. ए. एस. है या अन्य उनका ट्रांसफर हो जाता है तो अगर कोई बिहार से मद्रास चला जाए तो वहां पढ़ाई दूसरे किस्म की हो तो उसके बच्चे पढ़ नहीं सकते । उनके लिए द्रवारी होती है तो बच्चों की पढ़ाई को लेकर परे- शानी होती है । तो कामन सिलंबस होने से उनके बच्चे उसका लाभ उठा सकते हैं ।

चाँथी बात है, रिलीजस एंज्डिशन की। हमारा देश सैक्यूलर है, इसलिए प्राइमरी स्टेज तक रिलीज एंज्जेशन होनी चाहिए चाहें वह हिन्दू हो, मस्लिम हो, इंगाई हो या सिख हो, सबको पता होना चाहिए कि दसरों का धर्म क्या है, उनके धर्म में क्या है। सब धर्मों के बारों में सब बच्चों को जानना चाहिए ताकि वे भाई चारों के साथ रहना सीख सकों।

श्रीमन, हमारा जो नेशनल सौंग है, सार जहां, से अच्छा हिन्दुस्तां हमारा हम ब्लब्लों है इसकी, यह ग्लिश्तां हमारा, इसकों सबकों लिए कंपल्सरी करना चाहिए। इससे बच्चों में नेशनल साँस बनेगा।

इसके अलावा आज हमारे बच्चों को अलंकजॉडर दि ग्रेट के दारे म<sup>र</sup>तो जानकारी

इनको पालिटिक्स से दूर रखा जाए । इन्हीं बब्दों के साथ इस ड्राफ्ट को सपोट करता

[شرى رفيق عالم (بهار): اپ سبها ادهیکش مهودیه - جیسا که میں کہت رہا تھا ۔ سب سے پہلے میں اپنے لوک پریہ - هردل عزیز يراثم ملسلر كو دلى مها كهاد ديتها ھوں جلہوں نے کوشھ کی ایجوکیشوں کھسے بھیلے - شکشا پونالی میں كونسى تبديلهان الأي جائين - كه اس ملک میں لوک پڑھے لکھے ھوں اور الكو سوده دين ملين - جيسا كه آپ جانتے ھیں - آزادی کے بعد سب سے بوی خرابی جو هم میں آئی وہ یہ کہ هم ایے نیشدل کیر بکتر کو بھولتے گئے ھیں کوئی ایے کو پذھابی کہتا ہے۔ کوئی ایے کو تمل ناةو كا كهتا هـ - كولى آندهر ا دبتا هے اور جب دیس سے باهر جاتے هيں تبهي هندرستانی کهتم مین - اسلکم شکشا ك ذريعة هي هم آئے يوه سكتے هيں-شکشا کے ذریعہ ھی ملک ترقی کر سکتا ۔ ارر شکشا کے ذریعہ ھی ھماری آزائسی قائم رہ سکتی ہے۔ ية جو ياليسي قاكومذت لايا كيا ش میں اس کو سهورے کرتا هوں اور چند باتین کبنا چاهتا هور -

کل کنچه اپوزیشن کے نیتاوں نے کہا کہ ایجوکیشن کے سلسلہ میں سرکار نے کنچھ نہیں کیا ہے - آزادی کے پہلے جہاں پانچ کروز ایجوکیٹڈ

होती है, लेकिन महात्मा गांधी, जवाहरलाल नहरू, नेताजी स्भाषचंद्र बांस, अबुल कलाम आजाद के बारे में जानकाारी न हो तो इससे बड़ी ट्रोजडी और क्या हो सकती है ? बच्चों को यह जानकारी होनी चाहिए कि इन लोगों ने हमारे देश को अंग्रेजों को गुलामी से आजाद किया । इसलिए उस आजादी को हमों कायम रखना चाहिए। इसके लिए जितनी भी कूरबानियां दोनी पड़ी, वह वह दोने के लिए हम तैयार रहना चाहिए।

श्रीमन, आपके स्कृलों में सही टीचर्स न हों तो बतल की पीठ पर पानी वाली कहावत बन जाती है। इसलिए टीचर्स को अच्छी ट्रोनिंग दी जाए। मेरा सुभाव यह है कि पॉलिटिक्स को स्कूलों से समाप्त किया जाए चाह वे हाइस्कूल हों, कालेज हों या यूनि- विस्टी लंबल के इस्टीट्यूशंस हों । स्कूल, कालेज और ज़्निवसिंटियों को हम एसे कारसाने कह सकते हैं जहां पर व डाक्टर तैयार होते हैं। डाक्टर बन गे, एडिमिन-स्ट्रेटर बनेगे, पार्लियामेंटेरियन बनेगे और इस कारखाने को तबाह और बर्बादी से बचाने के लिए एक ही तरीका है कि एज्केशनल इंस्टीट्य्शन्स में पालिटिकस नहीं जाने पाये ताकि हमारे अच्छे से अच्छे डाक्टर बने, पार्लियामटेरियन बने, अच्छे से अच्छे इंजीनियर दनें। इसकी तरफ आपको स्थान रखना चाहिए । साथ ही साध जो टोचर्ज पालिटिक्स में आना बाहे या प्रोफेसर आना चाह<sup>े</sup> तो कोई इन्कार नहीं है, सूशी से आ सकता है, उनका वैलकम कर रहे हैं लेकिन वन मैन जाब बेसिस पर 1 जगर युनिवर्सिटी में रहना चाही वहां रही अगर पालिटिक्स में आना चाहे, पार्लियाम ट म गाना चाहे तो उसको वहां से इस्तीफा देना चाहिए और उसके बाद वह यहां आए। ताकि उनका एक ही काम रही बच्चों को पढ़ाना । होता क्या है कि इधर युनिवर्सिटी में भी प्रोफेसर रहते हैं और फिर इधर आ कर माम्बर भी बन जाते हैं, पालिटिक्स मी आ जाते हैं, इससे बच्चों की पढ़ाई का लास होता है। बच्चों की पढ़ाई ढंग से नहीं होती इसलिए इस को बेन करना चाहिए। हम लोगों की यह पालिसी होनी चाहिए कि वन मीन जाब और इसमी भी अपने उल्लेख किया है कि आल टीचर्ज शुड़ टीच एंड आल स्ट्डट्स बड़ स्टडी। यह तभी होगा जब

یه قدم آپ کو اقبانا هے کیونکه
گاری مضبوط هرا قو دیھی مضبوط
هوا - اور اسلئے آپ ان بچوں کی
طوف دھیان دیں - اور انکی
پوهائی لکھائی کا کچھ انتظام کوائیں
اور جو نئے Novadaya اسکول
کھائے جا رہے ھیں رہ ضلعوں میں
کھلئے جا رہے ھیں وہ ضلعوں میں
کھلئے جا رہے ھیں - میں چاھتا
کھلئے جا رہے ہیں - میں چاھتا
اسکول کہ بچوں کو تعلیم دیئے کھائے
آپ ھر(Block) اگ میں اور وہ ریزی قیلشهل
اسکول کیولیں اور وہ ریزی قیلشهل

دوروى بات بيسك ايجوكهش جو مہانما کاندھی نے چلائی تھی -اسكو هم يهول كله هيس - ان كا مطلب نها که هم سب بحوں کو تو ٹوکری نبیں دے سکتے ھیں - لیکن سارے بچوں کو لاتی ضورو بنا سکتے هين - اگر ولا کارييد تر هين - تو اچے کارپینٹر ھیں - اور کاشتار ھیں تواچه کاشتکار هن - يا اچه صنعت از "Earn while you learn" - . ... "ارس وهائي يو لرن" کي جو بيسک پالیسی تنی اسکی طرف سوکار کو دهیان دینا جاهئے - آپ کو معلوم هوکا که افر یهی طریقه رها اور ايجوكيش مستم مهن هم كوئي تبدیلی نہیں لائے تو اس صدی کے آخر تک پنچاس کروز لوک عمارے ملك مهن ان يوء ره جائهن الم

[شری رفیق عالم]

تو - آج رهاں پچھس کروز هو گئے

هیں - ارر پهر بهی وه کہتے هیں

که اس فیلڈ میں کچھ نہیں هوا 
همارے بہار میں صرف پٹله

یونیورسٹی تہی - آج هماوے یہاں

لا یونیورسٹیز هیں - اور پورے ملک

میں ایک مو پچاس یونیورسٹیز هیں
پورے ملک میں پانچ هزار کالجیز

هیں - اور پهر بهی کہتے هیں که

ملک نے ترقی نہیں کی - جو

ملک نے ترقی نہیں کی - جو

نیشلل پالیسی رکھی گئی ہے 
اسکے بارے میں چلد سجھاؤ دیاا

چاعتا هیں-

سب سے پہلی بات تر یہ ہے که ملک میں اسی فیصدی لوگ کافی ميں رهتے هيں - کائی مهن فريمي کی وجه سے لوگ افع بھوں کو یوما نہیں سکتے هیں - اور سب سے زيادة قراب آوت كاول ميل هي هوتے هير - سانه پرسيلت قراب آوت بھے وں میں ہوتے میں ا۔ میں بہت سے جیدیس موتے میں -لیکن ان کے ماں بان انکو پڑھا رمهی گتے - کهنکه ولا دویب هوتے هیں اسلام بحوں کی طرف حکومت کو دهیان دینا چاهئے - ارز سوچا جانا جاهد که اس طرح سے ان بچں کو ایجوکیشن دی جا سکتی ھے - اور ابن کی پوھائی لکیائی کا بلدوبست کیا جا سکتا ہے .

يا آر - ايل- اي - جي - پي - جو بهي ھوں آپ فلڈ حاصل کرکے کم سے کم اسكول كي بلذنك بادين-

تيسري بات يه هے كه كامن سليمس (Common Syllabus) هونا چاهلے- جو يورے ديش ميں لاكو هو- فرض کیجئے سررس میں جیسے آئی۔ آے۔ ایس- هیں یا دوسرے اس ا ترانفر هونا چاهئے۔ تو اکو کوئی ہار سے مدراس چلا جائے تو رهاں پوهائی دوسرے قسم کی" هوگی تو اس کے بجے پڑہ نہیں سکتے۔ ان کے لئے دشواری هوتی هے- تو بحصوں کی پرهای کو لیکر پریشای هوتی هے-"و كامن سليبس هوني سے إنكے بحج اس کا ابه الها سکتے هيں-

چوتهی بات یه هے که رابعجس ايجوكيشي (Religious education) كي-هارا ديش سيكولو هـ- اس لئه پراد ی ستیم تک رایجس ایجوکیشن هوای چاهئے۔ چاہے وہ هندو هو۔ سسلم هو- عيسائي هو- يا سكه هو سب کو پته هونا چاهئے که دوسرے کا دھرم کیا ہے۔ اس کے دھرم میں کیا ۔ سب دھرموں کے بارے میں سب بحول کو جاننا چاهئے ساکه وہ بہلی چارہ اے ساتھ رہنا سیکھ سکیں -

شريمان همارا جو نيشنل سونگ Song هے ددسارے جہاں سے اچھا هندوستان همارا - هم بلبلهن هين

اور اگر کسی ملک کے پھاس کرور اوک ان پڑھ رہ جائیں تو اس املک کی کیوں ٹوٹی هو سکتی ہے۔

دوسرمي بيت يه هے که ابھي في الحمال ايك أعشارية ٢٣ كرور ايموكيتة جاب ليس هين - يه پوه لکھکر بیٹھے ھوٹے ھیں۔ بے روزگار ھیں۔ ھمارے یہاں ساتھ برسیات بحے قاب - اوٹس هيں - ٢١ كرور ررک فورس میں سے ۱۰ کرور ال ايجوكينة (uneducated) هين پانے لکھ لوگ پرائمری اسکولوں میں سے دو لاکھ کی ایکوموڈیشن ہے۔ ایک آعشاریه پاچ لکه اسکول میں پہلک بورة نہیں ہے۔ ۲ لاکھ لوور پرائموں اسکول ایسے هیں - جلمیں ایک هی تیچر هے- اس لئے اور چیزوں کو دیکھتے ہوئے میں ھیومن رسورهیز ماستر کو دلی مبارکباد دیتا هوں که انہوں نے ان سب چهزوں کا خیال رکھتے هوئے يہ قرافت پیش کیا ہے جس میں سب چیزوں کٹیم (touch) کیا کیا ہے۔ لیکن اس كا إميلى ملتيشن كيس كوينكي- اس کے لئے رسورسیز کہاں سے آئیلگے۔ اس کا بھی دھیاں رکبیں۔ گؤں میں جو اسقول هين- انمي توتي پهوتي عميرتوں كو ديكيتے هوئے هي يته چل جاتا هے که یه اسکول کی ممارس هے- تو آپ اسکول بلدنگ کی طرف زیاده دهیان دیں۔ (N. R. E. P.) - يى - أر - اي - إلى -

بحانے کے لئے۔ ایک می طریقہ ہے۔ كه اينجوكيشلل التي تيوشنس مين بالیتکس نہیں آنے خائے۔ تاکہ همارے يہاں اچھے سے اچھے ڈاکٹر بنیں-اچه سے اچه انجینیر بنیں- اس كى طرف أيكو خيال ركهنا جاهيًـ-ساته هي ساته جو تيچوس پاليتكس ميں أنا چاهے يا پروفيسر أنا چاهے نو دوئی انکار نہیں ہے۔ خوشی سے أسكتها هـ- انكا ولمكم كوره هين-ليكن ددون مين ون جاب بيسس، ير اگر يونيورشتي ميں رهنا چاھے تو وهاں پر رھے۔ ارر یہاں پالیتکس میں آنی چاھے۔ پارلیملٹ میں آنا چاھے تو اسکو وہاں سے استعفی دینا چاھئے۔ اور اس کے بعد وہ یہاں آئیں - تاکہ ان کا ایک هی کام رهے-بچوں کو پوهانا - هوتا کیا هے- که أدهر يونيورستى مين بوى بروفيسر رهتے هيں - اور بهر ادهر آکر ممهر بن جاتے هيں۔ پاليثكس ميں أجاتے هيں اس سے بحوں كى یوهائی دهنگ سے نہیں هوتی اس لئے اس کو بین (ban) کرنا چاھئے۔ هم لکوں کی یہ پایسی هونی چاهئے که "ون مین ون جاب، اور اس بهي آپ نے اليکھ کيا ھے۔ کہ آل تيچرس شد تيم ايند آل استردنت شد استدی، یه تبی هو کا جب ان کو پالیٹس سے دور رکھا جائے۔ انہیں شہیدوں کے سانھ اس قرافت کو سپورت کرتا هو -]

[شوی رفیق عالم] اسکی - یہ گلستا همارا ۱۰ اسکو سب کے لئے کمپلسری کرنا چاھئے-اس سے بچوں میں نیشدل سینس بچھ گی -

اس کے علاوہ آج همارے بیچوں کو الیکز نذر دبی گریت کے بیرے میں تو جالکاری هوتی هے لیکن مہانما گاندهی - جواهر لال نہرو - نیتا جی کسیاش چندر بوس مولانا ابرالکلام آزاد - کے بارے میں جانکاری نه هو تو اس سے بدی تربجة اور کیا هونی چاهئے که ان لوگوں نے هماری دیمی کو انگریزر کی غلامی سے فراد کیا آزاد کیا - اس لئے آزادی کو همیں نیام رکھنا هے - اس سے لئے جتنی تیار رهنا چاهئے دیا۔

شریمان آپ کے اسکولوں میں صحیع قیدچرس نہ ھو تو بطخ کی پہتے پر پانی والی کہانی بن جاتی ہے۔ اس لئے قیدچرس کو اچپی قریدلگ دی جائے۔ میرا سجهاؤ یہ ہے کہ پولیتکس کو اسکولوں سے میں جائے۔ چاھے وہ ھائی سکول ھوں۔ کالم ھوں۔ یا یونی رستی لیول (level) کی انستی قیوشلس ھوں۔ اسکول - کالم - اور یونیورستیوں کو اسکول - کالم - اور یونیورستیوں کو انجیلیر و قائتر تیار ھوتے ھوں۔ انجیلیر و قائتر تیار ھوتے ھوں۔ قائتر بنیں گے۔ ایڈسلستریٹر بنیں گے۔ ایڈسلستریٹر بنیں گے۔ یاولیسترین بنیں گے۔ ور برہاری سے کارخانہ کو تباھی اور برہاری سے

SHRI HOKISHE SEMA (N'agaland): Mr. Vice-Chairman, Sir, we are all aware that the draft national Policy of Education has been brought to Parliament after taking great pains and deliberations. Yet there were many doubts and apprehensions expressed by previous speakers, specially from the opposition benches. Some criticisms are constructive, and fhey are welcome, but some criticisms are only for the sake of criticism. This policy being such an important policy which. concerns the education of our children who are going to be our future generation. I would request that we should all give our special attention to this policy because, though I am a new man in this august House, I am sure that the nation expects from the elder states-menj a good contribution to this national Policy on Education.

To me it is a very sincere attempt to better the condition of education in our country. I find there are many good points brought out in this new policy and the nation appears determined to make education more relevant to he<sub>r</sub> needs and making to make it more forward-looking, to 'adapt it to the fastchanging scientific and technological revolution in the world. Fortunately for the country, we have, in the person of our Prime Minister and the Minister of Human Resource Development, the required wiU and determination to bring revolutionary changes in the present system of education in our country.

I would like to say a few words on the quality of education. There were com-pfaints that no satisfactory improvement has been made in our education and there are still many hardhips faced by the teachers and the students. I agree that there are difficulties, but we cannot solve them all at once.

If we see the expenditure on education both at the Central and at the State levels, we can see that it has been on the increase with every successive Five-Year Plans. The nation has now 150 universities and 5,000 colleges as reported in this Draft. Similarly, we have increased manifold institutions in secondary and elementary stages. The net result is more increase in quantity which was necessary

to the pressing needs of the people. But now we rffalise that consolidation improvement in the quality of education is necessary. The Draft Education Policy is definitely aimed towards this goal. And I am sure, the proposed model schools are to bring quality in our educational system.

About equality in education, the level of of educational development in our country is not the same. Some States have advanced much more than other States. My own State of Nagaland could not avail of the benefits of the first three successive Five-Year Plans due to armed insurgency in that State. It is, therefore, fif.een years behind other States of our country. Even the infrastructure has not been laid. Therefore, equality; n educational development will take many more years than expected. Special attention should, therefore, be paid to educationally backward States of our country. About education of the Scheduled Castes and the Scheduled Tribes and minorities. To remove disparities and to give equal educational opportunities to the Scheduled Castes and Scheduled Tribes and minorities, it will need a great determination and will-power on the part of the educators and administrators. The policy of giving incentives like scholarship, hostels, reservation of seats and protection to their languages and culture is very good, and it should continued. But we always failed on the hard rock of implementation. In some States these people are exploited by political partie<sub>s</sub> and by higher castes. Sometimes even the State Governments become mere spectators, and the Scheduled Castes and the Scheduled Tribes and minorities suffer. This must be stopped completely. Recruitment of teachers from among the Scheduled Castes and the Scheduled Tribes themselves as provided in tni<sub>s</sub> Draft will be of great help because today non-Scheduled Castes and non-Scheduled Tribes who are appointed teachers, refuse to go to those They, go to those schools only when they are to draw their salaries.

About private schoois and colleges, Private schools and colleges managed by good and efficient organisations like the Ramakris'nna Mission, D.A.V. and Chri»-

#### [Shri Hokishe Sema]

ti'an missions should be encouraged by giving sufficient grant-in-aid. This will areate competition and help to improve efficiency in our education. It w'U also reduce strikes and <lharniis, by teachers and students in the country and promote self-employment and self-reliance. More and more private schools and colleges should be encouraged as long as they can run and manage them efficiently.

On vocational education, to check further growth of educated unemployment and to promote, and meet the growing need of economic development, the nation must now convert a large number of secondary school into vocational, technical and agricultural schools. 4.P.M., In these schools courses relevant to industry, commerce, public health and construction must be taught. technical and These vocational should agricultural schools be located according to the availability of resources and raw materials 'n the areas. Students must be prepared for jobs in their own areas. Further growth of ggeneral secondary schools would simply perpetuate the already serious problems of educated unemployment. About teachers, the Speaker who has spoken just before me has mentioend certain points, but I would like to add only few points on this. The policy that all teachers should teach and all students study is very correct and we must enforce <sup>h</sup> at all levels. At the apex of the hierarchy of our educational system we have university. What goes on in the university, I want to share with vou. keeping with this policy the present policy of permitting university teachers to retain their services and lien and are allowing them to go in for contest in political election in the country should be immediately stopped. They are free to join in the elections, but they must first resign as is applicable to other candidates. Unless this policy is stopped, these professors wiU pay more attention to their elections and do not devote their full time to teach their students. They rather create divisions among the teachers and students and many a time universities are .dot allowed to function properly dvM tc< strikes Dharnas orga-

MiBcipline is nic! by these people. even rampant murders and committed inside the university • campuses. These are mostly due to the provocation and encouragement given by the disgruntled and political professors. It is very important that we begin our action with our universities. It is also high time for all political organisations in our country that we must give proper atmosphere to our children to study and attain excellence in their studies. We should never employ our students on our pay rolls to cremate ' disturbances the university campuses. I aim speaking about this because I have come across \$uch a situation.

Lastly, as our new National policy on education is aimed at a closer relationship between e ducation and the life of our people and the accountability of our teachers towards the community, our emphasis on education should be to inculcate love for our country and love for our people. Love of science and technology and love of dignity of labour. National pride and national character must prevail at all levels of our education system.

With these few words I support the Draft National Policy on Education, 1986. B

PiROF £. 1LAKSHMANNA (Andhra Pradesh); Mr. Vice-Chairman, Sir, when the Draft National Policy on Education, 1986 was under preparation, I as one who belonged to the academic profession pinned much hope on the outcome. But ultimately in the draft National policy on Education 1986 when it was presented to the Rajya Sabha, I must admit that I was greatly disappointed. This disappointment is not on emotional grounds. I would like to explain how I was disappointment is not on political grounds. This disappointment i<sub>s</sub> not on emotional grounds. disappointment is on ,ea-sonable grounds. I would like to explain how I was disappointed at three levels. Firstly, the National Policy on Education, 1986. failed to correct what it has pointed out about the National Policy on Education, 1968. Secondly, the National Policy on Education, 1986 betrayed the lack of political will on the part of the Union

Government wfaich is evident from the various economic and budgetary policies though what has been made a<sup>8</sup> the objective thrust of the education policy is not sought to be fulfilled, because of the policies which I have mentioned. Thirdly, Sir, I was disappointed because this education policy instead of carrying on all the people in the country, belonging to different regions, belonging to different States, it is only trying to make a wedge between some regions and other regions; and between the Union and the States. Sir, as a result of this National Policy on Education is a sore disappointment to me.

Sir, the 'Challenge on Education' which was a first document of this National policy on Education said something which is very interesting about the of 1968. It said that Education Policy the 1968 education policy failed to achieve results, because it failed to con cretise as to what has been stated in that. If 1968 Education Policy had fail ed to concretise. my charge is that the present policy is no way concretising as to what is to be done in the years to come. I find, Sir, tint 1968 policy had laid down that there shall be a review of the progress of education every five years. It was built into the policy state ment 1968. Now, exactly the reverse amounted to happen in 1986. It is almost 20 years. There should have been at least four reviews. There has not been even a single review. As a result of this we lost a golden opportunity of stock of the development in education over a period of time. If that is case, Sir Che present education policy is absolutely silent about the review.....

THE MINISTER OF HUMAN RE DEVELOPMENT SOURCE AND HOME AFFAIRS (SHRI NARASIMHA RAO): I want to save your breath by telling you that the mis take for the lapse which happened in the case of 1968 policy is not going to be repeated. I have said wherever I bad occasion; and I was going to say at the time of my reply that within Che next two months we are coming up again with ell the nitty-gritty, the whole action programme, the strategy and everything to the Parliament in the next session. So what happened in 1968 is not going to be repeated. This is one thing, the policy is very clear that the review will be undertaken not only compulsorily every five years but earlier also a short-term review will also be undertaken. The N.D.C, itself, according t<sub>0</sub> the Minister's declaration is going to undertake a full review next year. So all those things which happened to bedevil the implementation of 1968 policy are going to be taken care of 'and they will be scrupulously avoided.

PROF C. LAKSHKifANNA: Sir, I am. extremely thankful to fhe Minister for making a categorical statement on two grounds that there shall be a continuous review and that he will come forth with a new document outlining the positive terms in the next Parliament session.

During the last one year when there was a national debate and before that also we have been continuously made to believe that we will have an education policy with hi-tech orientation leading us into Che 21st century s° that we will have a society which is technological, knowledgeable participative. But I am happy that a pragmatism did dawn upon the Union Government when they realised that lakhs, lakhs and lakhs of schools in this country do not have even blackboards.

Therefore, they have come forward with what is now known as "Operation Blackboard". To that extent, I am congratulating the Union Government—to that extent only, please—that they are no more sitting in the citadel of isolation, that they are no more indulging in flights of imagination, that they are coming down to the ground to prepare for their work.

Now, the objectives and thrust of a national education policy are, and ought to be, three or four. One is to reach all—that is, education for all the people in this country with particular reference to the common man. What « the state of the common man today? He is a mute and ignorant individual, steeped in illitjetracy and poverty. The education policy aim\* to reach him.

## [Prof C. Lakshmanna]

That is number one. The second objective or thrust of the new education policy is to lead to equality of opportunity— opportunity for women, opportunity for the Scheduled Castes, opportunity for the Scheduled Tribes, opportunity for other backward classes, and so on and so forth, who are the weaker sections of the society. Then the thrust of the education policy is to create an individual in the society who is self-reliant, who is selfemployed and who is participating in the decision-making process of the country in the years to come. And finally, the thrust of the education policy is to have democratic participation and to inculcate a sense of national unity, integrity and social justice in the citizens of the country. If these are the laudable objectives, if this is the thrust of the education policy of 1986, is it really reflected in the various things that have been done by the Government? Now the Minister has said that he will come forward with the concrete programme in the next session. I am looking forward to it. But if we have to assess, at the existing level of allocations and the existing methods of perusal of the programme of education for all, then I have got grave doughs. In the entire Seventh Five Year Plan, while the total outlay is Rs. 1,80,000 crores for public spending, education, culture and sport<sub>s</sub> account only for Rs. 6,382.65 crores, which comes approximately to 3 per cent. Now, when it comes to spending by the Centre, the overall spending by the Centre will be Rs. 95, 534 crores, out of which they will have only Rs. 2, 398.64 crores for education, which comes to about 1.2 per cent of the total outlay. In the case of the States, of course the percentage is a little more than 3 or 4. So, if the Union Government wants to launch the entire country into the 21st century on the basis of universal knowledge brought about by universal education at the primary stage and so on and so forth, if it intends to create a technologically knowledgeable society, the amounts that have been allocated in the Five Year Plan, do not speak of it Earlier one commission Kher commission) stated that

it should be 10 per cent of the Gross National product to he spent by the Centre, and about 30 per cent to be spent by the States on education. The Kothari Commission categorically recommended that 6 per cent of the GNP should, be spent on education. And what is the position of the various Third World countries, of even the neighbouring Excepting for Afghanistan and Burma, no other country in the area spends less than India. They spend to the extent of 6 to 8 per cent of their Gross National product on education. Whereas I have already explainer the position of India. Therefore, on the one hand, we allocate only 3 per cent of the Union Budget for education; on the other hand, we say that we will take our society into the 21st century. Therefore, the Education Minister, the Human Resource Development Minister, must ponder over it and fight with the other Ministries for a greater share, for a greater allocation, and if he can succeed in getting a higher allocation for education in the coming Parliament Session, I will be the first person to applaud it; otherwise, I would still have to call it an empty document.

One of the Constitutional obligations was to achieve universalisation of elementary education for children of up to the age of 14 by 1960. But between 1960 and 1986 we slept over foe matter and then when the paper, "Challenge of Education a Policy Perspective" was presented it was mentioned categorically that it would be achieved by 1990 and subsequently during the presentation it has been said that it will be achieved by 1995, and finally now we come to the draft, there is no when whatsoever when this mention universalisation of elementary education will be achieved through formed stream. Therefore, it becomes very interesting. We do not even say by such and such vear we will be able to achieve what been a Constitutional obligation and which should have been completed in the year 1960...

SHRI P. V. NARASIMHA RAO: It is not so interesting as you think. Please refer to page 13, 5.12. It is there. It is not very interesting.

PROF. C. LAKSHMANNA: Anyhow, as per the estimate of the World Bank, as quoted by the 'Challenge of Education', by the turn of the century there shall be 54 per cent of the illiterate persons of the world in India itself. This is a big challenge. 1 request the Human Resource. Development Minister to accept this challenge and if he can...

Resolution of Draft

SHRI NIRMAL CHATTERJEE (West Bengal): If he accepts the challenge, he will be shifted to another Ministry.

PROF.. C. LAKSHMANNA: ... in spite of that, what has been estimated by an agency of his own Ministry, will not be a reality, then I will be very happy about it. What is the actual posi- | tion now? Even if the Minister of Human Resource Development tells me (hat he will be able to achieve this, it is going to be a very difficult task. But peihaps—perhaps—if the entire Ministry, the entire people, are mobilised, to meet this challenge, perhaps, it may be achieved. Fifteen per cent of the children do not g° to School at all; 40 per cent of those who go to school refach only up to 5th Standard; only 24 per cent of them reach 7th class. This is the magnitude of the problem of dropouts, the problem of retention. If, therefore, this is to happen, we have to take measures, as has been stated, and if adequate measures are not taken for the spread of education, the chasm of economic disparity, regional imbalances and social injustice will widen further. This is what the document itself ha<sub>s</sub> stated. This is one magnitude of the problem.

The second magnitude of the problem is when we say 10 per cent of the villages in this country do not have schools, it means 57,509 villages do not Wave schools. The figure could probably be correct, because in Andhra Pradesh alone there are as many as 4,333 habitations without schools, if you say Andhra Pradesh is one of those States under lower enrolment rate, even If that is the case, the number of schools which require school buildings, the number of schools which do not have

school buildings, is approximately 50 per cent. In this connection, I would like to quote what 1 had once written; "There are villages in the country without schools and schools without buildings. These are also (school) buildings without teachers and teachers without pupils". this is the sorry state of affairs.

And within them the number of schools which do not have other facilities mounts up. One estimate is that it will require about Rs. 3000 crores to create universalisation of elementary education up to 15th class.

SHRI P. V. NARASIMHA RAO: Much more.

PROF. C. LAKSHMANNA: At least that is one thing on which you agree. I am very happy that you are also agreeing with that.

Sir, therefore, here is a very interesting thing. As a part of the educational policy or as educational policy of 1986 the Planning Commission has been asked to find extra resources already for meeting expenditure on Na-vodaya Schools, about which we will have some occasion to talk. But no such directive has been given to the Planning Commission to find resources for meeting what has been the constitutional obligation which has been neglected all the while. Therefore, if the Minister for Human Resources Development.

SHRI P. V. NARASIMHA RAO: Again, just by way of Information, in the NDC meeting while presiding over the meeting, the Prime Minister turned round to the Deputy Chairman of the Planning Commission and said: "Please find funds from the next plan onwards, you will have to be at 6 per cent of the G.N.P., but in this plan also you find funds and see how far you can go to meet the requirements, and he said that this will be done. So it is not simply a question of one kind of Vidyalayas or anything. Whatever is needed for funding the programmes

[Shri P. V. Narasimha Rao]

which we should take up in the next 3J years, it is my belief that -we are not *going to* fall short of funds. And that is what the Prime Minister has said categorically in the N.D.C. So let us no expatiate on what happened In the past. If you have any suggestions us not expatiate on what happened in will help.

PROF. C. LAKSHMANNA: Sir, the Minister has raised a very interesting point. I do not have access to the National Development Council. But, Sir, this is that document which is supposed to have emerged after the presentation of the earlier document before the National Development Council. Therefore, if there had been such useful conclusions arrived at by the N.D.C, and if they do not find a place in this document, I have very serious doubts about it.

SHRI NIRMAL CHATTERJEE: Is it the Minister's contention that funds are found out by the Planning Commission or they just make an estimate and it is for the Government to find out? The Prime Minister was advising: the Deputy Chairman of the Planning Commission to find out funds? Is that your view? (Interruptions)

THE VICE-CHAIRMAN (SHRI SAVTOSH KUMAR SAHU): Prof. Lakshmanna, we are running out of time. (Interruptions).

PROF. C. LAKSHMANNA: We have a sort of dialogue also. You please also al'ow for that.

SHRI P. V. NARASIMHA RAO: Your time may be taken up by looking into the future and saying something for the future, because we consider you views so valuable.

THE VICE-CHAIRMAN (SHRI SAN-TOSF *KUMAR* SAHU): Please come to your conclusions within two minutes-

PROF. C. LAKSHMANNA: The second objective was towards equality of opportunity. Sir, how is the equality of opportunity sought to be achieved for the Scheduled Castes? Sir, they are not ready to assure that they wul be able to provide formal stream of education for all the children of Scheduled Castes. But at the same time the National Education-Policy states that they will be brought under educational field but under a different stream. They say, Sir: Special steps to provide nonformal education to SC children who drop out of schools in large numbers and weli-designed programmes of adult education—this is the way in which they will try to achieve the equality of opportunity for those....

SHRI P. V. NARASIMHA RAO: It does not mean.

PROF. C. LAKSHMANNA: It is In the document, Sir. It is there.

SHRI P. V. NARASIMHA RAO: If you are understanding the document as to mean that this non-formal education will be reserved for Scheduled Castes as other reservations are, that is wrong. In the chapter dealing with nonformal education, what we have said is that wherever there is a dropout from whichever section of people it may be, and we cannot catch it in the formal system, then we will catch it in the informal system so that ultimately, we will not be left with anyone outside both the systems. As you know, there is a very high dropout in the Scheduled Castes and the Scheduled Tribes as a general rule. This is our idea. (Interruptions)

PROF. C. LAKSHMANNA: Even now, the hon. Minister is not giving a categorical assurance that the children of Scheduled Castes, the children of Scheduled Tribes and the children of those deprived sections of the society will have an opportunity only through the formal system as far as possible.

SHRI P. V. NARASIMHA RAO: As far as possible, the formal stream will be pressed Into service. If we are not able to completely cover the whole population by the formal system, we will supplement it by the informal system in which Scheduled Castes, Scheduled Tribes, non-Scheduled Castes, non-Scheduled Tribes and all kinds of peopie who have been left out will come.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR' SAHU): Please conclude now.

PROF. C. LAKSHMANNA: I am trying.

THE VICE-CHAIRMAN: It is not a question of trying. You know the time. Please conclude within two minutes.

SHRI DHARANIDHAR BASUMA-TARI (Assam): Sir, it is the most important subject. Everybody must be able to speak.

PROF. C. LAKSHMANNA: Now I come to the thrust towards equality of opportunity for women. Initially, there was a thrust in the document stating that opportunities should be provided for parents and scope should be given to the parents of such children who have been dropouts by providing help through day-care centres and so on and so forth. But it has been watered down when it came to the latter document. *I* do not know whether it was intentional or not. At the same time, on the one hand we are saying that we want to encourage the children. On the other hand, we have brought in a legislation legalising child labour. That speaks volumes for itself.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): That is all right. Please conclude now. Otherwise, I will call the next speaker.

PROF. C. LAKSHMANNA: Sir. the first priority should be and ought to be universalisation of elementary education. The second priority should be vocationalisation. There is no dispute about it. vocationalisation has to take place, it has to be linked with manpower planning and manpowar planning should be able to identify the areas where children could be given training in skilis which could be used for getting into a vocation either by way of employment or by way of self-employment. If that is the case, no exercise has been done. I do hope that an exercise will be done and the hon. Minister will come forward with that in the next session. I look forward to it.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): That is all right, Prof. Lakshmanna. The time is up.

PROF. C. LAKSHMANNA: My last and final point is that this document can at best be called the Union policy of education or the Centre's policy of education. It is not a national policy of education by any stretch of circumstances because it does not carry with it a large number of States. In the Nationai Development Council, a large number of States have demanded that what was taken away from the States or from the States' list list in the year 1976 by 42nd amendment by putting it in the Concurrent List has to be restored back. Instead of doing that, they are trying to infringe upon the legitimate rights of the States by Navodaya schools, by the core curriculum and by the National Education Service. And this has been the point which was made very clear. The Educational Policy should have given an idea as to what its thinking is on this so that this Parliament would have thought about it. Unfortunately, there was no mention of it. Therefore, I plead with the Union Human Resources Development Minister to ponder over this. The success of education in this country will be achieved only when the States

(Prof. C. Lakshmanna)

which have to implement the programmes fully become partners in this entire experiment. {Time bell rings) By having parallel streams, we are going contrary to the entire system of education itself.

Resolution of Draft

Sir, the Union Government stands for three-language formula. If we look at the curriculum of the Kendriya Vidyalayas it is clear it does not follow the three-language formula. The Kendriya Vidyalayas which are the immediate concern of the Union Government follow the two-language formula. The third language of the region, if "a" student chooses, has to be studied either between 5th and 8th class or outside the curriculum.

(SHRI THE VICE-CHAIRMAN: SANTOSH KUMAR SAHU): Please conclude now. Your time is up. I am calling the next speaker.

PROF. C. LAKSHMANNA: I am concluding. Therefore, I request the Union Human Resources Development Minister to kindly look into this and do not to repeat it in the case of the new Navodaya Schools. Better they are not started. They can be handed over to the States.

श्री वरबारा सिंह (पंजाव) : चेयरमेन साहब, जो चैलॉज पेपर है उसमें नया तर-मीम हो वह तो मैं अलहदा भेज दांगा ताकि वक्त जाया न हो । मैं जनरल तौर पर बातों करना चाहता हुं। बहुत सालों के बाद पहली दफा यह एक्ससाइ ज की है और बहत काम्पीटेट मिनिस्टर ने इस काम को अपने हाथ में लिया है। वे काम्पीट ट इसलिए नहीं है कि बात कह सके बल्कि निटररी तौर पर उन्होंने वहत महारत हासिल की **5** 1 100 000 0

उपसभाध्यक, (श्री एम. पी. कांशिक) पीठासीन हरा।

एक बात मैं इस हाउत्स को बताना चाहता हां कि पहली दफा है कि कोशिश की गड़ी।

आम तौर पर दूसरी सारी बार्ता के लिए हो तो वह स्पेशली इस बात के लिए बलाई गई कि हमको एज्कीशन पालिसी मैं का तबदीली करनी है और उसको कैसे चलाना है। बहुत पहले से हम कहते रहे हैं कि एजकेशन पोलिसी को तब्दील करना चाहिए और उसमें तबदीली के लिए कां छ कदम उठाए, कां छ नहीं उठाए, लेकिन जिस ढंग से नेशनल डैबलपर्गेट पोलिसी में इस बात पर बहस कर इस हद तक पहांचाया है कि हम पोलिसी को चौज करै। में समभता हुं कि इससे ज्यादा कदम हमने कभी नहीं उठाया । इसलिए मैं कांग्रेच्लंट करता हां अपने मिनिस्टर को, और युनियन को । इसकी साथ ही मैं यह चाहता हूं कि कहना प्राइम मिनि-वादा किया एक म उसको उन्होंने निभाया इलेक्झन है। उन्होंने कहा था कि एज्केशन पोलिसी में तबदीली लाई जायगी और तबदीली के लिए इन्होंने एसड़ी सी मं इत्नी सारी बात कही । लेकिन एक मभ्ने अफसोस भी है कि जो पेपर इन्होंने जारी किया और कहा कि इसका जवाब दो उसका बहात कग इन्टोलेक्चयल्स एक्सपर्टात ने जवाब भेजा । जहां तक मभे इल्म है, काफी वक्त मिला था, लेकिन लोगों ने कम इन्टरोस्ट लिया । एक यह भी बात है। यहां हम डिस्कस कर रहे हैं, लेकिन हमसे बाहर एक्सपर्ट और एजकेशनिस्ट एसे हैं जो नई तजबीजों देसकते थे, लेकिन वह त कम लोगों ने इस पर एफट किया है जरि वहात कम लोगों ने जवाब भेजे हैं।

मै तीन-चार पोइन्टस पर एक-एक मिनट लांगा और वह यह है कि बोकेशनल एजकेशन निहायत जरूरी है। हम सबको एम्पलायमंट नहीं देसकते कि आओ, सब शामिल हो जाओं गवर्नमेंट की किसी सर्विस में. 100 घरसींट नहीं , 50 परसींट नहीं , उसमें 10 परसेंट से ज्यादा की नहीं ले स्कते ! दासरों को एम्पलायमॉट दोने के लिए इंडस्ट्री की तरफ वेहाना होगा । हमारी इंडस्टीज जो बढ़ रही है उन में उन को इंप्लायमेंट दोना चाहिए ताकि स्विल्ड आदमी जो हम बनायेंगे वह अपने काम में लग सकें। इस के राथ-साथ प्राइमरी क्लासेज में डाप आउटस का एक वडा इंडिय है । डाम अउट इस लियं होते हैं कि पेरेंट्स अपने बच्चों को काम पर लगा

दोते हैं ताकि उन की आमदनी बढ जाग और इस लिये वे अपने बच्चों को पढाते नहीं। वे चाहे शेंडयल्ड कास्ट हाँ या शेंडयल्ड टाइब्स के लोग हों या डिप्रेस्ड हों या आप्रेस्ड हों. उन की एकोनामिक हालत अच्छी नहीं है और जन के लिये कछ र कछ इंतजाम करना निहायत जरूरी है ताकि डाप आउट कम से क्रम रह जाये और हमारी एजक्रेशन बहती जाय। हम किसी पर कंपल्शन नहीं लगा सकते। अगर कंपल्यान लगा सकें तो अच्छी बात है ताकि कोई दिना पढ़ा लिखा न रह जाय । तों कर जो क ज़ हारहा है एवं की करजान भिहासन अच्छी हैं। लेकिन में एक जन कहरा जादता हां और शायद टीचर्स इस से नाराज टॉगे। टीचर्स का रोकेंगर्स कोर्स कम हजाहै। आज प्राइस्री टीचर्स की क्या हालन है और वे किनना पहाते हैं और जो बच्चे पदने नहीं अपते वे किस अजद से नहीं बाते जनका ध्यान जस तरफ नदीं है और न ही उन का बच्चों को पहाने की तरफ ध्यान है। इस को बाज टीचर्स को क्वांटिटी नहीं क्वालिटी चाहिए और इस तरफ ज्यादा ध्यान दोने की जरूरत है।

ज्वां तक हारर एजकीशन का ताल्लक हैं उसके लिये अर्ज करना चाहता हा कि हम टोस्ट लेते हैं मेडिकल कालेज आदि में भती के लिये। कितने ही नम्बर किसी बच्चे ने क्यों न पाये हों. भले ही वह फर्स्ट या चेकिंड शाया हो लेकिन किर भी जस का टोस्ट लेते हैं और जब पास होता है तभी जस को प्रेफर्रेस दोने हैं और दाहिला दोते हैं। लेकिन यहां एसा नहीं है । इसलिये बच्चों को एडमीशन देते वक्त प्रस्ते टोस्ट लिया जाना और इस से हमारा प्रोडक्ट ज्यादा शच्छा निकलंगा ।

करिक लग के बारे में कुछ अर्ज करना चाहता हुं। एन सी ईं अार टी ने बहत बच्छी बजहात दी है और उनको सर्दल स्कूलस में लाग करने की बात है। मैं अर्ज करना चाहता हां कि सौंडल स्काल में ही नहीं, हर तरफ हम को ध्यान देना पड़ेगा। मुभ्ते पता है कि मिनिस्टी में पैसे को बजह से कछ चीज रह जाराँगी, लेकिन कोई रास्ता निका-लते के लिये डिप्टी चेयरमेन को कहा गया था गौर उन्होंने कहा था कि हम सोजेंगे और अगर पैसा मिल जाये तो सेंट्ल स्कूल तक ही एजुकेशन का मधार कायम न रहे। उस को हम ज्यादा से ज्यादा बढ़ा सकों इस की कोशिश होनी चाहिए । यह हमारा एक नेशनल प्राब-लम है। एक तरह का नहीं, बहुत तरह का है। टीनएजर्स की एकड अगर एजकेशन में अच्छी हो जायगी तो वह बेस होती है और अगर उन को उस समय काविल टीचर नहीं दियें तो एजकेशन में घाटे की बात आरंगी । इस के साथ-साथ संटल और स्टटेंस की बात भी आती है। हमारी इस बारे में एक नेशनल णलिसी होनी चाहिए सारे हिन्द-स्तान के लिये। मैं इसी हक में हां। यह न हो कि स्टोटस अपने ढंग से अपनी पालिसी बनायें । मभ्ते अफसोस है इस बात का कि जो हमारे प्राइवेट स्कल है हमें यह देखना होगा कि जो प्राइवेट स्कल हैं वे कैसी शिक्षा दोते हैं, वे कहीं कम्यनलिज्म की हवा ता नदीं फौलातें हैं। आप को यह दोसना होगा कि बड़ां नेशनल इंटीग्रेशन के खिलफ ता बात नहीं हो रही । वहां सैक्यरिंग का वैल्य रखा जाता है या नहीं । मभ्ते आश्चर्य है इस बात का कि वहां पर क्या के छ नहीं हो रहा है। कितनी फीसें ली जाती हैं, टीचर्म को कितना दिया जाता है कितना उससे लिखवाया जाता है । इन भड़ा चीजों पर कंटोल करने की आपको कोशिश करनी चाहिए ।

on Education

में अफरांस होता है लॉग्बेज की बात जब लोग उठाते हैं। हम चाहते हैं कि मदर टंग में सबकी शिक्षा हो । यर इसके साथ एक लिंक लॉग्बंच भी तो होनी जरूरी है। दो इकटठा कैसे रहेगा जिना लिंक लॉग्वेज को ? लिंक लॉग्वेज न हो तो देश कम्युनलिज्म के नाम पर, रीजन के नाम पर छिन्त-भिन्त हो जाएगा । इसलिए हिन्दी जो कि हमारी लिंक लॅंग्वेज हैं, वह सबको सीख-नी चाहिए। हम उसे किसी घर लादना नहीं चाहते । पं. जवाहरलाल से लेकर सभी मंत्रीयों ने कहा है कि हम हिन्दी किसी पर नहीं लादीं। लेकिन करल के आदमी को काश्मीर के लोगों से कैसे जोडेंगे। इसलिए क छ लोग इसे तस्लीस नहीं करते कि लादी जा रही है, पर हमारा जो आर्थिक व सामा-जिक छांचा है, दगर हमों एक नेशन होने की तरफ आगे बढना है तो लिंक लॉग्बेंक ही

[श्री दरवारा सिंह] एकमात्र गस्ता है। अगर वह नहीं होगा तो इडी मध्किल हो जाएगी।

इसलिए चैलॉज आफ एज्केशन में जो चेन्ज करने की जरूरत है वह मैंने पेपर तैयार किया है, वह मैं मिनिस्टर साहब को दे दांगा, लेकिन में बिलकाल वाजह तौर पर कहना चाहता हूं कि यह एफिट वह त मज-वती से अाने वाली सदी के लिए कामयाब सिद्ध होगा । यह उन वच्चों के लिए जिनको हमें पढ़ाना है, नई साइंटिफिक एज में बे कौसे जाएगी, उनको कौसे बढ़ावा दिया जा संकता है, उन पर जो बोभ है उसको वे कैसे आगे ले जा सकते हैं, इकानामी के साथ कैसे आगे बढ़ेंगे वह एफटें काबिले तारीफ है। इसलिए मैं ने जो चंद बातों कदनी थीं वह मैं ने अर्ज कर दीं। आप का शकिया।

SHRI PA WAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman, Sir, the Constitutional goal of universaJisa-tion of elemantary education has eluded us all these years. In a country with continental proportions and problems, the task is indeed, gigantic. According to 1981 census, all literacy rate is only 36 per cent and drop-out rate from class 1 to class 8 is as high as 77 per cent. Those educated upto Eth standard and above are only 15 per cent in number and only 22 per cent of the population in secondary school age group is actually studying at o^esent. This is a poor harvest of 35 years of education. By the year 2,000 A.D., there will be 50 crore illiterates in Inaia and we would account for 54 per cent of the world's illiterates in the age-group of 15 to 19 years. Taking cognisance of this distressing prospect, the Rajiv Gandhi Government set out to meet the challenge. A policy perspective titled 'Challenge of Education' wag immediately brought out and a national debate was initiated on what ails our education system and what remedial measures would be required therefor. A keen debate a sign of healthy participating democracy culminated in the present draft policy on education. Significantly there Is a major thrust on universali-

sation of elementary education. In the draft policy, we find a firm resolve that by the year 1985, all eleven year old children will have had five years of education and by the year 1990, all children up to the age of i4 years would be provided free and compul' sDry

Social justice and equatity "besides democracy and socialism are the guiding principles of our society. The draft policy reiterates these tenets on which rests the edifice of our national system of education. The draft policy reviews the working of the system and refies the pr-orities- This is, in fact, an action plan intended to achieve the national goal in the field of education at any accelerated rate. There is a commitment to strengthen the common school system provided for in the 1968 policy and the usefulness of the ten plus two plus three structure has been accepted.

Sir, the hon. Member who initiated the debate yesterday was critical of the draft policy and termed it pro-rich. I do not understand from where be has drawn this conclusion. A passionate perusal of the draft rather re-astabls'hes the anxiety of the Government to banish illiteracy from this country and make available to the poorest of the poor every possible •facility to come out of the cocoon of ignorance to the world of know'edge. Improvement of schools, 'creation of a eongenia' atmosphere for condusive s\*udy, interesting and engrossing class work a non-rigid Dace of work, provision of incentives in the form of wage compensatory allowance to indigent families^ scholarships from Class I onwards opening of anganwadis, a^d non-forma1 education centres, are only some of the steps to he taken to bring the poor. th= Scheduled Cashes and Scheduled Tribes on par with others. For their benefit the NREP and RL^GP resources would also be utilised.

Some hon. Member<sub>s</sub> from the Opposition have been scenti"al about \*he revolutionary Navodaya Vidyalayas

and they have termed it elitist. Sir, I do not know what meaning they assign to the 'elitist'. If it connotes a s<sup>elec</sup>t group of rich people, I am afraid, they have not given fair attention to the contents of the draft Policy and if it means talent and pursuit of excellence, their criticism and cynicism is not justified. These residential and free-of-charge schools would provide the best education to the talented children from amongst the poor the Scheduled Castes and rural areas and thus ensure that accident of birth and unfavourable conditions at home d<sub>0</sub> not deprive the deserving an opportunity to develop to the fullest potential. These schools will bring children from different States to live together and thus promote and strengthen the bonds of mutual understanding. These school\* would eventually be the peace-setters for all other schools.

Sir, reverting to the national system of education, I, without any reservation whatsoever, commend the formulation of a national curriculum framework. The common core component will create an awareness among the young studen!s about the country's rich cultural heritage and the unique nonviolent freedom movement and prepare them to be responsive and proud citizens with en ardent love for the motherland, and a commitment to mantain the unity sovereignty and integrity of the country. The common core component will inculcate in students the spirit to understand and treat others as equal to themselves. It will inculcate in them repect for diverse social and cultural systems prevalent in the country. The other component of- the curricu'um would be totally flexible and devised in acprdance with the local or regional needs and requirements.

Sir, on the queston of sharing power between the Centre and the States if any misgivings are expres-

sed, it may be understandable but here is a matter for which a concerted national endeavour is required and that is the urgent need of the hour. The Centre on its part has come forward to share a good deal of financial responsibility and the Prime Minister has assured the States about the meaningful consultation in the formulation of the curriculum. So, why all (hat clamour? Sir, spread of literacy is not division of wafer or of any other resource between the States. Education is a national property and every individual must *receive* the beBeflt of

Education develops manpower and is the ultimate guarantee of national selfreliance. It has rightly been considered as an investment in the development process rather than as a social service. This shows a good understanding of the matter ana' I hope that henceforth all the plans and budget documents would also give it independent recognition and not club it with other social services. Expenditure on education has so far been very meagre. The draft policy docs raise a hope that the al'ocation for the purpose would reach 6 per cent of the national income. Sir, un-less we do that, our ambitious plans will not fructify. There has been an increase in the allocation this year. This is a good beginning and let us hope that the outlay is further stepped up during the year.

Sir, para 5-19 of the. Draft policy states that the employers in the public and private sectors would be res-i ponsible for the establishment of vocational courses or institutions. Para 4.12 say<sub>s</sub> that they are also charged with th<sub>e</sub> duty to run programmes of adult education for the workers. According to an estimate 58 per cent of workers requiring technical skills hav<sub>e</sub> had no formal education while 60 per cent of th<sub>6</sub> total work force of 24.4 crqres is illiterate. Education of workers will widen their mental horizon and perfect their skills while

[Shri Pawan Kumar Bansal] the employer will also gain from their Improved productivity.

Sir. 00 the question of mopping up of resources, I feel that corporate sector should reimburse the entire amount spent by the State <sub>0</sub>n the education of their employees. We soend over 2 lakh of rupees on a management or an engineering graduate but then after the completion of the course, it is some multi-national concern which allures him. So, why not that concern not pays for his education? An appropriate legislation can prescribe a workable formula in this regard. Incidentally this will also helo in delinking degrees from jobs as those concerns would then look for the right man with the right talent ana aptitude for a given job and would not recruit say Ph. Ds for selling consumer goods.

Sir, non-formal, distance and continuing education programmes have been accorded  $du_e$  importance in the draf\* policy. Likewise thrust on need and interest based vocational training programmes is apparent from the Draft Policy. Benefits from these will  $b_e$  abundant. Educated parents' will fol'ow small family norms and will not pull out their children from schools. Periodic upgrading of knowledge and skills will check obsolescence in the job market.

Apparently noting the degradation •hat is weakening the channels of higher education, the Government have resolved to inject more dynamism into it

In the present scenario where there '«! mental absenteeism amongst students, weakening of inquisitiveness and formation of mechanical attitude towards <sup>1</sup>ectures, further proliferation of colleges must stop and important steps taken to remove malignancy and restor<sub>e</sub> vitality to their functioning. These institutions should be geared to produce much needed specialists in different vital fields and not such young man who while

away the best part of their lives and ultimately yield to frustration with meaningless degrees in their hands.

Sir, while we acknowledge the singular contribution of education in the development of society and that of an integrated human personality, we have not paid due attention to the teacher who prepares and equips his students for this vital role in society. (Time bell-rings) Sir, this is my last point. Kindly let m<sub>e</sub> complete it in two minutes. We have always expected much from a teacher. We want him to be virtue personified, to be a symbol of sacrifice and total comm-mitment. This is understandable, but we have not done our duty towards him. His economic conditions continually gnaw at him and sap the morrow of his bones. Pay scales and service conditions of teachers do not enthuse the best talent to take up tech-ing and a person takes up the job when other avenues are closed for him. What will a teacher give to his students when he has no house to live in and has to waste precious time struggling in and out of local buses?

It is heartening that the Draft Policy has diagnosed one serious ailment of the education system. The remedy should follow wihout loss of time. Only then we could expect the teacher to discharge his ancient role.

Sir, I would say that a teacher, should be given the top place in society. Bureaucracy should not drain out his initiative and vitality. Functional independence should be accorded to him and then he may be -asked to justify the confidence reposed in. him. Judge his brightness not by his degrees or by his links but by his knowledge and communication skills.

Added emphasis on teacher training is another feature of the Policy wholly in tune w'th today's requirements. Besides training and upgrading of knowledge in specific subjects, the technology of the subject and theory of education, the teachers, both

new entrants and those in service, should be helped to develop the knack of dealing with young crildren winning their trust and to encourage a two-way channel of communication The teacher should be trained to stimulate the students' development optimally.

Before concluding, I will refer now only to the need of changing the attitude of an average student towards leisure. Conditions must be created in schools and colleges as also in. different residential areas to enable young people to spend their leisure meaningfully. They should also be motivated to cultivate the arts and engage in sports. It is a good idea to start some special sport schools, but it is also important that every Tegular student should have an opportunity to play one game or the other. Only then there will be a harmonious development of personality that we have always talked about.

Sir, with these words—I see you gesticulating towards me to sit down —I support the Policy. Thank you.

5 P.M.

SHRI Н HANUMANTHAPPA (Karnataka); Mr. Vice-Chairman, Sir, while I agree with Mr. Darbara Sirgh stating that it is in pursuance of the promise made by the honourable Prime Minister during the 1984 elections that we are going to give a new education policy which is very much wanting for a number of years, it is for the first time that the human being has been recognized as a posi-tive asset, a precious national source which needs to be cherished, nurtured and developed with tenderness and care coupled with dynamism. All these days we were continuing the system of education started by the Britishers for their slaves, for a slave country, just to prepare clerks. They never wanted that the Indians should think. We built up our educational system all thos^ years only on that

This, is for the first time that in the new policy we have recognized Xioi-ans as human beings, as positive assets and national sources. That is why a new nomenclature has been given to the Ministry as the Ministry for Human Resources Development.

I am surprised at somg of my friends saying that we have forgotten the constitutional obligation or iree and compulsory education up to 14 years of age. But, Sir, we should not forget the inheritance we got from the Britishers. After 1947 and in the 50s, what was the situation ana what was our position? Actually, the incidents that took place and the necessities overtook us. We had Ho food no clothing, no Industries, nothing 41 all, let alone education. If we have not been able to fulfil the constitutional obligation, it was because of our priorities. Food was the first priority. Then clothing was a priority; shelter was a priority. I agree education is also a priority. I want to quote Mahatma Gandhi in tals connection. He said, even God has to be present himself in the form 01 bread before a hungry man. So, no philosophy will work for a hungry man. That was our position in 1947 and in the 50g when we inherited the legacy of a poor and backward country without food, without shelter and without industries, so, we were unable to meet this obligation. Our resources did not permit us nor had we any patience to look into this educational aspect. Even then let us not forget our achievements. 1 certainly agree that what has been done is not to our satisfaction, but the achievements are also not small

The educational institutions We ha^. in the 50s were 2.3 lakhs. In 1983 they were 6.9 lakhs. In the 50s we had 7,300 secondary schools and today we have 52,280. We had only 500 colleges. Now the figure is ten times that. It is 5,246. We had 27 unIvei-sities then and today we have 140 universities. The percentage of literacy has risen from 16.67 to 36.23. The

[Shri H. Hanumanthappti]

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point here is we forget one thing. Every hour 2,400 people are born in this country. Barring deaths, between 1947 and 1986 we have added a population of 70 crores to our country. Every year 2.10 crores of people are being added to our population. So, our plans could not match this pro-

Professor Lakshmanna was very critical about the new education policy and said that we have not involved the States. The very purpose of taking education into the Concurrent List is to give a blend of both the Centre and the States to the people. I do not know why my friends object to this. We do not have separate subjects at all with the Centre. If a Cental school is opened in Andhra Pradesh, students from Andhra Pradesh will study, students from Karnataka will study and students from Assam will study in it. That does not mean that it is an encroachment upon the powers of the States.

Sir, without going into the figures, I want to come to suggestion portion of it. Sir, the hon. Prime Minister announced an ambitious programme of delinking degrees from jobs. But I have my own doubts. As long as we give importance to the white-collar jobs. I am sorry whatever our plans to attract the youths to the vocational training, they will go was-te. Unless we give thrust, we recognise the dignity of labour, I am afiaid we will "be unable to attract youths to vocational training. Sir, I had an occasion even to interview technical graduates and engineering graduates for a service. They had no self-conu-dence. They do not want to start their own industry in spite of getting financial assistance. They were happy even if they got a salary of Rs. 500 or Rs. 1,000. The thrust on vocational I training is taken away because they do not have self-confidence of starting their own industries. They want to take jobs. Not only that, but when they are seeing their own brothem With leaser qualifications joining service and living in better conditions, •they ask why they should toil hard by self employment, by starting their own industry by taking risks. So, my one suggestion is, if at all you want to popularise vocational training, you have to see that these whitecollar jobs should not get the importance that they are getting today. O.herwis©, what happens today is, the first-class, meriterius persons go to the IAS. In the Western countries, the meritorious persons will start their own industries, will have selfemployment. The third class, the last class persons will go to the government service. But in our country the first class persons go to the Government service. The last class persons go for self-employment or become teachers who are supposed to be guides to the future generation, who will have to shape the future of the younger generation. So, sir, while giving more thrust on vocational education, I request that the importance of the white-collar jobs has to be reduced.

en Education

Sir, as the Minister rightly said, I shall not dwell on other things. I will come to suggestions.

Sir, in regard to the Navodaya Schools I have a doubt. We have already our public schools and Central Schools. Navodriya Schools, you have called, as the best schools for the best children. There again I have got a doubt. Wherefrom do you get the best children? If the opportunities are not equal at the lower standard, wherefrom do you get the best children? The best children again will be from the affluent society, .'rom the upper class. I suspect that this again is a method by which only the affluent class will get the benefit of free education in the Navodaya Vidalayas, T request that this should not happen. Otherwise, it will discriminate against the rural fclk and the weaker sections and the Scheduled Castes and the Scheduled Tribes and downtrodden people of this country.

Sir, if you want to universalise education, every school should be of equal standard whether it is in a village or in an urban place. Why should we create separate schools? All the schools should give equal training, equal education. Then o^V will

you be giving equal opportunities. Otherwise, there are boys, children, students in the convent schools. He gave the figures. There are schools for which, there are no school buildings, no blackboard, no teachers, no maps, no charts. There are other schools with all the facilities. How do you get the best student from the government schools in which there are no teache-s, no buildings, no maps and no charts? So, again there will be discrimination. Through these Navodaya Vidyala-yas a new se: of discrimination will set in, and that will take away the rights and opportunities of the down-trodden, weaker sections, the Scheduled Castes and Scheduled Tribes

One more aspect, Sir. I have one doubt. In our policy we have said about the heritage. I am sorry I do not knew how far we con bring ancient heritage in the new educat<sup>r</sup>on. There again I have a doubt. What is our hertage? 'STRI SWATANT-RAM NA ARHATI." Should we go by that time. At the same time I give you another heritage.

ढोल, गंबार, शुद्र, पशु, नारी, यह सब ताड़न के अधिकारी।

श्रीमती कृष्णा साही : यह गलत है ।

थी एच. हुमानेतथ्या : यहगलत नहीं है, पब्लिश किया हुआ है। गलत हो तो ठीक है,

I have my own apprehensions. These things are to be taken as social values of this country. 1 am sorry we cannot bring equality under education. There is a necessity of rethinking and reviewing the whole thi.ig. When we talk of heritage, what is q<sub>le</sub> history that you are reading today? Let us go to the earlier history. After all when th<sub>3</sub> Mughab came they were only robbers. " But unfortunately or fortunately our wealth was in the temples. If they robbed a house, they would get only one eolden necklece or half a doze<sub>n</sub> bangles, ^it if they went t<sub>0</sub> the tempithey would  $v^*$ : a lot of gold. So, the Mughals thought >f rtibb'ng the temples. But what is the history yem have writtr<». These people

came and destroyed our temples. This is a his.ory which creates communal hatred. So> text-books on history have to be changed. That is why I say I have my own doubts about our heritage which should not take us back. We should look to the future.

on Education

Coming to the excellence, I fully agree with m<sub>v</sub> friend, Mr. Bansal. I had an occasion to visit Varanasi and discussed with one of the Professors. In the IIT he said 98 per cent of our students have bt-n recruited by the industria.ists from Bombay, Calcutta and Madras. They are recruited from within the campus itself. At the cost of the Government we train them and the industrialists take them away. What is their use for the country? They benefit the industrialists. So, I fully agree we have to evolve a method wherein these industrialists who benefi: from these IITs pay tax and they should pay for the knowledge and the expertise and the excellence they are getting.

Coming to IITs I tell vou how discriminat'on creeps in. We have principles in IITs who say our siandird will fall down if we have reservations. Can we continue with such Principals? Can we expect equality if we keep such people as administrators in our country The whole system and whele looking has t<sub>0</sub> be ch nged if at all we have to march to 21st century. Sho.ild we not do away with those words at least by the time we reach the 21st century? Therefore, 1 request the education Minister and the Minister for Human Resource and Development to realise tint the are also human beings. Let us to pu; all our efforts and do away with reservation at least by 21st century and that they are also able to live like human beings with others.

SHRI JASWANT SINGH (Raiasthan): Mr. Vice-Chainnan, Sir, I have got 16 minutes.

THE VICE-CHAIRMAN (SHRI M. P KAUSHIK): Only ten minut s pie

SHRI JASWANT SINGH: Allotted lime to my party it 16 minutes.

SHRI JASWANT SINGH: They are two diffeunt aspects,

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK): All right take sixteen minu-te». Beyond that I will not permit.

SHRI JASWANT SINGH: I might finish in ten minutes. I realise the difficulty that the Chair has and more than the difficulty of the Chair, I am sympathetic to the difficulty of the Minister who has to listen to the debate and prolonged discussion on it now and So I shall be very brief. earlier. attempting to be brief, I shall however cover as much as I want to cover. Before I talk on the Draft National Policy on Edu-1986. I think it is necessary for me to speak a little bit about the portfolio of Human Resource Development. I do belive, Sir, that potentially, perhaps one of the most interesting and innovative portfolios that this Government has intro. duced is the Ministry of Huma<sub>n</sub> Resource Development. I pointedly refer to the adjective potentially because unless we are clear about what Human Resource Develo. pment is all about We would not even approach this very important policy document called National Policy on Eduaction in the manner which 1 feel we ought to be My first difficulty is that this tacit education of Human Resource Development with education only is tan\*amount to emasculating what is perhaps a profoundly important idea. We need not go' into the various aspects of what Hum,"n Resource Development is all ^bout. It is an integrated social consciousness. There are two normally accepted definitions of it and the most etnaustive was really by that very preat sociologist and a very great man, the Scandinavian—Gunnar Myrdal. He- really categorised Human Resource Development as comprising of 7 elements. I need not go into nil the various elements that Gun-nar Myrdal talked of. But the most commonly "nderstoO(i definition of Human Resource Development a<sub>s</sub> at present is as

the World Bank has put it. I find that most limited and being a bank, therefore, necessarily somewhat a commercialised one thus consequently, an unaappy limitation of what Human Resource Development is all about. The Bank's definition is against something that I do not want to elaborate upon and take the time of the House and indeed of the Minister. No doubt, he or she is aware of how the World Bank has described the meaning of Human Resource Development, Sir, I would nevertheless like to take just one minut to quote because what I found was a very thought-pro. voting manuscript on Human Resource Development. The author goes to \*ay. I quot<sub>e</sub> briefly from it: "In modern industrial society man is meant for production. Human Resource Development insists on the principal that all production would be for man." That is where we come into education and a consideration of our education policy, because in developed country man is merely a production machine. whereas in a developing country,

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not in a developed society like ours if we fall into that trap, I think we would not be approaching this policy document in the manner that we ought to be doing. I will not go into wnat has already happened in the field of education. We had a discussion earlier on the Approach Paper. Now on the draft Education policy that we are discussing. was discussed in the media and elsewhere. I would nevertheless like to repeat here, what I had then said when there was a discussion on t<sub>t</sub>le Approach paper that education is a Latin derivative from the world 'educo' which is 'I lead out! We in India have the word Shiksha' which is to impart. From "Siksha" is derived the "Guru-Shishva parampara". The two are wholly ergent-"educo", that is "I lead out" and "shiksha", that is, "to impart". I believe that the nuclear core of the challenge that We face today in the field of education is the challenge of synthesising these two— "siksha"— ani synthesising "educo" and imparting a moral basis, not merely in a limited Occidental sense but moral as derived from "dharma". "Dharma" is not faith. is not limited or shallow in its concept .limited to one single category of faith. "Dharma"

is a way of life. And that, Si^ is the precise challenge—synthesising "educo" and "siksha" and imparting to it a moral basis of "dharma"

Now I come to some specific suggestions tnat I have. I believe xhat having brought this subject on to the Concurrent List, which is a right s.ep, there is need for instituting an autonomous national body, not consisting of you or I or of poii.icians but of educationists. I do believe that the ultimate would have been achieved when there was no Ministry of Education in the Government of India and the whole field of education in the country was governed and run by an autonomous body of educationists for education. You may call it tfie National Foundation of Education; you may call it whatever you will. But there is now no escaping the need for an autonomous na.ional body which oversees all the aspects of education and attempts to synthesise not only what I have said bu: synthesise in real terms the federal aspects, the federal aspirations, the linguistic aspirations and the various aspirations of the diversity that is the beauty of this country.

My second suggestion is that the on» great failing of the previous education policy following upon the Ko-thari Commission, which is admitted in this document, which was also admitted in the Approach Paper, which everybody admits, was about implementation. Therefore you will have to try and evolve some method, some machinery for implementing what you today call the policy. We would have debated and this would have become a policy, but like the 1968 education policy, this, too, would get relegated to dustbins if you do not have an implementing mechanism. Please think about that.

My third suggestion is this. I would not go in; of the question of the new schools being proposed or the controversy about it. The essential, crucial aspect of it is that wherever you have existing facilities, along with introducing new facUities, please consider

very seriously, improvement of the threshold facilities which already exist. By that I am sure you understand what I am saying. Whether it is at the primary level or it is at the secondary stage or it is at the university s.age, you must improve that which is there. In our preoccupation with expansion, if the existing lack of quality in that which is existing is not paid heed to, we would be committing a grievous error.

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My next suggestion relates essentially to what I have just said about existing threshold facilities at the primary stage, etc. You talk of the institution of model schools. Do intronegative criterion for admission tovoc National Policy on Education. It other paice for elitism. Along with introducing what you model schools, please consider developing the existing, improving the existing. In your preoccupation with introducing only model schools, don't for heaven's sake, give up on the existing because a great deal has been created and if you gave up on the existing, in your proccupation with model schools, no m,,4er what name you will give it, we will be .ommitting a grievous error.

Now I cor>e to vocationalisation. My single greates" difficulty with vocationalisation is that criterion for admission to our vocation?^ training schools and colleges is negai ve. If you are unable to come up to p \*s 3, then go to vocational course. Plea.i^ convert this because the negative crite <on for admission to vocational training -mparts to it a value which is somewhat detrimental to the other side. There M no qualitative judgment in vocationalisab'in as against others. You must, therefoj s, find a criterion which is not negative, 'if you cannot get through such and sucK, then you go to vocational training—that is not the approach. Secondly, equally important, like other aspect\* of education, please review the implementation of yo>ir past policies on vocationalisation-what have you done? What have you achieved by your policy on vocationalisation in the past and what did you want to do? Unless you review that, the

[Shri Jaswant Singh]

whole and vital component of vocationalisation would not be approach right.y.

Then there is need for accelerating the introduction of Indian languages. I am not referr.ng to Hindi or Bengali or Tamil or any one particular language. I am referring to the introduction of Indian languages at higher level of education. We seem to have presumed that Indian languages as such are incapable of imparting higher ievels of education when it comes to engineering or science or such other subject. Indian languages are thus pushed aside. We feel that we have fulfilled our obligation only at the primary stage. We have paid only lip service. This is a grievous shortage in the indigenisation of education.

My next point is about effective regulatory measure<sub>s</sub> for non-grant institutions. Non-grant institutions are autonomous. Still there must be effective regulatory measures in respect of their admission, service conditions of teachers etc. I do not want to elaborate all this. In respect of non-grant institutions please look into the admission aspect and the aspect of service conditions of those who teach.

My next question is—the document talks of an<i °."ite rightly—about accountability of teachers. That is a welcome statement. I would suggest to the honourable Minister, please consider accountability of the whole institution as such, whether it is the institution, whether it is the college, don't just look to the teacher along because thereby by implication you are suggesting as if the teacher is to blame and the totality of the institution is not to blame...

SHRI P. V. NARASIMHA RAO: The institution only.

SHRI JASWANT SINGH. Thank you. I would like a clarification from the Government about two or three tilings, how it wishes to go about them. Take th; question of appropriate technology. We cannot probably take she'ter under it. Th« determination of that which is app-

ropriate for India is a job requiring great expertise, great insight, and I would be happy if the Minister expounds a bit about it.

Then about television, the us<sub>e</sub> of television and the misuse to which it can be put for partisan purposes; whether your party puts it or my party put so it, but i<sub>n</sub> th<sub>e</sub> ne of educat.on the misuse of television for partisan purposes.—please elaborate a bit about it. Also define how you wish to achieve the actual delinking of job from degree. It is a very valuable suggestion that has been made. We all approve of it. I am wholeheartedly with you. But how do you wish to implement it?

I started by speaking about the human resource development. I would, therefore, conclude with just two brief quotations. As I had started by speaking of human resource development and had said that we would be emasculating a profoundly thrown up if We limit it to only education. If it were only education that you thought of without the corresponding benefits of the rest of the social development that India must involve itself with, then' the who^ concept of human resource de-velopment will flounder. You cannot remove even one brick of the concept of human resource development, and think that by merely concentrating on education we will achieve all. That is not possible.

I wil conclude, Sir, by what I find was a very moving sentence from a very eminent Indian who gave a Convocat'on Address recency at the Delhi University, and he concluded his Convocation Address to the Delhi University by this sentence-

"Our aim to implement this document will depend critically on our will to implement it. The trajectory of implementation should combine the apparently contradictory but in the 'ong run mutually supportive pull of expansion

and excellence, of efficiency and equity, \ of autonomy and accountability."

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI M. P. kKAUSHIK): Prof. B. Ramachandra Rao.

PROF. B. RAMACHANDRA RAO (Andhra Pradesh); Mr. Vice-Chairman, Sir, I would like to participate in this debate especially on a subject which is dear to my heart, the draft National Policy of Educaton. Our hon. ^Minister who is a scholar an able administrator, and above all, a humanist, is the author of that policy. And I feel rather happy to see that this document has covered many fallacies and many defects that were exi ting in the earlier policies. Many of my friends have mentioned that I the implementation details are not given in the policy document. I do not expect anyone to expect detai's of strategy and other details of economics to be given in a policy document. If you look at our Science Policy, it is the briefest document I have ever seen, I am happy that our hon. Minister has clarified that detailed implementation strategy will be forthcoming very soon.

Education, Sir, should be, and ought to be, a joyful process of se'f-discovery ary selfrealisation. The Kothari Commission Report has been widely referred to by many of my predecessors followed by the National Policy of 1968. This Policy has all the ingredients necessary to make a success of our educational strategy. But what were the achievements of this during the last 18 years? I would 'ike to say that the most notable achievement of our 1968 Policy was a large proliferation in both the school and higher educational system. A beginning was made in the restructuring of all courses at the under-graduate level. Ten + Two -f Three system was introduced. As an educationist I want to say that 10+2+3 is not a major reform, but in a country as vast as this we must have a uniform structure to enable mobi- j lity of the students from one part of the | country to th\* other and the best strategy j was to have 10+2+3. My only regret I

was that we have not been able to implement th: especially in some of the northern States; the southern States already had this system even before the 10+2+3 system was introduced. I would like to mention here- I would not like to go into great details-that our greatest failure was in not being able to implement Article 45 of the Directive Principles of State Policy enshrined in the Constitution to give free and compulsory education to all the people in this countiy. It is no mean achievement when we come to consider the fact that 90 per cent of the rural population is within one kilometre distance of a s<sup>cn0</sup>ol- 90 per cent is not a mean achievement. But the trouble is how to take the children to the schools. It seems that one hundred per cent of the children in this range are not going to the schools. Out of those who have gone to the schools, 77 per cent have dropout. Now wh'at has to be gon, into is the reason for this. Why these 77 per cent of the children dropped out before they reach the 8th class? Is it because they have rejected our school system or is it becaue economically they are unable to continue because they have to provide succour at home? I would like to ask a few questions and I am sure that our hon. Minister is competent enough to answer these. Can we take the country forward if our illiteracy rate is continuing to grow? How can we make these 77 per cent dropouts to continue in the school education? One of the most crucial problem is how to impart compulsory primary and middle school education of reasonably good quality throughout the country. At present, the range of variation in the quality is very large. Can we reverse the trend of the percentage of expenditure from 43 per cent to 23 per cent from the year 1950-51 to 1976-77? It is very necessary. I am also a part of it in the sense that we in the higher education have robbed the funds meant for the school education. Can we reverse this? Can we spread education to the rural areas and see that the amount of money spent will reverse the situation? Can we impart good education to rural masses if almost on-third of our primary schools are single teacher schools

[Shri B, Ramachandra Rao]

almost without a roof? Can we inert the qua.ity of education if our school teachers are so untrained? Can we educate the poorest of the poor in the remaining 10 per cent areas which are outside the reach of one Kilometre of a schooi? Can we reach the triDal<sub>s</sub> and impart good education to them? To cover those 10 per cent is the most difficult task. 1 am sur<sub>e</sub> out hon. Minister will find a way out. *Hit*, he has mentioned in the document that the social weii-being comes out of trie school education. Is th<sub>e</sub> Government ui a posii.on to provide a.ll the input that are necessary for this input?

1 have deliberately chosen not to speak on higher education for obvious reasons. The higher education is already overcrowded and expanded unlimitediy. All of us as teachers including myself feel responsible mat we have not been able to achieve very much in the field of higher education. My friend, Prof. Lakshmarma, is also a Professor of 30 years' standing He has no business to ta.k ill of education or to criticise it because all of us are part of the system. We have spent our whole life. Why should be look to the Government so much? The universities are autonomous. They are completely free and there is never any interference in academic matters from the Government either in the Centre or in the States. I feel ashamed that we have not been able to achieve success in the j field of higher education.

Lastly, I would like to plead with our hon. Minister two points. Can we have a Navodaya school or a model school, at least one school not in a town or in a city but in a rural area or a rural environment so that we can give best education? Can we have a good college not in a town and not in a city, but in a rural environment for every district? Can we have 300 and odd best col.eges.

The last point that I would mention on the National System of Education is this. There are five or six steps. But 1 would like to put it in a nutshell like

this. What we need in education today is quaLty, equality and relevance. These are the key words if education is to give the best to our people. Our hon. Minister know<sub>s</sub> a.l that has to be done. And I am sure he will be able to deliver th<sub>e</sub> goods.

Before I conclude, I would like to say that Winston Churchill once remarked that "I would like to learn but I would not like to be taught." It is the teacher who is the crucial iran, and what we are missing today in our educational system is not blackboards, is not facilities but good teachers. Unfortunately, our pay structure is such where an expert teacher is necessary, wheie the most difficult thing to teach in our educational system is to the young child, and that j<sub>s</sub> where we have neglected, and we have provided the highest emeluments at the universities but not the fchools. I would like to mention that the untrained mind is like a bottle without an opener. It is a kind of a knowledge, expeitise which we have not allowed to be opened.

Before concluding, I would like to mention here last but not the least that education is what remains in our minds after burning our books in our colleges, and after forgetting what the teachers possibly taught us; education is what remains in our minds by retaining the relevant as distinctly different from the irrelevant by understanding the principles and discarding the vast data and analysis, by acquiring the skills and forgetti-'g the instructions, and above all by acquiring great wisdom from the vas\* world of experience.

Thank you very much.

SHRIMATI SUDHA VIJAY JOSHI

(Maharashtra): Mr. Vice-Chairman, Sir, I rise to speak on the Draft National Policy of Education. Sir, in the words of our hon. Prime Minister, Shri Rajiv Gandhi, "education must promote national cohesion and the work athic." He hid mentioned that programmes would be formulated \*t<sub>0</sub> uie on a larg<sub>e</sub> scale the new

communication technology in our school systems." He ha<sub>s</sub> also emphasised education's organic link with the productive forces of society.

Sir, the above points were made by hon. Prime Minister in his broadcast to the nation on 5th January, 1985. The new education policy which his been formulated is in conformity with the same thinking.

Sir, the Drafr Polic<sub>v</sub> envisages a common educational structure. 10 + 2-)-3 is the basic element of this structure which is now adopted. Here I would like to observe that it took two decades fo- different States to adopt this pattern. Kerala a.is— efaoin s<sup>r</sup>nrdlu cmfwyp mmm and the first batch appealer in 1964 while, a<sub>s</sub> late as 1982 8 States had not adapted this pattern. Since this is a very vital aspect of education policy, there has to be commonality of approach and adherence to a time finme. Otherwise, it wo'.ild result in lopsided development. I would urge the hon. Minister to keep this in view

Sir it is a really hearkening feature that 1 the system would be based on a national ctirr'cular framework which would con-! tain a common core curriculum along with o»he<sub>r</sub> components that are flexible. The commrv core has include very important rational features, and it is quite good that observance of small family norm and inculcation of scientific temper have been added.

Sir. Navodava Vidalaya oncept is the: need of the time. It would promote equa-liiv. social justice and national integration. It would provide urrque opportuni-! t'es for talented children since there will be plenty of scone for innovation and exoerimantation. This would also act as a catalyst for nation-wide school improvement nrrwramme Sir. the pmphasis in the new rtolicy to prote equality, is not only 'n terms of opportunity, but also in terms of conditions of success. In addition, '

certain specific policy directions are available, in the Document in respect of education for women's equality, which has been termed as an act of faith and social engineering. Being a mahila worker, I am particularly interested in the implementation of he concept in reality. Here I would like to mike one saggestion that for preparing text books training and orientation of teachers, help of prominent women educationists and thinkers should be taken and they should be actively involved.

[Mr. Deputy Chairman in the Chiir.]

The special emphasis *an* Scheduled Castes and Scheduled Tribes is a very important pronouncement, and the central foccs has r'Phtly been placed on equalisation with non-S.C. population. The policy Document also takes into account the special needs of the S.C. and the S.T in regard to providing infrastructural facilities.

In this context, I would also like to focus attention of the Hon. Minister to the problem of migratory and seasonal labour force such as invo'ved in con-struct'on activities, agri"ii!tural labour or stone quarrying labour, who misrate from place to place and who do not have permanent residence In case of facilities for education for themselves or their children some special facilities would have to be provided and some arraneemen's »ifher in forma] or non-formal educational streams would have to be made at the place of work.

Sir. I am really haPTJv that it has been embodied in the policy document that every primary school will be provided certain min'mnm facilit'es like two larsre rooms, usable in all wteather. *tonm* mans etc. The most important stert be n<\* 'hat each such school will have a minimum of two teachers, out of whom one wou'd neces«arily be a woman teacher. Th» svs-tema»ic drive 'Onerat'on Blackboard\* would be undertaken for this purpose.

Sir, it is my submission that in <sup>r</sup>esnect of dropouts the problems of girls is more

[Shrimati Sudha Vijay Joshi]

complex. Depending  $upo_n$  the needs of the family, the first casuality is the girl's education. However, brillhnt the girl may be, she is the one who has to sacrifice. In this context, I may mention Gandhiji's famous observation. If a male is educated, on'v one individual is educated, but if one woman js educated, then one family  $i_s$  educated, and when all families get educated, the en'ire community and through that, the society gets educated.

Here I may make a mention of Savitri-bhai phule Dattak palak Yojana formulated by the Maharashtra Government. The scheme provides for adoption of a girl by a person, who would pay Rs. 25 per rnimth to her and ensure that she continues her education. This can reduce the problem of dropouts to some extent

Sir, as regards vocavionallsition I would urge that the country must also have a broad identification of manpower needs. It should be our endeavour to forecast our manpower needs 15—20 years from now en a national perspective for various sfeills and trades and that should be synthesized *w'*<*tb* infrastructure! facilid'es, for vocatirmalis^on of secondary or higher secondary stages of education.

Sir, as regards higher education, I welcome the statement that urgent steps would be taken to protest the system from degrada.ion. The affiliation system, of Indian universities has left much to be desired. The universities have become to a large extent affiliating and examination conducting bodies with very little-academic control over affiliated colleges. The inspecting teams visit once j<sub>n</sub> a couple of ve;r.s and once a permanent affiliation is granted, there is hardly any academic control. (*Time bell rings*) Please give me two or three minutes more.

MR. DEPUTY CHAIRMAN: Two minutes only.

SHRIMATI SUDHA VIJAY JOSHI: To improve the standard of education, m^re and more research facilities and incentives sho-'ld be provided to the college teach.-rs. Teachers should be invol-

ed in college and university management in larger proportion. On university senates and executive councils, teachers should have larger representation. On the proposed Central and State councils also, due representation to academicians should be given.

As regards higher profess onal education, such as engineering and medical courses, admissions should be fully meHt oriented and donations based admissions should be totally banned. In terms of investmei t, per student expenditure incur-ed by the Government is maximum in these faculties and while so much investment we make on these students, they ultimately miente abroad in lure of monetary benefits. We have to evolve a methodology for their retention. I do appreciate this problem is not directly related to subject under discussion. But we have to ponder over it since it is a related issue and it has a bearing on the resources.

In paras 8.16 and 8.17, there is a specific mention of te^chine of mathematics, which enables a child to think, reason, analyse and articulate loeical'v. A<sup>1</sup>Ved disc pli"e of statistics is also impor'ant. Th's further help\* the child in analytical ability, trenH study model building exercises etc. This is an important tool rot only in pure sciences bnt also m social sciences, agricultural sciences and ;n research studies. Hence, introduction of this subject, at a suitable level, may please also be considered.

Suggestions regarding examination reforms, con'a'ned in paras 8.23 to 8.25 need to be introduced on ursent basis. The existing system has been abused and has res'i'ierl '<r\ deTioratirn mor"l values .in society, on a very large scale. Mass convinc, phyaical assaults on iHv'wlatprs, leakaae of question papers, manipulation of assessment of answer books and existence of mirkfemen for consideration, play havoc with future of children, by tinkering with marks in public examinations.

Sir, the c-eation of India<sub>n</sub> Education Service, is a very welcome more. This

service should have a fair mix of academicians and administrators. The academicians could be in the service on a tenure basis and could return to their academic pursuits afte^r a while.

Another suggestion is that examination functions in a university should be entrusted to a specialised statutory organisation within overall control of the university and not as a part of the university's general administration.

With these observations, I commend the draft policy, which is a very important policy formulation of this Government. Thank you.

श्री सरोब वंदारी (मध्य प्रदेश) : उप-सभापति महोदय, माननीय मानव संसाधन मंत्री जी ने राष्ट्रीय शिक्षा नीति प्रारूप प्रस्तृत किया है, मैं इसके लिये उन्हें बधाई दोता हो और इसका स्वागत करता हां। दिसम्बर 1984 को आम चनाव मो माननीय राजीव जी ने इस देश की महान जनता से बायदा किया था कि नीति में तबदीली लायेंगे। शिक्षा ब्यस्त असंगति को मददोनजर राते सदन में पिछले दिनों शिक्षा की चनौती नामक दस्तावेज प्रस्तत किया गया जिस पर काफी सार्थक बहस हाई और वहस के विभिन्न क्षेत्रों के विशेषज्ञों और शिक्षाविदों से सलाह स्विवरा लिया गया और बाद यह प्रारूप प्रस्तत किया गया है, जिसके लिये अने वाली पीढ़ी राजीय जी की नदा ऋणी रहोगी क्योंिक यह प्रारूप काफी चिंतन और मनन को बाद प्रस्तत किया गया है। मानीय उपस्भापति महोदय. को असम्बद्धेत ४५ में यह स्पष्ट रूप से परि-भाषित है कि 14 साल की उम के टालक-हालिकाओं के लिए रि:शलक शिक्षा का इंनजाप होना चाहिए और 1960 तक यह लक्ष्य पराही जाना चाहिए। का जो अपंकता जारुटध है जससे कि 1951 में साक्षरता 16.67 प्रतिज्ञत थी जब कि 1981 की जनगणना में 36.23 पतिशत हो गयी । इस प्रगति को वावजद यह समरणीय वात है कि 1981 में तेए की कार 69,30 करोड़ की आबादी में साक्षरों की संख्या 23.79

करोड़ थी अर्थात काल आवादी में निरक्षरों की संख्या 44.6 करोड़ थी। यह बहुत का काने वाली वात है कि हर जनगणना में निरक्षरों की संख्या बढ़ती जा रही हैं। 1951 में देश में 29.8 करोड़ निरक्षर थे, 1961 में 33.4 करोड़, 1971 में 38.6 करोड़ और 1981 में 44.6 करोड़ निरक्षर थे। इन आंकड़ों से यह स्पष्ट रूप से जाहिर होता है कि सन् 2000 तक विश्व में सबसे आंधक निरक्षर भारत में होंगे अर्थात विश्व की निरक्षर का वादी का जनभग 54.8 प्रतिश्त भाग भारत में होंगा।

मान्यवर, नयी शिक्षा नीति में नद्यांदय स्कलों की स्थापना, माडल स्कलों की स्थापना, माडल स्कलों की सापना, आप्रेशन ब्लैक बोर्ड आदि स्थापत योग्य कदम है जिसके अनुसार हर प्राइमरी स्कल में ब्लैक बोर्ड, नक्दो, चार्ट, खिलीने, दध्यापक और पीने के पानी की व्यवस्था की बात कही गई है यह अपने आप में एक अभिनत प्रयास है । किसा की पिलिया को पर्ण होने के लिए शिक्षक, भवन और उपकरण का होना जरूरी है । इस बात पर बहुन ज्यादा स्टोस इस नयी किसा नीन में दिया गया है जिसके लिए सैं सरकार को बधाई दोता है।

इसी पकार, यान्यवर, 10 जया 2 जमा 3 जो इंटोडियस किया गया है, आज पर भारत में यह अंगीकार हो रहा है । यह एक स्वागन गोग्य करम है। 10 वर्ष को इस रूप में विभाजित किया गया है, पांच ਕਰਾ ਧਾਕਿਇਨ ਵਿਖਾ, ਜੀਜ ਕਥੀ जिल्ला कीर तो वर्ण दार्ग स्कल्प जिल्ला । भारत के स्वातन्त्रता आन्दोलन के संस्कृति और सांस्कृतिक विरास्त पर बल दे कर गठयक्रम को एक राष्ट्रीय धारा पर आधारित किया गण है। यह एक स्वागत योग्य कदम है । साथ ही अली चाइल्डह ड केंडर और एजकेंदन को प्राथमिकता जागरी यह एक अधिनन्दनीय प्रशस है । इंडस्टीयल और कर्मार्टियल इस्पलाइज को एजकेट करना भी बहत जरूरी है ताकि वह सचारू रूप से और सव्यवस्थित हुंग से काम कर एकों। यह प्रयास भी नयी एजकोशन पालिसी में किया गया है।

मानगढर, काफी दिनों से यह जडमास किया जा रहा था कि हमारे एग्जामीनेशन

# [श्री सुरोश पचोरी]

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सिस्टम में तबदीली लाई जाए और अब इंयरली सिस्टम के बजाय सिमंस्टर सिस्टम को इंद्रोडयस किया गया है। यह अपने आप में एक स्थागत योग्य कदम है । क्योंकि पिछात्रे कफी दिनों से यह अनभव किया जा रहा था कि विद्याधी रट-रटा कर पेप के आधार पर नम्बर ले कर मात्र 33 प्रतिशत नम्बर प्राप्त कर के पास हो जाया करते थे जिससे उन्हें पूर्ण रूप से माना लाए एरेसी बात नहीं मानी जाती थी। सिमेस्टर सिस्टम इंदोड्यस करने के साथ जो बोब्जेक्टिव प्रश्नों पर पहुत ज्यादा जोर दिया गया है वह काफी सार्थक और उपयोगी साबित होगा । एंसी मेरी मान्यता है। महात्मा गांधी का मूल मन्त्र था गानसिक व शारीरिक कार्यों में सामंजस्य पदा किया जाए और शिक्षा को सीधा जीवन के साथ सम्बद्ध किया जाए। इसे मददे नजर रहते हुए रूरल यनिवर्सिटी की स्थापना पहली बार भारतवर्ष में की गर्इ हैं। जो महातमा गांधी के सपनों का प्रतीक हैं। ए सी मेरी मान्यता है। इस रूरल यनिवर्शिटी में स्वदंशी, आतम ज्ञान, सत्य को प्रयोग, गात-भाषा की उन्नति और चरित्र निर्माण ज्यादा जोर दिया जाएगा । ए सा विश्वास है । क्योंकि जैसा पढ़ो वैसा समझो और वैसा ही आचार कर एसा गांधी का मल मन्त रहा है और इस रहरल युनिवसिंटी में रारल डावलपमें द पर, एग्री-कल्चर एजकेशन पर वहात ज्यादा ध्यान दिया जाएगा । एसा मेरा विश्वास है ।

मान्यवर, जैसा कि काफी दिनों से अहसास किया जा रहा था कि यनिवर्सिटीज में एक अन्यंत्रत भीड होती जा रही है एडिमशन के लिए और उसको एजकोशन दोना सम्भव नहीं हो पा रहा है। इसको दिष्टगत रखते हुए इन्दिरा गांधी राष्ट्रीय खला विश्वविद्यालय की स्थापना इस नयी एजक्शन पालिसी में की गड है जिसमें कि सेटेलाइट इंस्टक्शनल टोलीविजन एक्सपेरीमोट को दवारा उन्हें एज-कटे किया जाएगा यह एक अभिनन्दनीय प्रयास 8º 1 सपोर्टंस एक्टीविटीज को गोगोंट करने ही दिला में हमारी भारता भी सपोर्टी यनीवर्शिटी की स्नापना किया जाना जरूरी है क्योंकि खेल के मैदान में अनेकॉ

मतभेदों के बावजूद मैंत्री के वातावरण में प्रतियोगिताए होती हैं।

और दश में खेल के क्षेत्र में एक भौर दश में खेल के क्षेत्र में एक स्थायी ज्योति जलाई है। इसको मद्देनजर रखते हुए एक स्पोर्ट्स यूनिवर्सिटी की स्था-पना होना बहुत जरूरी है ताकि फिजिकल एजूकेशन, योग की एजूकेशन पर भी बहुत ज्यादा ध्यान दिया जा सके।

पिछले दिनों प्रधान मंत्री श्री राजीव गांधी जी ने जादिवासी क्षेत्रों का भमण किया था जिसमें उन्होंने बादिवासी लोगों के मन की तडप को जाना था. उनकी पीडा का अहसास किया था, इसको मददोजर रखते हुए उन्होंने इस नयी एज्केशन पालिसी में जो आदिवासी क्षेत्र हैं उन पर जोर दोने के लिए कहा शिक्षा में आदिवासी विद्यार्थियों को सविधाएं दी जायां, उनके होस्टल अलग हों उनको छात्रवृति में बढ़ातरी हो, एन. आर. ई. पी. और आर. एल जी. ई. पी. के प्रोग्रामों से लाभान्वित किये जायें, यह सब इस नयी एजकेशन पालिसी में सन्नि-हित है। यह एक अभिनंदनीय प्रयास है। पर्यावरण की जानकारी इस देश की तरणाइ को मिले और जल प्रदूषण तथा वाय प्रदूषण से वे प्रभावित न हो सक इसको मद्दोनजर रकते हए पर्यावरण ज्ञान व प्रदायण के सधार को कफी प्राथमिकता के आधार पर रखा गया है। यह एक अभिनंदनीय प्रयास है (समय की घंटी) में मान्यवर, मध्य प्रदेश से हां। मध्य प्रदोश में प्राइवेट हायर सेकेण्डरी स्क्ल्स चलाये जा रहे हैं। प्रा अन्दान शासन दोता है. विदयार्थियों का मासिक शल्क शासन दोता है फिर भी मरम्मत के नाम पर जन्य चीज की नाम पर विदयार्थियों से पैसे वसल किए जा रहें हैं। इन ठेकेदारों का अंत होना बहत जरूरी है। जहां हम नयी एउ केश्न पालिसी पर विचार कर रहें हैं वहां इन सारी विसंगतियाँ बराइयाँ पर भी विचार करना बहुत जरूरी है . . . (समय की घंटी) जो डिग्री को जाब से डीलिंग करने की बात की गयी है और एक नेशनल टेस्टिंग सर्विस शरू की गयी है वह भी एक अभिनन्दनीय प्रयास है और साथ ही व्यवसायीकरण को मददीनजर रखते हुए मेरा यह विनम् अन्रोध है कि इंडस्टियल एजकेशन और सोलर एन**ी** एजकेशन और कम्प्यटर एजकेशन पर बहुत

ज्यादा ध्यान दिया जाये और साथ ही हमारे दोश माँ जो 5 आईं. आईं. टी. तथा 17 रीजनल इंजीरियरिंग कालंज है उनके फंडस में पर्याप्त बढ़ोत्तरी किया जाना बहुत जरूरी है तभी हम 21 सबी सदी को भारत में प्रवेश कर सकते हैं (समय की घंटी) उहां तक पस्तकों और पस्तकालयों का संबंध है, गरीब विद्यार्थियों को बहुत ज्यादा फौस-लिटीज दिये जाने के सिलिंगले में जो बक-बैंक्स की स्थापना की गई है उसमें पर्याप्त धनराशि बढ़ाये जाने की चरूरत है साथ ही जो टोक्स्ट बक कारपरिवन स्टोट लेविल पर बनाये गये हैं निश्चित रूप से उनसे छात्रों को राहत मिली है लेकिन इनकी बढारतरी डिस्टिक्ट लेकिल पर भी की जानी चाहिए। मभी विक्यास है कि यह प्रारूप पत्र जो मान-वीय संसाधन मंत्री जी ने रखा है वह अपने निक्चित वक्ष्म की प्राप्ति मी सफलता वर्जित करोगा और इसकी पीछों जो मंशा है कि भारतीय शीर्ष स्तर पर हों तथा सर्वोत्तम हों और भारत विश्व के विकसित देशों में गिना जाये. इसमें निश्चित रूप से हम सफलता अर्जित कराँगे । इन्हीं भावनाओं के साथ माँ इस प्रारूप का समर्थन करता हा ।

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Deputy Chairman, Sir, most of the points I wanted to raise have already been raised by the previous spea kers. I would try to finish within five minutes. The brunt of the attack on the new education policy appears to be that education should remain in the State list and not in the Concurrent list. To my mini! this attack is unjustifiable. The real weakness of this document is that the strategy of implementation has not been spelt out, but the hon. Minister has given us an assurance a little while ago that in the next session of Parliament this strategy of implementation would be placed before the House. Tn paragraph 3.13. at page 6, the Centre wants to be a partner in the efforts of the States in coordinatine education throughout the country in the larger interest of 'he nation In pa'-a^rapfi 3.4 at page 4. a common core has been snggested. The common core includecultural common heritage, inculcation .of scientific temper, the history of the freedom struggle and the constitutional' obligations and other essentials national identity I

agree that there should not be any rigidity in shaping out this common core, but in every part of the world today it is accepted that unless we can preserve and protect the heritage of the past and take that to be the foundation of owr culture, no future culture can ever be built up in conformity with the country's notional requirements.

on Education

There is one point which I want specially to mention. In paragraph 5.29, this policy speaks of linguistic competence. It is well known that the average student is weak both in English and i<sub>n</sub> his mother tongue. remember in this connection one of Bertrand Russells observations in his Book "on Education"at pages 146 to J47 that in childhood it is possible to learn, to sgeak a modern language perfectly, which can never be achieved in later years. i could have auoted one authority after another but time does not permit me to do so. Both in the capitalist world and in the Communist world, this policy is rigidly adhered to and apart from regional languages, foreign languages are taught even in the primary stage and in the secondary stage also. There is a proposal, Sir, that medium of instruction should be the mother tongue. 1 entirely agree. there is a futher proposal that English would be compulsory only from classes VI VII and VIII a third to XII. In classes be taught and the third language would language would be optional from class LX onwnrds. J haxf a difference on this issue and on the basis of observations made by Bertrand Russell, followed throughout the advanced world, T submit to the hon. Minister that teaching of other languages should be started at an earlier age.

SHRI NIRMAL CHATTERIEE: How early?

SHRI SANKAR PRASAD MTTRA: If you want to know about Communist countries. . . Sir, he is prolonging my speech.

MR. DEPUTY CHAIRMAN: You don't listen to him now.

SHRI SANKAR PRASAD M^TRA: So far- as Chinp is concerned, foreign language i« taught from the primary stage. So far as the Soviet Union is concerned, 'n non-Russian schools, Russian is I

[Shri Sankar Prasad Mitra] from class I and in Russian schools a foreign language is taught from class V.

I can give the authorities if you want them. . . {.Interruptions). . .Then I shall quote the authorities, Sir.

MR. DEPUTY CHAIRMAN: You need not. Time is not there.

SHRI SANKAR PRASAD MITRA: I am also glad, Sir, that in paragraph .5.33 at page 16 emphasis has been laid on the teaching of Sanskrit and other classical languages without which, according to me, our knowledge of our mother tongue, our knowledge of .regional languages, never be perfect.

Then, Sir, criticism has been made of pacesetting schools for meritorious students. I do not find from the document that these pacesetting schools are meant for the affluent few. Paragraph 5.15 at page 13 clearly lays down that special reservations would be made in pace-setting schools for Scheduled Castes and Scheduled Tribes. Secondly, Sir, there would be free hostel accommodation and these schools will not charge any fees. So far model schools, pace-setting schools, colleges or universities are concerned, since our friends on this side are challenging me every now and then, I can inform! them that in 1982 when I visited China as n member of a cultural delegation, all our delegates were informed by the Chinese academicians that the Universities of Beijing, quing liua and Nanking were far more advaced than other universities and 30. other universities were endeavouring to come up to their standards. Therefore, model school, model college or model university or advanced students does not mean that it is meant only for the affluent few.

In paragraph 5.42 at page 17 and Part VI at pages 17 1o 19, reference has been made to Gandhian basic education and technical and management education. .. (Interruptions).. I am supporting you. Don't disturb me anymore. 1 am in agreement with them as they hold -he view that in India, in imparting vocational training advanced technology should be resorted to for labour-intensive and

local resource based vocational education, leaving aside shperes of so-phis.icatde technoology.

on Education

In concusion, Sir, I say that you may introduce open universities and the electronic media for adult and non-formal education, but these can never tie subst.utes for forma education.

Lastly, I support the de-emphasis of memorisation and the emphasis on originality which is the main criterion in western countries, in all advanced countries bu;, unfortunately, not the criterion in India.

With these words. Sir, I give my support to this Policy.

SHRIMATI **AMARJIT KAUR** (Punjab): Mr. Deputy Chairman, Sir, the National Policy on Education, 1986 is a Draf; Policy of the Government of India, which conceives a progres sive and ambitious plan ot take for ward the present sanguine personal ity of India into the rational impera tives of the 21st century. The vary concept produced, has become a moral obligation of every citizen of this co untry to participate in its implemen tation and success because the results of this Policy guides our children and heir children towards the natural but long forgotten paths of self-intro self-improvement, spection, selfreliance, nationalism internationalsm

This is not to say, Sir, that these concepts have not been tried by de progressive mocratic and countries over :he world. They have been with good results. Yet, at tried and the same time, we see the contradic tions of psychedelic reactions evolv ing in the form of 'hippiesf, 'punks' and assorted socially rebellious groups taken on by the self-same youngers being educated under this modern system as practised in the Western World. This, Sir, has been so because the Western system neglected or lacked the fundamentals of nature's inner preferences for an orderly, selfsacrificing, disciplined and morally bound society knitted in by its cultural This Draft Plan

(Shrimati Amarjit Kaur) has attempted to cover this aspect as stressed in clauses 10 to

It is laudable, Sir, to see that caus-ses 1 to 3 of Part II of this Policy on Education has made it clear that there can be no lesting and concerted progress towards the economic and moral mancipatio nof the people of India as a whole, without every citi-ben being given the right to receive equal status in knowledge and education and an equal status in being allowed to perceive 'and pursue his of her lifestyle equal to their endeavour and accomplishment in this field.

It is the effort of this Plan, Sir, to create through educat; on a casteless and single race of Indians for the eventual romition of the cc(ncept of internationalism within our nationalism. It stresses on the quality of educaion playing its para in automatically removing the evils of sectarian attitudes, communal views, colour con-sciouness and economic chauvinism that exist in societies all over the world and more so within our societies in India. It stresses on duties and obligations according to worth and not by birth. It streses on education bringing about the ultimate knowledge and the realisation that it would be inhuman to place woman in a lesser position than men that the want on destruction of animals and vegetation amounts to digging the grave of one's own children, that it would be a retrograde movement to persist on past superstitious and and misplaced traditions. In essence, Sir. this new Education Policy gives us a thrust forward towards an overall emancipation to move into subjects conducive to one's mental preference and specialised fields that will obtain gainful employment according to one's aptitude.

In the overall bright picture of this Plan, Sir, 1 would like to place the spotlight on the schemes made to enhance the status of the teacher as given in Part IX. To my mind, this is one of the main points thai will ensure the success or the faiure of this entire plan if the teachers of today

do not conform to the norms laid down by this Plan. It is an absolute must that a cadre of dedicated teachers and administrators have to be collected well in advance for the start of the implementation of this policy. From my observations, we have quantity but very little quality amongst our present teacher popuation-and I suspect that this is so, because teaching today is just an occupation, and not a profession as it shoud be. And because of this prevailing almosphere wilhin our teaching community, the student-teacher relationship in our country is close to the lowest in percentage in the world. I dare say, there must be exceptions and it will have to be 'hese few exceptions that will provide the vertebra to form the backbone of this policy.

 $l_n$  this context I would like the information from the Government on these points.

One-what modes will be used by these Teachers Training Institutes —which are yet to be created, to catch the actual professionals from amongst the thousands of teachers existing in the country?

Two—what does the Government visualise in terms of time, to build a strong enough cadre of teachers to just implementation of this policy and Three-Would it be practical to start the course of Teachers' Training in modern methods of teaching in all universities for students who wish to take up this profession immediately after passing their 10 plus 2 examinations?

Clause 1 of Part 9 ensures that the status of the teacher will be made on par with the best paid professions in the country. This, Sir, is as it should be. It has also been mentioned earlier in the Plan that the Teacher will also be held accountable for proper functioning of his students and his department. This again is as it should be. It is only thus ihat the student-teacher relationship will improve to the mutual benefit of both parties— and in the final analysis the entire country.

[Shrimati Amarjit Kaur]

I congratulate the Government for conceiving and drafting this sound National Policy on Education. It reads like an apostle of hope atone ec-essity. I am sure the day its implementation process begins that day will start a fresh era of Indianness. I support the new Education Policy of 1986 wholeheartedly.

DR. H. P. SH"ARMA (Raiasthan) First I would like to say that the few minutes-five or seven minutes-do not allow us to do any justice to the subject about which we are supposed to speak. The present Draft on the National Policy on Education is a courageous attempt at making literate a nation as big as ours and as diverse as ours and at the same time guide it along the path of modern science and technology and during the process not letting us forget our ancient heritage and culture. To get the idea of the magnitude of the problem involved, the Ministry has to go to the farthest hamlet of the tribal village. It must go and seek out the child of the school-going age in the remotest part of the. dessrt in India. The job is done not only with seeking out the child, but encompasses as his illiterate father, the village dropout or unlettered house-wife. All come within the ambit of this Policy Document.

From there on, the function of the Document proceeds to the most pres-tigeous institutions of learning in the country where some of the most advanced works in nuclear and quantum physics, and advanced electronics is Photo-voltaics or lesser technology, fibre optics is being done. This is the very broad spectrum of the ground that has to be covered by the Ministry.

This is the scope and ambit of the draft. Sir, I would like to congratulate the Ministry for bringing the *two* excellent documents. Usually such documents try to cover up the ;:aps, the gaps, lapses or the areas of dark-nes. But here they cover the job

with refreshing with candidness and disarming frankness which bring out some of the most realistic eye-opening facts. I whl not go into those facts here. The House has covered those points such as that 9 per cent of our primary schools are without buildings or that 42 per cent schools do not have blackboards and lack facilities for drinking water. All those things I will not repeat. But I would certainly like to draw the attention of the Minister to the problem a very disconcerting fact of the dropcuts at the primary education level. Here the drop-out rate is 17 per cent. In colleges it is no better. Where the drop out rate is 41 per cent. The nation with its meagre resources cannot afford to fritter away all its resources in turning out brigades and brigades of third divisions who not only swell the list of unemployed people but what has been aptly called become unemployable also.

Sir, I do not want to take much time of the House in recounting facts which have already been covered . I will only touch on the basic framework of national system of education like the 10-f2-f-3 etc, year system or attempt to cover universal education. They are all there. They have been broad'iy accepted by the whole country. But Sir, there are two points en which I would like to draw your attention. Even sober Members' like Mr. Upendra or Prof. Lakshmanna have objected to the corecurricula as well as the Concept Navodaya vidyalaya. What is meant by core-curriculum. An attempt is being made to project this as a total complete curriculam which is manufactured in New Delhi and sought to be thrust down the throats of unwilling States. This is what they would like us to believe. But that is not the truth. We all know that core curriculum deals only with certain parts of national clejectives of national value and national integrity which promote the path of socialism and democracy. Certainly there should be

no ground for such objections. Similarly, the idea of Navodaya Vidya-laya, what faults can you find with these Vidyalayas. They are sought to ' be rural centres of excellence where an attempt would be made that with optimum inputs in school rural area what can be accomplished with meritorious students. That is all that they seek to do. How can you find fault with this? Since they have fount fault with it, that is something which we to see how even objective problems and solutions are open to suspicions in this country.

Sir, I will now come to four major thrust documents seeks to areas which the project. One is the area ol non-formal Sir, the non-formal education education. is an umbrella concept under which all the systems, besides the formal education. evening classes adu't education. extensions courses, etc. etc., are sought to be covered. May I warn you and you must be aware and conscious of it that we are treading a very treacherous ground here, when we are dealing with these. They are very important, avenues of education. There is absolutely no substitute these. | They have to be implemented. But jall the same a very, very careful j monitoring and looking into these programmes will be needed.

Sir, the second major thrust area is the vocationalisation of education. We all know that there is no substitute for vocationalisation of educa tion also. We cannot afford to fritter away our scarce resources.  $W_e$  must try to link in a meaningful way, education, acquired skills and employment. It is nobody's case today that the nation should keep on throwing away Its scarce resources in churning out brigades and brigades of third divi-sioners. It is absolutely undeniable that some kind of screening of weeding out should be done at the gates of college education. And those who do not qualify  $t_0$  go in for higher education should be helped to acquire skills for '

gainful employment at this stage. will not take too much time. There are only two more points. Vocationalisation is not a new concept. They have been thought of, debated and pondered over for year<sub>s</sub> and years. Mahatma Gandhi's name is associated with it. Dr. Zakir Hussain's name is associated with it. \ would like to ask the Minister as to .-what exac'ly went wrong with the programme when it was put into operation at 'hat time. Was it lack of inputs? Was the in .'rastructure lacking? Was the social climate conducive to implementation? Or was it due to false values being attached degrees in the markets of college employment in matrimony, etc.? Maybe that was one of the reasong which did not allow it to succeed. But I do wish that he will give a very close look to it because we cannot afford !o fail a second timfc in taking to vocational education.

The third point which I would like to make is that we should keep the sancity of our institutions of higher eoucation intact through institutions like the UGC, the All India Council of Medical Research and the All India Council of Technical Education. These institutions must be kept away from any interference, political or any kind of interference.

The fourth area of thrust is an area which had already been pointed out, that is delinking of degrees from jobs. It is a very\* good idea, a very sound idea. But again I would like to sound a word of caution that it can also open the floodgates of corruption. We are all familiar with political muscleman or social muscleman who will try to push up their favourites, once you have delinked degrees from job opportunities- I just want to sound a word of caution because it is important and We have to go through with it

Lastly, two  $\mathrm{mor_e}$  points. The most important thing is implementation. Unless we can implement this pro grammes nothing can be done. But

I am heartened by the acceptance of  $th_e$  challenge' in  $th_e$  earlier document I just want to say that it was very refreshing  $t_0$  read on page 72—I will not quote it here—of the "Challenge" document where the challenge is accepted, so that the faults in the implementation can be corrected. I leave it at that, that it was refreshing to note it in  $th_e$  "Challenge" document.

Sir, we are standing on the verge of a tremendous explosion of knowledge today. Yesterday's computers are already obsolescent today. We simply cannot afford to fall back on progress on the path of science. The Minister for Human Resources Development combines a formidable amount of knowledge with a deep insight i;to our spiritual and cultural heritage. We can feel confident that under his stewardship this policy will be properly implemented and he will use all his wisdom to shape the new education policy into a viable tool for the transformation of our age-old society without losing our cultural heritage. Thank you.

SHRI S. W. DHABE (Maharashtra): Mr. Vice-Chairman, Sir this Draft National Education Policy is certainly an improvement on the original document which was circulated earlier. This is a result of much deliberation and discussion. 1 will pin-point where I feel the document is lacking in important particulars. not realise or First, the document does recognise the responsibility of State Governments. Now education has though been brought Concurrent List, on to the sport<sub>s</sub> is still a State subject under | Entry 33. Therefore, when the national sports policy was formulated by the All India Council of Sports 1980 it was discussed with the Minis try and it was found that the national sports policy cannot be passed by Parliament because sports is exclusively a State subject. Therefore in May, 1984 we had to contend ourselves with passing a resolution called the 16-point sports programme. \ do pot find any mention of it in the entire document here. What happened to that Government resolution of national sports policy with a 16-point programme which was accepted as a policy to help the States and also to promote acceleration of sports in May 1984? Is it abandoned? I would like the Minister to reply to this. It is a big lacuna in this document that this resolution of May 1984 had not been taken into consideration. Therefore, i unless you build playfields and the other infrastructure, all this cannot be done without the cooperation of the State Governments. The document should say a coordinating effort is necessary between the Central and State Governments to achieve the

objectives.

on Education

Secondly, about workers' education' Workers' education in-the country has developed through the Central Board of Workers' Eaucation. Trade unions conducting classes' for leadership are production development literacy, and aspects of workers' edi>many other It is a part of continuing edu cation. cation industrial workers. to unfortunately in this document it has been left to the employers. It on page 10, there paragraph (b)—"workers' education sub-clause through the employers". I do not whether it is a mistake know what--"workers' through education the employers and concerned agen cies of Government". I have suggested workers' education gramme cannot be done by employers. Therefore it is necessary to add trade union organisationg of industrial workers and rural labour and all employeesother otherwise.....

SHRI P. V. NARAS1MHA RAO: We want the employers to participate, to discharge their responsibility of giving literacy to workers...

SHRI S. W. DHABE; How do you bring about workers' education through the employers? How will the employers be interested?

SHRI P. V. NARASIMHA RAO: , Through funding, through participation, responsibility is put on them.

SHRI S. W. DHABE: It is never done • . (Interruptions) My friend, it seems that you have

little knowledge of workers' ers' education programme to which grants are given. So far as I know, workers' education programmes are generally conducted by trade unions. Employers only give what is called the facility of leave and other such things....

SHRi P. V. NARASIMHA RAO: W<sub>e</sub> want the employer to do more. That is the whole point. What is being stated what is being implied, is that the employers should be more "than what they are doing now. That is why we want some responsibility should be squarely placed on them. j

I think there is nothing wrong in it.

(Interruptions)

What I am suggesting merely...

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK); After the clarification by the Minister, you continue further.

SHRI S. W. DHABE; Yes, I am continuing further.

Then, Sir, the other point which I want to make is about the management education. On page 20 para 617 there ig not mention about trade unions workers' education. Merely management education cannot be a part of the educational system. Workers' education which is under the Labour Ministry should also form part of the discipline. In any such system in other countries like U.S.A. and other workers' education i& given the same importance. The workers' education courses are not mentioned in this draft. My submission, therefore, i<sub>s</sub> that trade union workers' education should form part of the academic discipline.

Now, Sir the most important point is about capitation fees. 1 do not

know what is the implementation part of the policy. But the All India Technical Education Council if it is-to be given the statutory powers, the powers must include to decide about running educational courses, etc. Today the All-India Technical Council has no power to interfere or grant or refuse permission. Therefore, this provision should be there for them to have better strength.

Sir, paragraphs 24 and 25 3.20 and 8.21 speak of sports and physical education. Now, Sports and Physical Education which has been mentioned here, ig not a sufficient connotation which can splv<sub>e</sub> the problems of the country In fact, physical education is accepted as an integral part of the

education. It has been decided in the Conference of UNESCO 20th Session of the UNESCO General Conference.

1978. (*Time bell rings*) I would like to know from the hon. Minister whether the Indian Government has accepted this Charter. Article 2 is very important. I quote:

'•Physical education and sport as an essential dimension of education and culture, must develop the abi lities, will-power and self-discipline of every human being as a fully integrated member of society...."

"The continuity of physical activity and the practice of sP<sup>or</sup>\*<sup>3</sup> must be ensured throughout life by means of a global, lifelong arid democratized education.

- 2.2 At the individual level physical education and sport contribute to the maintenance and improvement of health, provide a wholesome leisure-time occupation and enable man to overeome the drawbacks of modern living which is essential not only to sport itself but also to life in society.
- 2.3 Every overall education system must assign the requisite place and importance to physical education and sport in order to establish

[Shri S. W. Dhabe]

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a balance and strengthen links bet- j ween physical activities and other components of education."

I would only !ike to mention one aspect and then I will finish. Though there is some mention of physical education and sports in the draft B is no mention at all of recreation. The famous authors of "Community Recreation' Mayor and Bright bill say:

"Recreation takes its place with ; education, health religion, and work as an essential process moulding individual personality and creating abundant community living."

Recreation has been accepted as a major force in social well-being moulding the life of non-student population. If the Human Resource Development Ministry has got responsibility for proper and continuing education, then they must take the responsibility of continuing programmes of recreation, community recreation and community well-being. From that point of view, the draft gives us no idea of what should be done in our country. Hi is- a serious lapse. Both cities and rural communities need organise a recreation. Congestion in the city and isolation in rural areas call for gfta tive recreation planning In a modern society programme for urban rural and industrial recreation is a must.

Sir, the Convention of Ah India Physical Education and Allied Teachers Federation was held at New Delhi between 22nd and 23rd March, 1933. A number of resolutions have been passed here. I will refer to only one. Sir, it is very unfortunate that physi cal education is not given much irn-There are 130 institutions. 1 portance. Unless the physical education proof school gramme is taken up at all levels right from primary level. we cannot think of having National physical fitness and at the level of producing physically fit national outstanding j Sportsman. For that purpose, even the institutions or schools where physical teachers are there, they are not given proper pay scales. They are

treated as second class citizens. The Medical and Engineering Colleges do not come under the purview of the Ministry of Education. They are paying the scale of Rs. 400—900 much below than UGC pay scales of lecturers. There is no uniformity in pay scales-I would request the Minister to go deep into the problem so that a proper infra-structure is created for Physical Education Programme unfortu-the U.G.C. has no separate cell for physical education. Even the NCERT and AIU don't have such cells. Since there are no such cells, there are no units manned by wellqualified persons in the field of physical education. They don't have experience in the field of physical education. The result has been that physical education as a faculty and discipline has been ignored at the university level and educational planning. ! therefore, appeal that you should do this. You have said something in your statement. It is a welcome but incomplete statement. I will suggest that physical education and sport are important parts of educational system and the process of learning and it should be taught as a subject in schools and colleges. There is no forum today for such as a Central Advisory Board of Physical Education to advise Central Government. It should be constituted as demanded by national convention. Even all India council of Sports is abolished, cil of Sports is aebolished. Therefore, I would appeal  $t_0$ . the hon. Minister that it is very important that more attention is given t<sub>5</sub> this important aspect of our life without which life is icomplete. It is slid: in Sanskrit that

'नायम आत्मा बीतनेन जम्यः"

weak person cannot attain salvation)

J need not tell all this to the learned Minister who is piloting the Resolution. I hope  $h_e$  will do justice to this mailer.

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK); Prof. (Mrs.) Asima Chatterjee.

PROF. (MRS.) ASIVTA CHATTER-JEE (Nominated); Thank you, Sir. Please allow me to speak at least for 10 minutes.

### THE VICE-CHAIRMAN; Yes, Madam

PROF. (MRS,) ASIMA CHATTERJEE: Mr. Vice-Chairman, Sir, I would like to thank you fore giving me an opportunity to speak  $_0$ n the National Policy  $_0$ n Education. In a world based on science and technology, it is education Jhat determines the level of prosperity, welfare and security of the people. Even more important  $i_s$  the role of education in achieving social and national integration and in developing human personality.

In this context. Sir. it would be worth while to learn the views of Swami Vivekananda. He was a nationalist no doubt but he was a combination of a modern man and a social reformer. His views on modernisation and on the reform of the colonial education system left behind by the British Government are today beyond the comprehension of many Indian politicians. The views expressed by Swamiji about a century back are quoted even today, and I quote: "What we need is to study different branches of the knowledge that is our own and with it the Eighlish language and Western sciences. We need technical education and all else which may develop industries." Swamiji dremt of an India—a rate syn thesis of the best of the East and the West, Western science with the Buddhist philosophy of humanism, Panditji shared the same views. In this perspective, 1985 may be considered a watershed in the history of Indian development, a sharp departure from the path of stagnation to the path of rapid modernisation and progress as dreamt by Swamiji and Pan ditji. In this perspective National Policy on Education has been prepared presented before this au8ust House for our approval.

Sir, in this connection, it deserves mention that the National Policy on Education of 1968 had to be reoriented and restructured because we could not achieve the desired objectives. And the Education Poiicy has been well drafted, and the hon. Minister for Human Resource Development is to be congratulated for such an impressive Draft. It was a tremendous tasi but it has been possible for him because of his wisdom and vast experience on the problems of education in this country as he was an Education Minister in Andhra Pradesh.

Sir, the most striking feature in the Policy Document is the jump in education technology which will have to go to the villages. Another interesting feature is the 'Operation Blackbroad' which is design a to assist the proliferation of education to eradicate illiteracy. The major thrust of the policy is the universalisation of elementary education with the necessary measures for the continuity in education, specially for the drop-outs, and the cifress has also been given on vocational courses for the higher secondary stage. And efforts will be made to upgrade vocationali-sation at the same time delinking jobs from degrees, making such education relevant by aligning it to industry, agriculture, communication and other productive sectors of the economy. Other changes include expansion of Central Schools for which there is a great demand.

Sir, Navodaya Vidyalayas are going to be established, and thi<sub>s</sub> is a new adventure and will require experiments for their successful operation. Another significant aspect of this Document, Sir, is the creation of Open Universities, namely Indira Gandhi National Open University to make school education and higher education accessible to all, including weaker and backward sections, even for those residing in remote places 'and in remote villages.

Sir, the Draft has been prepared on the basis of the recommendations of Kothari Commission and on the basis of Gandhian Philosophy of Basic Education. Sir, I am very happy that after so many years, the

[Prof. (Mrs.) Asima Chatterjee] recommendations of the Kothari Comniosiun have been finally implemented. The hon. Minister has really done a wonder ful job by accepting education as Concurrent Subject. It was accepted as a Concurrent Subject with effect

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3rd January, 1977. And this will help to improve the situation in the schools, colleges and universities in various States where the a<sup>ca</sup>demic atmosphere has been polluted by the politicised fee-Chancellors, teachers and employees. The Document has a'so made provision! for women's education and women must be educated not only for their welfare but also for the welfare of the national because birds cannot fiy on one wing. Men and women folks must have equal opportunities for education.

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Sir, as the time is very short, I will just touch upon six important issues with my comments. First in the language policy, medium of instruction, school syllabi on higher education, electrication of teachers and moral education, and spiritual education. We must admit that the present language Policy, i.e., the three language formula has failed very badly as indicated in the Policy document. A more pragmatic approach should be the adoption of twolanguage formula. Obviously, one of the two languages should be the mother tongue or the regional language (which would be the medium of instruction) and the second language would be English which has the benefit of giving us maximum information and knowledge which is being generated in the field of science and technology. Sir, English today is not only the mother tongue of the English speaking world but it; also the mother tongue of science and technology and is now an international lingua franca.

Sir, coming to the curricula for school children, the courses should be restructured and reoriented depending on ethnological, geographical and anthropological factors. The curricula should be framed so as to develop their traditional culture. \*ince 80 per cent of the population resi-

des in rural India where the percentage of illiteracy is maximum among the rural mases, I am very much concerned about the syllaoi for school children there. The courses must be attractive not only to the children but also to the parents., The parents must realise that the school education of their children will help to meet the needs of their future life. The parents must be given incentives for motivation. Hn rural areas it is necessary to build up the infrastructure which is lacking there and the children should be provided with midday meal and other facilities. hTimc Bell rinas).

Sir, I would like to recommend the appointment of a psychologicst in schools in order to study the children and assess their aptitudes to find out what sort of training interests them and they need. 1 emphasise On his patricular point. The courses jn school syllabi must have a provision for the study of our culture and Jilerary and artistic heritage and they should also study environment and Nature and natural resources in their locality. Besides they should be taught history, geography and arithmetic, arts and crafts. Sports and games and physical education should be included in the curricula. Pioneer camps for students should be organised during vacation as this will promote fellow feeling and community feeling. This I have noticed in the Soviet Union.

Sir, the high school coorses should include some of the methods and insights of the social science and some of the concepts of pure science some study of the present achievements of technology. The ultimate am of a course of this nature is flexibility. This will import realistic attitudes to the students. Though the school curricula will include the history of freedom movement and the lives of freedom fighters, I would add that they should also study a few important chapters from the books written by the great men of India as a'so the teachings from scriptures of different faiths so that the children can learn tolerance.

Coming to higher education specially the university education, the apex of education pyramid, we must be critical because the products of the universities will percolate down to the primary level as the universities feed ths school? and colleges with competent teaching personnel. Teaching and research in the University must be of high standard and the courses should be modernised.

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Coming to teachers issue I would say that the teachers are the heart and the soul of any educational system and, therefore, it is very necessary to recruit competent teachers who are really dedicated and who are able to instil new ideas and new thoughts in the minds of their pupils. The teachers must have the ability for innovating new subjects. Teachers at all levels should be given in-service training every three years and whenever there is a change in the curri-culam.

Some of my esteemed colleagues, apprehend that in the name of moral and spiritual education, the Government will make abject surrender to religious obscurantists and superstitions. They have misinterpreted the term 'religion'. I would request them to study the book on "What Religions is" written by Christopher Isher-wood. Religion in the true sense means service to humanity and selfless work and it is a medium to promote universal brotherhood, which is so essential for national integration and unity.

Now, the new Education policy would have to be translated into a strategy and then a plan of action to be evolved before a line of programme implementation with constant monitoring can be put into effect. Let our new educational policy serve as a model to the nation <sup>an</sup>d let future Indian education provide a basis for the national unity and integration with this concept tht would is one and in potentia.

With these words I welcome the Draft National Policy on Education and I support it wholeheartedly. Thank you.

DR. R. K. PODDAR (West Bengal): Sir, I hope you will be kind enough to give me just sufficient time to make 3 or 4 points.

on Education

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK): You finish in ten minutes.

DR. R. K. PODDAR; Since August 1985 when the document 'Challenge of Educaton—a policy perspective' was re leased, some of its very negative and renograsde tendencies have met with stong disapproval in vaiious quarters. These included, among others, virtual ab dication of our commitment towards uni versal and compulsory primary education, unscientific and disruptive language policy, promotion of model schools for the elites, encouragement of privatisation of the education system at all levels, and stren gthening of the centre's authority with con comitant restriction of State Governments' Tole in educational matters. We were hoping against hope that the Central Government would finally see reason and remove these obnoxious tendencies from the final draft policy. But, Sir, our hopes have been belied to a large extent except for some minor concessions here and there. Not only most of these features remain, but some more dangerous recommendations have been included de novo in this final draft policy. lust because these are now clothed in high-sounding phrases, more suitable for sales promoton literature than a serious academic document, these have not become less harmful for the interests of the nation.

True. Sir, the promise of 'Operation Blackboard\* with commitment of a minimum of 2 large-size rooms and two teachers, one of whom would be a lady teacher for each primary school or the common school system is, of course, welcome. But unless the necessary Central funds for these are made available to the States, these promises like many simillar promises will remain largely on paper only..

The overall impression that the draft policy tries to make is that the spectrum of our educational system from primary to university stage has apparenty been

### [Dr. R. K. Poddar]

spread too large and too thin; and, therefore, there is n° need for its further expansion. And the new slogan is 'Consolidation'. No, Sir, we are not against consolidation. But this draft admits in section 1.5 that about 10 per cent of sual habitations do not still have the luxury of even a roofless primary school. There are still innumerable villages which cannot boast of a high school within a distance of 3 km from them. Are we not going to build primary and secondary schools in these villages even when we enter the 21st century.

With a pitiable 34 per cent of our people having some sort of literacy, only 4.8 per cent of our youth in the eighteen to twenty-three years age group are studying in the higher educational institutions, while corresponding figure in some developed and not so developed countries runs as high as 25 per cent. Even then, our 150 universities and 5,000 colleges seem overcrowded. If we ever reach the goal of universal literacy by the year 1995 as promised in paragraph 5.12 would we not feel the necessity of more colleges and universities? As an example, let me cite the esse of Great Britain. With, a population of the size of West Bengal, it has 43 universities, whereas, West Bengal has only 9. Sir, the urge for higher education among our people is a healthy one. We should respect it. If we wish to hold our head high among the comity of nations, it would be suicidal to commit ourselves to a position that there will be no expansion of schools, colleges and universities in the near future.

Sir, the ghost of 'model school' seems to have a permanent residence in the pigeonholes of the Education Ministry. It first appeared in a Education Ministry document in connection with the Third Plan. Then, it lay dormant for about a decade, but reappeared it the Airaist 1985 document. Faced with the nearunanimous criticism, it has metmorphosed itself into the 'Navodaya Vidyalaya'. Contrary to the claim in paragraph 5.14. saner educationists all over the world have never sceepted the position, that more talented students should be segregated or alienated

from the general students and taught in highquality schools. What is recommended is that such students should be encouraged to take additional subjects or topics at a more advanced level. There is also a hint in this paragraph that high-quality education is available only in costly private schools and the Government now plans to set up such schools in the public sector. Private school system is a legacy of the British days. The iKothari Commission recommended the upgradation of the general schools so that the private schools would gradually wither away. Government is now, in fact, rejecting the bold and democratic approach of the Kothari Commission at the behest of the elitist pressure groups. These Navodaya Vidyalayas will siphon off most of the developmental funds "for general school education leading to a situation exactly opposite of what the Kothari Commission envisaged, namely, our general school system in all likelihood will wither away because of lack of Central assistance. Proposals have been made for delinking of affiliated colleges from the universities allowing them to evaluate their own students in the name of autonomy and freedom, thus making the public examination system almost redundant and replacing them with the so-called National Testing Service. These steps, if carried out, would spell disaster for the dignity and authority of our universities. Sir, we have survived the extremist challenge at the destruction of our university system from outside. Now, it seems, we shall have to fight out this Statesponsored attempt towards internal subversion. In all humility, I would request hon. Members of both sides of this House not to give their final seal of approval to this draft but allow a threadbare discussion about its long-term implications at all levels of our education system. I hope, the hon. Minister would kindly accept my humble suggestions. Thank you.

SHRI GHULAM RASOOL MATTO (lammu and Kashmir): Mr. Vice-Chairman. Sir. I am a Member of the Consultative Committee on Planning. We have plans to discuss threadbare the education policy. In fact that was I who had suggested, I said that we should discuss the subject of

ister of Human Resource Development. ] vocational education. We will have ample time to discuss it with our hon. Min- I ister of Human Resource Development. But I would like to make three or four points here and then We can discuss the other points there.

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The most important paragraph in this Draft document is 11.5 which reads as under:

"The implementation and parmeters of the New Policy must be reviewed every five years. Appraisals at short intervals will also be made to ascertain ) the progress of implementation and the trends emerging from time to time."

In other words, this policy is not rigid. It is not what we call in Urdu "Saheefa-i-Aasmani". (God's Book) It can changed, it can be varied, it can be modified ) I after due experimentation and review. think it is a very good provision which will also meet the requirement as put forth by Dr. Poddar and others that dur-' ing the course of implementation of this policy we come across certain hurdles, we can rediscuss and redefine those aspects. To my mind, this is a very important (provision in the document

As I said we discussed other aspects in our Consultative Committee meetings but my weakness is with regard to vocational education. A seminar was held in the NCERT for the Consultative Committee member, last month. Three points emerged there which I want to pose to the ] hon. Minister. The first was the level at which vocational education should be introduced, especially whether it was possible to introduce vocational courses right from the fifth or the eighth class. It was felt that it would help if vocational education could be introduced after the primary stage. The second was, how to give a sense of honour to those who go through vocational course. And the third was, how to find resources for the propo-ed vocational courses in the contev of the resources. I would like the hon. Minister to reply to these three points.

have also to see what vocations can bo taught in schools. For instance, the present system of stenography is outdated, out-moded. There are no trained teachers in our training institutes. The classification of stenography has also not been done so far in any three branches of humanities, science or social science. Ph.D. degree has been awarded in stenography but the course has not been specified. These are some of the things to which the Minister has to pay full attention.

My second porm" Is, a few days back the nationalist Muslims held a seminar in the Capital. The seminar was on 'New Education Policy & the Minorities' and was attended among others by Dr. Raees Ahmed. Dr. Moonis Raza, Vice-Chancellor of Aligarh University and others. Since nobody has aised this point, I would like to raise it. In the policy statement itself it has been clearly stated that there are certain pockets where minorities need to be helped. I would like to bring to the notice of the House and the hon. Minister that the consensus in the seminar was that the minorities need some sort of protection in this direction. The recommendations are:

(1) The new education policy should take cognizance of the uneven spread of education in various parts of the country and among various people; (2) Muslim localises and their vicinity should receive preference in the matter of location of new school tinder the VII Seventh Plan; (?) Very low female literacy plagues the Indian Muslims. Government should give special Instructions on the opening of school, with hostel in and around Muslim localities.

The policy paper refers also to the apparently intractable problem of the high drop-out rate. Here again the largest contributors are Muslims. Tfn\ should be looked into. Very strict monitoring of the prescribed books particularly those re-lating to history and other social sciences should be done so as to prevent inclusion of material offensive to the sentiments of minorities. Central The Government

' [Shri Gulam Rasool Matto] cognition of the minority character of may lay down guidelines in respect of re-schools. Representatives of minorities, particularly the largest and most backward minority, may be associated with the Boards of Education and with the Committees dealing with text books and recog\* nition. In areas of Muslim concentration with Urdu as their mother tongue, books in Urdu script should be made available. The madarsa system for imparting Primary education should be encouraged and given financial support Madarsa curriculam could be modified and madarsa timings should be adjusted. Training in local crafts/trades should be introduced at the elementary school stage to the extent of about 15 per cent of the school time so that the usefulness of the curriculum be appreciated by the community. In the selected educationally backward districts the model schools should be so located that Muslim children have access in matters of admission by prescribing appropriate criteria of residence and means. Lastly, 80 per cent  $_0i$  the seats in ITIs should be earmarked for artisans children. And census figures relating to community" wise literacy should be published in due course not only for the 1991 census but also for the four preceding censuses. Adequate grants may he given to reputable educational organisations for assisting bright but needy students from the backward minority community. Any section of the citizens residing in the territory of Tndia or any part thereof having a distinct language, script or culture of its own shall have the right to conserve the same. There should be facilities for imparting instruction in mothertongue at the primary stage. These are the points which I want to bring to the notice of the hon. Minister with the request that he should look into these.

Lastly, I happen to agree with the amendment suggested by Mr. Nepaldev Bhattacharjee. Dr. R. K. Poddar and Shri Mostafa Bin Quasem which states:

"WEile knowledge is fast expanding its frontiers, two-thirds of our countrymen, an appealing 470 million, remain illiterate. Both on the count of equity

as well as keeping pace with the technoscientific revolution, it is imperative that eradication of illiteracy must be accompanied 6y compulsory and universal elementary education as a pre-condition for making education the Fundamental Right of the people. The present policy directs itself to achieve this goal by 1990".

I hope the Minister will find no difficulty in accepting this amendment and also the suggestions of the Minorities seminar. With these observations, I conclude. Thank you.

DR. SHYAM SUNDAR MOHAPAT-RA (Orissa): Mr. Vice-Chairman, Sir, this is my last speech today in the Rajya Sabha, notwithstanding a Special Mention tomorrow. I bid farewell to my colleagues present here.

I come from a teaching community and as such I have some experience which I would like to place before the hon. Minister who himself is an erudite scholar. Sir. there is no philosophy behind this national policy. In every country, whether it Is USSR or China. because I have read the educational policy of most of the socialist countries—Hungary, Yugoslavia. Czechoslovakia, Bulgaria—there is a philosophy behind the educational system at to where the country is to go or the way the children have to be brought up. We are neither socialist-though we have included the word "socialist" in the Preamble to our Constitution—nor are we capitalist. So we are in the halfway house. We have no philosophy behind this national policy which Mr. Minister should have in his discretion and knowledge elaborated in the preamble. If it is Pluto who said in the Republic that education is a means to harness development of mind and soul, this is something like the Gurukul school of thought. There is another thought which makes the country bigger than by building up the children. And Harold Laski, to see how the Communist education is taking steps requested Sydney and Beatrice, founders of th« British Labour Party, to go there. Coming back from the USSR they wrote t\*>>

I have served for 30 years as Deputy Commissioner Collector. or have no heme and I cannot pur of land.", This is an inch what they have said. Of course, this talk about is not the occasion to On! you because mentioned it, I sail that it has some impact, may be on our officers, may he on our administration, may be on our bureaucracy and all that. But this thing is there. However, imme diately we are not cpneerned with it. What we are immediately con cerned with is your calling-attention through which you to attract the attention of the Govern ment to the state of affairs in Jammu and Kashmir. think personally I that the State is all right and there is nothing wrong there about it. The decision of the Governor has been perfectly all right and the people who have been elected as Members of the Assembly for six more years

Now, why to deprive them, why not to allow them to serve for six years. ? I do not know the logic of Mr. Dipeu Ghosh and people like him. Why the election should he held. We should try to sort out things. You know how cumbersome, how expensive an election is. You say yourself that elections should not be held frequently. In this very House the Opposition parties have said this. And you want an election where it does not suit you? If it does not butter your side of the bread, you want election every day ? This simply is not possible. I think there is nothing unusual about the situation pievailing in Jammu and Kashmir as has been given in the statement itself. Everything is almost normal. You say that communal passions were there. No one was injured; that is the beauty of Srinagar. So many were injured elsewhere but not a single man was injured in Kashmir during communal disturbances, although people like those belonging to Jamait-e-Islami are there, although people like Mir Waz and Maulana

Rasool or something like that are there. They pour out venom all the time against India. They hoist Pakistan's flags on tops of their buildings. They cheer up Pakistan's players in the cricket match. We have to deal with these elements.

The success of the administration lies in the fact that it is able to identify such persons and to punish them for their anti-national and terrorist activities. Should forget that the Punjab terrorists' camps were held mere ? the Minister replied to all that. What has not been held there? The animated suspension of the Assembly, in the circumstances, was perfectly in order. There is no abnormal situation calling for revocation of this rule, irrespective of the fact that the Assembly has to stay for three years. I, of course, wholeheartedly support the stand of the Government and the policy of the Government regarding Jammu and Kashmir, and I want that my friends on the Opposite should rea-thc gravity of the situation and just for petty political ends they should not put at stake the very unity and integrity of the count-Thank you.

श्री गुलाम रस्त कार: जनाव डिप्टी चेयरमैन साहब, मफो इस बात का जबदास्त अफसांस है कि अपोजिशन के मेम्बरान ने काफी हद तक गवर्नमोट को स्टोटमोट को बाद काश्मीर के प्रश्न को एसे उभारा है जैसे वहां कोई कयामत आ गई काश्मीर को हिन्द स्तान को फोडरल में बाकी स्टंट्स के साथ एक नजर से दोखना में महस्य करता हां कि नामनासिब गैर-जरूरी है। काश्मीर का जहां ताल्लुक है, मुअजिज मैम्बरान इस से बेखबर नहीं हैं कि हमारी सरहद पाकिस्तान के साथ मिलती है, साथ मिलती हैं और बिनजनक्वामी पर बराबर पाकिस्तान काश्मीर के को उभारता रहा है। मुभ्ने इस बात अफसोस है कि प्रोग्नेसिव स्थालात के लोग जो

[Dr. Shyam Sunder Mohapatra] ray life as a teacher, I can tell you. They went for imparting vocational training to the students. No laboratory no scientists, no training for the teachers. It flopped. Then why did you go for 10 plus 2 plus 3? During the last 20 years so many times you have changed the curriculum, the examination system, putting the children and the parents and the teachers in agony. In your country you have not been able to do away with the capitation fees. I know students got admitted into the engineering and medical colleges by paying Rs. 50,000, Rs. 1 lakh, Rs. 1.5 lakhs, Rs. 2 lakhs. What a shame for this country that the students have to pay the capitation fees! Who goes there? A rich man's son. A brilliant student cannot go to an engineering or a medical college. But a rich man's son goes there by paying the capitation

Resolution of Droit

Sir, this nation has to be built up. I advocate compulsory military training as it was in the U. S. A. in all the socialist countries the children have to go for the training. That is why I say you are neither a socialist nor a capitalist. Your rrsdnd is in a half-way house. You have to build up the new generation. This lethargy has crept into the vital of our nation and the vital of our body. You ask a student to do something he will say, "I wiH do it tomorrow." The teachers will not go to schools and colleges in time. I have trained many IFS and IAS boys in the university training classes.

SHRI R. MOHANARANGAM: Only two persons are not going to schools—one, the student and the other the teacher.

DR. SHYAM SUNDAR MOHAPATRA: Today your IAS and IFS officers are incompetent fellows in writing. I have seen some of the letters sent to me by them, because, I think I know English, and they pre de] Ing horrible standard. They are administration because they have no Nor personality. have they com-

mand over the subject. Mr. Minister you are an erudite scholar. You, will appreciate. Have a refresher course for them, and then you will find out to what extent, to what abysmal depth of hollowness they will go down. You need not be an IAS officer, to be an able administrator or to serve your nation. You have to be a man with courage, with distinction, with knowedge, with vision to build, up this country. You don't have to be an IAS officer because what is their job? To beat up people, to look after law and order. What is law and order? To cstch thieves, to catch, dacoits, to go for intelligence. This is the job of an IAS officer. This is spoling the talent, spoiling the inner growth and inner desire to be great to do something for the country of these younger people.

About the Scheduled Castes and the Scheduled Tribes, Mr. Minister, in the National Policy, has elaborated many shings. Sir, Gandhiji thought of ashram schools. Your child goes to a public school, to the Dehradun School, the Doon School. But a tri-bal's son goes to that ashram school. That is the difference we have been marking for the last 37 years. And

I what are these ashram schools? They are devouring all the money that the Government is giving the teachers, the school committees, the management, the President, the Secretary devour the whole money. So, have a consensus among your IAS, IPS people, Ministers, MPs, MLAs that all children should be put into one school. I tell you how many IPS, IAS and IFS officers have come from the Doon School or your Model Schools which you are advocating. Sons of poor people, middle-class people go for the IAS. They top the list, not a

rich man's son or a Doon School boy.

So, I think what is important If the which the parent; to training their and the teachers give to the children children. And this we

find in the village schools. "When . the school master, unclad, not clad properly, without food but with sincerity to impart education to his pupils comes, the pupils say that this is a man who has the sincer- ity. So, I say that when we have education, it should be for you, for me, for the Scheduled Castes and the Scheduled Tribes, for everybody. Don't reserve a quota for the Scheduled Castes and the Scheduled Tribes, dive them proper education, bring them up to the standard. They are match to everybody.

He has written about the handicapped. I am president of two insttu-tions for the handicapped. Whenever a handicapped boy goes for an interview, the officers will not take him. Inspito of your directive, the Government's directive, handicapped children are rotting in distress. No officer will take them. They will not be even called for an interview. So, if the policy is given, try to implement that. Be very hard if an officer does not take your policy very sincerely.

About -he three-language formula, with deference to you, my friend, Hindi should be the language for all the States and the local language I have not come from a Hindispeaking area, but I speak Hindi as well as my friends from the Hindi-speaking area. I tried to learn it. Let us have a State language. "Why have English, as foreign language, to integrate the whole country? It is a shame. Have some other language, I do not mind, but certainly not English.

SHRI B. MOHANARANGAM: Can you have some other language other than English?

DR. SHYAM SUNDAR MOHAPATRA: Yes, make it Tamil as in Tamil fadu. I am ready to learn it Sir.

3HRI R. MOHARANAM; You will not accept if. You can only shout. 384 RS—7.

THE VICE CHAIRMAN (SHRI M.P. KAUSHIK): Please do not interrupt.

DR. SHYAM SUNDAR MOHAPA-TRA: Delinking of degree from job is a fantastic thing. I was talking to a professor in Cambridge only last month. He said how can we delink the degree from the job as propounded by the Governmen? Tell me one country where they value experience more than the education. Nowhere "in the world people go beyond secondary education. Our system here is such that we have to have degree and we have to go for the job. If you delink it I may like it, but then it would be a socialist education. They did not press more on the degrees in the Cultural Revolution in China. The real exponent of the cultural Revolution did not want the degree to be associated with job. Of course, cultural revolution took them backward, but that was what they propounded because they wanted the social resurgence, the boys and the teachers and all the communities to be part of the total resurgence. So, they did not want the degree to be associated with them. But in cur country it will only be a slogan, but you cannot break it.

Thank you, Sir. With all this I say that I give support to your Bill because you are a scholar, but what I urge upon you is that your implementation should be perfect. Mele policy will remain a policy.

DR. SHANTI G. PATEL (Maharashtra): This Draft National Policy on Education is a very good document. The formuations, the approaches, the policies which have been enunciated have been written out in a very lucid manner, but it leads one to believe that if they are implemented in right earnest then probably we can work wonders in this country. Not that there are, no difficiencies or drawbacks, but all the same if they are implemented, 1 think a lot of good can be done to this country. The whole ctuestion that arises is what has been our experience? If

Dr. Shanti G. Patell we look minutely through the document we And that several ideas which part of the educa.ion policy enunciated in this House right back in 1968, They find their place also in this verv Document. May be the words are different, may be the phrases are different but the core and the ideas remain the same, what happened to all this? If we look at the history of the last nearly two decades, we find that we arealmost at the same place where we were. As it has been pointed out in the field of illiteracy we are still moving round about 70 per cent. What do we And as far as the various stages of primary school education is concerned. There also we find as far as the base of education structure is weak, It lias to be very strong. If the base is weak, no structure stand on this particular base. The buildings over 50 per cent for primary schools, those structures which can are never considered buildings. As far a blackboards are concerned, cent schools have no blackboards. As far as children's books are concerned, there are 70 per cent of children who have no books to read. Even facilities like lavotories are no; available to 80 per cent of schools. Even after 36 years of this particular constitutional direct-ives in the form of fulfilment in 15 years of universal education, we find that we have about a large per cent in the age group of 6—14 years Standard (X to VIII) stil illiterate. We shall have a billion people to be taken care of by 2000 A.D. If things are to move at that pace. We have to do something drastic. According to the World Bank estimate by the end of the cen-,tury> we shall have 55 .per cent of the world population illiterate in the age group of 15 to 19. I am referring to these not with a view to] criticise. What I am trying to say is that here is a document which is comparable to a railway goods train standing on the paltform to take off. There is no engine to make the haulage, go further and deliver the goods. This is-the crucial issue. Here we have been enunciating nice policies. But unless

there is a will, unless there is a method and unless there is an • approach to implement those policies, they are of no use. I learn this is going to follow after some days, may be in the next session! Let us aim at small things and see that we are able to achieve what we want

In the context, I would also like to refer to the philosophy and purpose. I would like to emphasise what my predecessor has said that there has to be an emphasise in a country of our type, where millions of people are poverty-striken and starving, unprivileged, illiterate and ignorant, on-philosophy of social transformation, having primary emphasis in education that we give. I' know there are other aspects of this philopsophy, but I do not want to go into all those details. But this is something which has not been focussed to the extent it should have been focussed.

Sir, another aspect which I find mi ssing in this document is the matter spiritualism. With respect to num ber of friends in this House who are learned talented, and 1 would very like to say that this country alone provide a new dimension to can with education along materialism. context, Sir, may I refer also what is called religious educaaion. Sir, I would like to make one point very clear when I am referring to re ligious education .Tl is not education of one religion or study of one reli gion only. What I feel is that instruc tions should be given in all religions Kothari Commission has differen tiated. Sir, wha; I am trying to is that there have been a number commissions right from the University Education Commission in 1949 the Secondary Commission Education m Commission. 1952. the education that Kothari Commission 1968 in is. and then Prakash Committee " in 1959. All these have referred 1 this asnect in unhesitating and ur ambiguous words. When I talk of instructions on religions. I am for ins-

"A curriculum of religious instructions should include a study of the tenets of faiths other ;han ones' own ... There is one rule, however, which should always be kept in mind while studying all the great religions, and that is, that one should study them only through the writings of known votaries of the respective religions. . , . This study of other religions besides one's own will give one a grasp of the rock bottom unity of all religions and afford a gimpse also of the universal and absolute truth which lies beyond the dust of creeds and faiths."

Sir, while coming to the next point I would refer to the vocational education. Again the performance here has been very tardy, rather dismal. What we find is that when we wanted to have the education for 50 per cent of our population, our achievement has been just 2,7 per cent.

There have been a number of lefticiencies in various spheres of vocational education. I won't like to go into all the details. But I would like to emphasise that this must be started from the primary school itself. We may call it pre-vocational education or by whatever name we want. There are schools for imparting this particular type of education in this country, and with success. There is one school right in Delhi called the Spring dales School which involves the children in scrubbing the floor in sweep-

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ing the floor etc. That is how of labour as an important being inculcated in them. Won of Ghandhian educe pivot would also refer to what pace setting or "Navodaya as". Again this is a matter of is. Not that one is opposed school system, but before this stage, the primary stage secondary stage of education be improved If we have to a to the 21st century, let us with just a few well-educated with many millions in the Day That is what we have to take of. We have to march together there is what they call, in the terms, Socially Useful P. Work, (SUPW), I do not was into all that. I would put if in ple language, what is called experience;" that has so right from the beginning. The bably we can achieve this.

on

Education

Then the survey, the course man-power institutions there have to be properly integrated time attention should be form this aspect so that we are the right response for this type of education, apart (r ing the status and reward the whole scheme.

Another aspect which, in ion has not found empliaeducation. Eighty per cendrop out, which is a very blem. If half of our population going into the education must have, how can the built up? How can the n gress? So a well-directed proach has to be made so the able to get over this pro what we find is a backward I am very sorry to say-let ister note this-that as State award scheme for dework in women's education cerned, it has been withdraw as the Integrated Child D Scheme is concerned, there portion in it for non-formal and this has scrapped to

the National Council of Education-a Reseach and Training, there was a unit to go into the curriculum of womens' education, but it is no long-here, it has been removed. So, we are moving in the reverse direction. I am sure Durgabhai Deshmukh, who headed a committee on women's education must be watching all this v. .:ears in her eves.

I would reler to another aspect, and, that is regarding the corruption in the present educational system. It imething which is increasing day by day. We are trying to have a nice picture, a nice dream before us, but what we find in reality is something different.' What happened in the city of Bombay in which 1 live is a matter of shame not only for the city but for me also. The Chief Minister of the State gets involved in the examination bungling and I happen to belong to the medical profession. I remember the days when persons who appeared fop M.D. or M.S. and who were not found up to the required standard were a ^eJ not to appear for two years. And what do we . find today? Now influence comes into the picture to see that such persons are declaimed passed. Similarly at the admission stage also, the same thing happens. What we find in this country is that there are two Indians, one India of the rich and one India of the poor. In education also we find this division--education of the rich education of the poor. The rich, with all the financial means at their disposal can get wherever they want and can get education of the type they would like to have.

There are various facets of education and I have no time to go into all the details. But what I would like to emphasise here is about the education of Scheduled Castes and Scheduled Tribes. Sir, we are giving reservation. Very good, welcome. But what arc we doing to raise their real standard? Thtre is no reference. I would like to suggest there should be special coaching classes, apart from financial

incentives, so that the standards are lifted up. It is no use just making a reservation and leaving it there. What Is to be done is supplementing it by coaching. I would like to refer, in all til cities, may be, Delhi, Bombay; Calcutta or other cities children of the poor people have no place to read> leave aside light and other facilities. Possibly you can give them study rooms, maybe, locality-wise maybe in the schools themselves Or such other places so that they are able to sit and study properly and they are able to make progress which otherwise they are unable to make.

on Education

I would also like to refer to the education being on the Concurrent List. I am one of those who believe that if the scheme on education were to succeed in this country, it should be 'decentralised. The more' you cen tralise it, the more failures you invite. Though coordination is necessary and coordinaton does not mean control. all control, in one's bands. Along with coordination vou have to make decentralisation. All the States should be allowed to participate in the formulation of these schemes not merely a. the policy level, but even at the implementation level also; right from the centre to the district level there has to be an amalgam of the structure so ihat things can properly percolate and also" move up to every level that is how things can be done in a good and proper manner.

Coming to non-formal education, the impression that one gets after reading the document is that this is something which is given secondary importance. It has become an appendage of formal edu cation. It has become an appendage of formal education. It has not been put on its own track. Like the railways have two tracks, here also there have to tracks But unfortunately Mr the things are sought to he put on one and' the same track. I would therefore, suggest, let there be an far as non-formal education is concerned. There are other details which I do not want to touch now due to shortage of time. But certainly this needs to be gone through.

One more aspect and thai is the teacher. We have been talking a lot about the lea-chers, that they are the nation-builders, eharacter-builders and what not. But when it conies to treating them on proper level everybody tries to ignore them, whether it is a matter of payment, leave or their involvement whatever in edlicaticmal Programmes. I am reminded of an experience, when, a^ a Congie.-,s party leader in the Bombay Municipal Corporation, I insisted that they should be given the same pay as that of a cierk in the Corporation. *if* opposition, even

illustration itself. How c<sub>an</sub> this be done?

•cation. The teacher has rather an additional qualification, educational qualifica-

. pedagogic .qualification. Ultimately parity was established. Unless you give them the. the basic results. it is no use appealing to their sentiments. Then there are other aspects of the teachers which I do not want to go into at this stage.

I am very happy to re id in this document one of the things which impressed me most and that is wherever TV,  $\text{radj}_0$ , and films come in direct conflict with educational objectives, the Government will put its foot down. I wish the Minister . very veil. I wish he does it. I wish he means it and I am sure he will do it. If he does it. I think he would have done the greatest national service to the. country, because the lot of the, value systems which is sought to be spoiled through these media can be set right if this is done.

Coming to the investment part, it has been rightly stated and i<sub>n</sub> this regard, I would like to refer to the Kothari Commission Report of 1966 which was accepted later on by the House in 1968 it was 6 per cent of the national income, what do w<sub>e</sub> find now? We are just over 3 per cent and that is where we have been almost stagnating. As far as per capita expenditure at constant prices is concerned compared to 1960, as Rs. 100 it is 16.6 With this expenditure we cannot have the type of education or the standard of education which we are trying to have through this particular document. This has to go

up. This is not an investigation. As has been pointed out in the document other authorities, it is an a lindian economy itself. The ment in science and technology an envestment in nation have why more funds have to be for it. As pointed out in

The deleterious come investment or inadequal education are indeed

That is why I would be this.

Sir, I would like to workers' education. A remade, but I would certain phasize. This has been adult education. This beat through the employers agencies. May I submit and request the Minister far as this aspect is concern.

Sir, 25 years back a rewas invited in this country ment of India, They had in which they have said lerms that this is somethinhe done by the workers it whole concept of workers spelt out or as referred t ment is faulty and need to that proper implementation are able to have trade union a healthy nature, you argood citizens out of the war not very literate. Here the nication has to be different method of education has to Approach has to be diffewhy it is very necessary.

Lastly, Sir, though it has, a now all over the world as trying to learn from the west has learnt from the caion. I would certainly a from the beginning, from stage, some lessons in a given so that others is helps in keeping both the signe in good shape.

[Dr. Shanti G. Patil]

With these words, Sir, 1 wish fie Education Minister very well because this document needs to be implemented I think he needs the wishes of all of us. .

Thank you very much.

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): Mrs. Bijoya Chakravarly. Last speaker.

SHRIMATI BIJOYA CHAKRAVARTV (Assam); I thank you, Mr. Vice-Chairman, for this opportunity to speak.

Sir, the New Education Policy of the Government of India creates a sense of insecurity and doubt in the minds of the; reople. S<sub>0</sub> I fed to suggest that the goal of education must be spelt out in clear-cut terms in the context of the Preamble and the Fundamental Rights guaranteed in the constitution. As a matter of fact, the new education policy is sort of digest of the recommendations of the previous Education Commissions. If we can call the Kothari Commission as a Magna Carta of Indian education, the present education policy is a super Magna Carta of Indian education-of course, in theory. Moreover, one is clear that the new education policy will simply push up the rural people. to the darkness of ignorance. The new education policy is full of platitudes and hyper patriotic inlention. This policy will never deliver the goods owing to its unrealistic contents, although it is writen in superb language, which deserves to be praised. Moreover, Sir, ever since independence Indian education policy has been marked by top dressing. The Government put more premium on the education of the privileged few. Universal primary education always remains in -the papers. There are hundreds of primary schools all over the Country where there are no roofs or walls, not to speak of blackboards. If we cost a glance at the schools of Assam, Meghalaya and Naga-land, and all the eastern parts, we will . find a sorry picture. And this si!:: still prevails in spite of the recommenda-

tion of the Government committed to democratic socialism. Sir, if we cannot do justice to the teeming millions in the back ward villages by way of providing the basic needs of rural education, the country is bound to face an explosive situation. Huge manpower in the rural belt will clamour for outlet. In the absence of constructivechannels, these people will turn out antisocial elements and create law and order problem in the country. In this context, I want to say that our leap into he 21st century may ultimately be a myth and may not lead us to the pavillion of light and learning, but will lead us to a situation of chart and disorder. It is my firm conviction that the new education policy is bound to flounder on its own rock if rural India is not roused up through pragmatic educational planning.

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We cannot appreciate Government in respect of pace-setting schools. What we presume is that these pace-setting schools will, eventually turn into, Doon type schools for the children of privileged and resourceful people. Rural primary schools will hardly genre as feeder for these Navodaya Vidyalayas. '

It is a Pity that Government would never take the entire responsibility of the primary schools all by itself. By keeping the setup and up-keep of primary education open to individuals and agencies, the Government is making this primary education a subject of dual responsibility. It is a very sad commentary on the part of Government that the Primary education has to subsist on public sympathy, 90, the gap between operation Black Board and Navodaya Vi-dyalay will remain always unbridgeable and consequently the cream will flow to the privileged few

The regional languages, already in use as nwclium of instruction, deserve more emphasis and should not be undermined. But a little flexibility to suit the regional requirement is necessary.

The ttu'tion fee must not escalate to put the Poor students at great disadvatage. In stitutions must not be left free to charge higher tuition fees. The fee structure

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should be decided by the State Government alone.

Educational planning has to be a continuing process to meet the emerging challenges. Only a comprehensive institutional planning can ensure desired result. Sir, I request the hon. Minis:er to give duo consideration to the suggestions given by me. Thank you.

SHRI DIPEN GHOSH (Wist Ben-sal): I want to make a suggestion before the Minister replies. In the first sentence of the Draft National Policy on, Education, it is said: "Education is a con-tmum." So let it continue. Education of the Member<sub>s</sub> of Rajya 9abha should continue. Let the Minister reply tomorrow morning Sir, I had a talk with the Minister of State for Parliamentary Affairs, Shri Sitaram Kesri, also.

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH): It can be continued provided there is any hope of education.

SHRI DIPEN GHOSH: Sir, the Minister's reply will be very enlightening and altuminating. Let all the Members be educated. Therefore, let the Minister give his reply tomorrow. There are some amendments also. Those amendments have to re moved and some Members, if they so desire, would speak in connection with the amendments. They have to be given that right also. It will continue. Then let it continue tomorrow morning. This is my submission. Already it is 8 o'clock. What is the use? In any case, you are sitting tomorrow.

SHRI NIRMAL CHATTERJEE (West

# संसदीय कार्य विभाग में राज्य मंत्रीं (ब्रो सीताराम केसरी)ः नहीं, यह आज ही सत्म होगा।

Bengal): It is true that the Minister of Human Resource Development is a very enlightened person. It is also true that  $w_e \, lear_n$  when the lamp burns. There is no doubt about that. If the Leader of the House feeds that we cannot be educated further and if this is also true that the Members of the ruling party need no

more education—they are so cated—it is much better that we it today and try it tomorrow

on

8 P.M.

SHRI S.W. DHABE:

a suggestion to make,
was moved by Shri Vasant Sath
Mines Labour Welfare Fund
was listed for tomorrow. Fix
hours were allotted to that, Well
it and, therefore, there is ample to the
morrow. And it will be done
the hon, Minister replies
(Interruptions) Let the Mill
tomorrow.

श्री सीताराम करेरी: मान्यवर सभी दलों की आर से जो भी बोलन बाद के वें बोल चुके हैं। हमारी अपनी वर्ण के व्या बोलने वाल थे मैंने उनको विश्व के वें बालने वाल थे मैंने उनको विश्व के वें किया । आज चेंयरमैंन साहब के वें। किया था कि यह आज ही खत्म हो जान । उनकी अप मेरा भी यह निवंदन है कि यह आब को बत्म हो जाए ।

SHRI DIPEN GHOSH:
the Business Advisory Comment of the Coal Bill was to be taken in the Coal But.

श्री सीताराम केसरी: इसीर म जा मण समय था वह मैंने विदड़ा बर्ग किया । आपका जो समय था वह आपने हारमान कर लिया ।

SHRI DIPEN GHOSH And had agreed. Why are you insisting

श्री सीताराम केंसरी दिन कर कर कि विकास कर

SHRI R. MOHANARANCE AND A SECONDARY AND A SECO

[Shri R. Mohanarangano]

Mentions and the Bills and allowing the Minister to give his reply tomorrow. I think, it is better to take up the reply today itself.

SHRI P. V. NARASIMHA RAO: Mr. Vice-Chairman, Sii-j we have had a very constructive and enlightened de bate on the New Education Policy and I would like to express ray gratitude to all the Members who have not only spoken on the subject but have also spoken with ample preparation. Whate\'er points they made, I must say, . were solid. Whether one agrees with them or jot, I mus, ray that the debate has been constructive.

Sir, we know the history of this. For seven or eight months a nation-wide debate has been going on, based on the facts revealed in the Document, which was released by the Government in August, 1985. It is true that very often the figures quoted by us have been quoted back to us, and many, speeches have contained nothing but a rehash of the figure given by us. Even so, it shows how intensely Members and also others who are working in the educational field feel about these figures, about the shortcomings which we have, been pointing out and which we have pointed out in August in one Document. And that is why the amount of frustration or anger for not having done enough for education in this country has surfaced, and we have taken note of it. I would like to assure the House in the first instance that this Policy has not been brought out lightly nor was there any great demand for a Policy. Probably, the whole country had" more or less come to the conclusion that education will go on just like that and reconciled oneself to that prospect but it is the Pime Minister who has re-\ ally thrown a spanner in the works in the sense that sense of complacency or reconciliation to which everybody had come was disturbed by him and disturbed very effectively with the result that the Ministry, including the Mucationists, including everybody!

who is concerned with education, began to sit up and think about education for the first time after many many years.

[The Vice-Chairman (Shri Saatosh. Kumar Sahu) in the Chair]

So, this is not a document which has come out lightly or which has come out just to please somebody or to mollify the feelings of people or educationists Or Members of Parliament. This is a document which is an earnest of the Government's desire and sincerity in a matter which concerns the furture of the country, the furture of generations to come and therefore we have taken i: seriously. There was one question which was raised several times here and elsewhere. When we came out with the Challenge Document? it was said whM is the use, what is the point in this Document. We know all this. We know that all this is happening. Although I ant not quite sure that we knew what was happening. Generally we know but the way the Challenge Document brought out the facts, I am pretty sure that not many of us knew all the facts. But it was said that we should have come out along with a policy along-with the Challenge Document. Wow we told them respectfully that these are the facts and that we did not want to come out with a policy, with a predetermined policy without hearing the entire nation. That is how the debate started. After seven or eight months, the feed back that we got was tremendous, both in content and in volume and also in intensity. Ifow, people held very strong views about certain aspects of education. Everybody did not hold the same views. That was quite natural and the feedback that came when we started to analyse it, it first came to 14 volumes. Then we started analysing it pointwise, topic-Wise and we found that there was so much of profoundly in the thinking of those who took part in the seminars, in the thinking process and ws' are grateful to all of them. T would like to express my gratitude to all those hundreds and thousands of

people starting from grass roots level . coming up to Parliament, everyone was concerned in this debate and I would like to express my gratitude to them because each one of them did count, each one of them did contribute in his or her own way to the Government presenting the Policy Document. Now. where do we go from here? Here again there has been a criticism that this is a Document full of platitudes. What you' have said is something which no one can object to. It is unobjectionable. Therefore, there has been no very sharp criticism of the content of the Document. But where do we go from here? We have a do- I cument but we did not see anything j happening because you cannot see . anything by way of a programme in ^ the^ Document.

Now, Sir, again I would like to submit respectfully that unless the Policy ' is finalised, it would not be proper for me to come out with an Action Pian. If such a plan were appended to the Document, then Members would say, what is the point? Why should we discuss the Document if you are already coming' here with an Action Plan based on the Document? Therefore, we did not allow ii to become a fait accompli-although I cannot say that our minds are completely blank there are certain directions in which action is being contemplated, action has been started for instance, on teachers' trainnig. Now the teachers' training programme, whatever one's opinion on the Document or the content of the Document, the teachers' programme is something which cannot be objected to. So. we have not waited for the approval of the Document, for the disposal of the Document, because by that time it will be too late to start and finish it in this summer vacation. It is a time-bound programme and, > therefore, we have started it and it is going on. There are some other items also on which certain action needed to be taken. We are pursuing that action and I am glad to say that on none of these points or items we have had to reverse the ac-!

tion we have taken, So we are pursuing and it will go on and from tomorrow it will be accelerated. In the ession, I propose to bring before Parliament a full action plan. Now it wih be action in the short term, action in the medium term and action in the long-term:, and in the very nature of education it has to be so because if a child enters' schools today, what the school and college are doing to him you will know only- after 15 year. It is a 15-year crop. So, it is difficult for us to think only of short-term mea-tn education. Necessarily, they will have to merge into medium-term and long-term measures and it will have to be again one whole spectrum, of measures in terms of time. There-tore, I would like to say that when Parliament would discuss the action plan in July for August, some time during the next session, we would be in a position to draw more sustenance, more suggestions from Members of Parliament because we all know where the shoe pinches. Apart from funds, there are many things which are needed and which unfortunately did not receive all the attention they deserved. This is admitted. So, there is no need of belabouring this point. We have to see where you apply your first priority. Now, the document is very clear on this point and that has been brought out in the very last para, that we have two points to take care of. One is the base, the vast base of the pyramid; and the other is the top. These two are equally important because we just cannot wait for 15 or 20 years until the boy or the girl at the base reaches the top. If you have to strengthen the base, you will also have to strengthen the top because you will be left behind in the comity of nations, where there is so much of competition today if we do not take car, of the top simultaneously. So, these points have been very well brought out in the last para of the document and it has also been said quite symbolically and significantly that in our own culture these two points have always been taken care of. We have had two methods of education always; one is Desi and the

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[Shri P. V. Narasimha Rao]

other is Margi. These are very well known, whether it is poetry, whether it is the folklore or literature; we have two streams co-existing; the streams at some point merge with each other. But these streams are still continuing. Whether it is Eamayana, whether it is Mahabharata, or in Shastras or sciences, there are two ways of learning. We could learn by going to •he original Sanskrit texts; most of the texts in Shastras are in poetry. We do not have the method of writing down Shastras or preserving them in prose. Prose was unknown or more or less not considered to be usefui enough. So we have it in poetry, whether Ayurveda or any of the Vedas, whether it is the sciences, they were all in poetry and they came from generation to generation handed down in their pristine purity. know it. But what happened in the villages? We had the same sciences and same wisdom hand-. ed down to ordinary people in their own language, in their own folklore. I can cite any number of poems, small songs, sung by women of villages in their language which are not only beautiful as songs, which are not only splendid as pieces of literature, but they also contain certain wisdom which if it had been written .in prose, nobody would have read. These songs are remembered. wisdom goes directly to the person who sings the songs and it percolates all over to the community and that is how the desi and the methods have been maintained in this country and there should be no hesitation in our harking back to this desi method because it is a scientific method after all i<sub>s</sub> said and done. This is how this country has continued to maintain its wisdom. maintain its treasures of wisdom through thousands of years. I am not saying that all that is going to come back or should come back. May be, so much has changed through the mil-lenia that we cannot bring it back as it was. But we can certainly bring back something from the past which is good for us today. Today, if a textbook is to be read by everybody,

it is quite possible that you may not have as many textbooks as are want ed immediately, but there is a method of giving the same story through a representation. Today, we can make use of the television. Today, we can make use of the computer. Today, we can make use of puppetry. I have seen puppetry in some areas in this coun try which are not only entertaining, but very greatiy educative. Where has All that has gone be all that gone? cause through the years of imperialist rule, not only they took away our wealth, but they also took away, they also scuttled, they also destroyed the well-springs of cultural wealth. our These well-springs were far under surface, they were not visible, be cause they were embedded in our heri tage and that is why, what they have destroyed we have to bring back now-That is why we consider culture being fuxly integrated with education as the utmost need of today. I can even wait for education. But I cannot wait for culture because cultre is the of the people and, in fact. I consider, personally Speaking, education as part of culture and not the other way round. Therefore, we have to bring back the original form of education as we had. Not only siksha but vidya. We use both words for education. There Exe no two words in English that we could say there is a cultural hiatus between India and the West. The ward 'God' is understood in a different way In the West. The word 'Brahman' stood in a different way in our coun try. They are not the same. You may find in the dictionary one word given as equivalent to another, but they are not the same, because our approach different, our idea is different and understanding is different. There our fore, our cultural understanding needs to be restored and that is why we con very very important; sider this has been brought out in this docu programme After the action comes as I said, we will have a debate and we will also give what kind of approach strategy we are going to Something has been said about adont. the strategy in the education process. Something has been said about the

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regular, forma] and non-formal types of education. Now, all this cut-and-dried logic I feel is misplaced because you have to innovate.

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I have no doubt that there are any number of methods of giving the same knowledge to the child, depending on his surroundings depending on our surroundings and depending on the circumstances and that is why, the intelligence of a child cannot be measured by the same test. I will go into this in a little more detail when I

will go into this in a little more detail when I deal with the Navodaya Vidyaiayas. But one thing is certain, to which I will refer right at this moment. When you want to really gauge the

moment. When you want to really gauge the intelligence of a child that ^ child has to be put questions based on his knowledge and his experience rather than based on the experience of a child who has been brought up in a

of a child who has been brought up in a different atmosphere. So, that is another science of devising tests for children so that you understand to what extent the child reaxly is intelligent and to what extent he needs remedial instructions. That is also very important.

Remedial instruction has come in the document. On more than one occasion it has been said that remedial instruction will be given to those who are in need of it. So, this is how we have been thinking of giving the same amount of education knowledge, that is vidya—that is what comes from vid, to know. Knowledge is given to different children in different ways, but the

education in that sense becomes a very important factor in our education. It comes directly from our cultural heritage, it is not something of an inferior nature as is being supposed by many. I would like to submit that in

knowledge is the same. That is why non-formal

the native States where the then governments did not find it convenient to have schools, we did not have any school in our villages, we were brought up in the non-formal system. We were taught by, say, our parents, our brothers, our cousins. Only after attaining the age of 12 years

or 13 years, we went out and I for one

would say that I directly appeared tor an examination and passed it, without having had any schooling for four-five years. All that was done at home. These are examples where nonformal system has worked and I am; . sure there are many more examples. • we have had these documented. I can! show them, maybe, in the next session. I would give a description of the non-formal system in vogue. I would like to take members to peaces where non-formal system is functioning. Well, I am not saying that ah those can be replicated in five lakh villages, that is where the difficulty comes in. We will have to take recourse to the formal system we will I have to strengthen the formal system, i we will have to remove the difficulties in the formal system and finally i the main dependence will have to be on the formal system. But I would like to say that we should not brush aside the non-formal system as something inferior, that view is not correct. In some respect, the nonformal system also" has its very good points and we should not brush it aside. So, both the systems would have to be looked into, both the systems would have to be undertaken and I am sure that that is the only way of really dealing with this magnitude of the problem in the short term and. may be, in the long term also. I do not see any time when non-formal system will become totally irrelevant for this country. If schooling according to a given curriculum is given in the formal system, there will always be something which will be given in the nonformal system. Professor Lakshmana is here. He will bear me out, I do not know whether all these things were there in his times, but in our times, in the old text books written by the great Viresh-lingam we had a small portion which was not supposed to be text but which was supposed to be read all the same. It was full of very good niti sukta, as we call them, and also some Sanskrit poems, some Telugu poems. These were not supposed to be part of the syllabus. We were not sup-

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[ Shri P. V. Narasimha Eao] posed to be examined nobody was going to ask u<9 whether we knew about that but all the more we knew this before we knew the text. This is what happened in the cases of hundreds and thousands of students who read those text books. So, there is a non-formal side for formar education also and this is going to continue. Even after you formalise the entire education there is going to be a non-formal side, formal aspect. It will never-be obliterated, it will have to continue and it is good for the students. Sir, the main thrust of the policy is equalisation. Again I would like to say that the disparities that have appeared in the educational field are well known. Thev have been pointed out in the Challenge document and we also know-them. But today we have taken a decision that th:s will not be so, this will not be perpetuated. That does not mean that overnight every thing is going to change and those schools which are in a bad shape are going to become first-rate overnight. No. We have undertaken "Operation Blackboard" because we consider this the most important single act which can bring about certain equalisation; at least it can arrest further increases in inequality, let me put it in a negative sense. Even that is an achievement. Now We have made a calculation and we felt that on the whole the cost of this "Operation Blackboard" is not going to be prohibitive. Let us say we can manage, It will take a iittle time, it cannot be done overnight. Even if you have the money, you can't do it because ultimately it is the man that counts. Educational standards have fallen in this country primarily because the demands for expansion were so great in the '50s that we could not even train teachers. I know that in my State, most of the teachers-95 per cent of the teachersr—were recruited first and trained later. They came, they got the job, after that they found themselves so secure that some of them got trained and in the training

some whiled away their time, other got good training and became good teachers. But those who did not become good teachers continued as tea-cers nevertheless. So the demand, the pressure of expansion was top great in the '50s. Now we can take it easy. Today we do not have to be breaking our neck on There • are certain areas where expansion. consolidation is needed. There are certain areas where expansion is still needed. For instance | schools in the hamlets—<the small hamlets with 10 huts or 15 huts or 20 There are no schools there. We have to think of those hamlets. But barfing that 90 per cent of the habitations have been covered, have been given schools. But what kind of schools? single-teacher Α or a no-teacher schools because in schools, most > cases a single-teacher school is a noteacher schools. He hardly goes to the schools. Now this is one of the complaints. But who is to look into these compiaints? If there is 'management, no proper management at that level. who is to take responsibility to see that the teacher teaches and the student studies? Nothing is going to happen. Prime Minister of India is not going to see that the schools are open and teachers teach. What we can do is we can improve the schools.

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# [Mr. Deputy Chairman in the Chair]

We give the schools all that is needed, all that the schools want. But at the same time someone there at that level will have to go into this, he will have to be held responsible to see that the schools are kept open, that the schools run and if the schools do not run. someone has to pay for it, someone has to be held accountable for it. accountability has been missing throughout"the gamut of education starting from the primary going up to the highest level. That has been there for quite some time. We have to bring it back." It is not going to be easy. We have to take certain decisions which are not going to be pleasant. But we will have to take decisions and we would like to tell Members of Parliament

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that their blessings, their support | would be needed to a very .targe ex- tent because they will get complaints from various sources that some kind of strict observance is done 1 and therefore some people may be . j inconvenienced. I .am prepared to say I as Minis ter-in-Charge that I arc; going to be quite deaf to complaints which 1 are not Correct. We will go into the complaints bat we will that accountability is restored to some extent because without that nothing is going to \vork, no amount of money is going to work, no amount of effort is going to work. That is one point which hus been very clearly brought out in the Policy document. It almost looks self-evident when the policy, 'document says that teachers should teach and the students should study. Maybe in some other countries they would say this is something like a banality: "What are you talking in a policy document? That the , teachers should teach and the students ihou^d Study?" But the fact- remains that the teachers, many of them, are not teaching students are not studying. It is because of this that -\*his document has to also mention that yery very rudimentary point, self-evident point, that teachers should teach and the students should study and the' system should work. The fact of the matter is that the system is not working as it should has not 1 working for some years as it. should have worked. Not that it is not working at all. But we would like it to work much better, as we want. That is one of the things which has been very clearly brought out, and accountability has been at least restored as a very important factor.

Now. Sir. we have talked about a national system of education. We do not have a national system of education now. I am not blaming anyone. But I know the situation in the States. In my own State I had been Education Minister for longer than many others and I know what happens. I know the pressures to which

we are subject, I know the difficulties which confront us. I know that whenever there is a cut, it falls on education. This has happened. has happened in the States, this is still happening and, therefore, the States have their own limitations. There is no point in wishing that away. But there has no national system because no been national system could be evoived by the It was just not possible. Each States State evolves its own system. English for instance. It was introduced in class III in one regime. It went up to class V in another regime. It came back to class III in a third regime. And one doesn't know where it landed in a fourth regime with the result that the future of students has been affected one way or another. I am not saying it should be third, fifth or eighth. What I am saying is that the fluctua-tioa. this constant change, whimsical change, capricious change, has brought catastope all this on the students. Take Hindi. Now we do not know in which class it starts. We used to start it in class V or class VI. I am told it is being started in class VIII in some States. Even if you fa Hindi, it does not matter. I do not know why you should introduce it if you are not going to assess it. But just for what is called technical compliance, we introduce Hindi and say, '•All right; you don't read Hindi; it does not matter; you don't pass Hindi; it does not matter; we will promote you." This kind of introduction also has taken place. In some States they do not want Hindi at all; the two-language formula reigns supreme there. So. there has been so much of heterogeniety. It is just not possible to know what is happening where and when because it is not happening all th» time. It goes on changing front year to year, every two years, every three years. Every Education Minister brings his own innovation, every Chief Minister brings his own innovation. This is what has been happening, this is common knowledge. This

Now we must have a national system. Today very few students know anything about the freedom struggle, anything about National Integrationagain I am not blaming anyone-because we have become localized. What happens in my village, if I am living in the village, is much more important to me than what happens in Assam or Punjab or Delhi. So, I am engrossed in my local matters. This is what is happening and this is bound to happen because in the context of development it is much more important to me to get a bridge or or a road or something than to be really motivated by national sentiment and say, "All right, let a border road come; let my road wait." How many are prepared to say this? We have seen this spirit in 1962-63. During the Chinese aggression what was the psychology of the Indian people, what was the psychology of the State Goveruments? Suddently every body started thinking of making sacrifices. Until that time it was only grab. But when there was some national emergency we thought of sacrifice. The emergency passed off. Again we went back to the old game of State against State, district against district, taluka againsf taluka block against block man against man. So this kind of tendency has developed in the country. I am not blaming anyone for it. I am not saying that it has neveloned wrongly because it is a question of local pressures, and it has developed. Now we have to get over this, get above this. How do you get the younger generation above this? The only way is to give them an inca that he is a proud citizen of a great country. He need not think always in terms of his own village although he must think in-terms of his own village ultimately because if he has to serve there he has to be quite conversant with the village, with the taluka, with the district. But at the same time, something which is above all

this will have to be inculcated in him.

on Education

Mr. Mohanarangam yesterday was very emphatic in saying that the core curriculum should be prepared in consultation with the States. How else is it to be prepared? It has been prepared, it has been discussed times without number by members from all States participants from all States, and only then it was brought out.

I do not now whether the hon. Members have visited the Parliament House Annexe in which the NCERT has held an exhibition during the last few days while we were discussing this. They have brought out the history of the freedom movement, a pictorial presentation and also a textual presentation. Now I can reel off a number of patriots from the South who have been referred to. I do not think anyone has been left out who is of that level, because we cannot leave anyone out. How can we say Satyamurthy, and Maulana Abul Kalam Azad were different? They were working for the same cause. So, there is no question of any history of the freedom movement being so written that it is lopsided in its presentation or It is partial for incomplete in its territorial coverage. This cannot be. And it will be done it is being done only in consultation with everyone. Another aspect of the substance or content, I am quite sure that just as we used to study the Ramayana and the Mahubharatha in different classes in different degrees of detail, again. the same subject you study in different clusses in different claportion. History of India in class 6 is different: History of Midia in class 12 is different. When you go to the university, History of India or one part of India is again different. But it is History all the same. In the same way what is a part of the national strugg'e within the comprehension of a child of 6, a child of 10, a child of 12 would have to be inculcated at respactive age so that later on his mental horizons widen and he is able to

understand the national perspective of the freedom struggle. So, all these points have been taken care of, and whatever rnisgivings have been expressed <sup>on</sup> this score I would like to say very humbly, are not justified. I would like to disabuse the minds of the hon. Members of these misgivings.

Sir, a great deal has been said about vocationalisation. Yes, this is an area of near-total failure. Again, the reasons are not far to seek. There is only one State which has done much better than other States and still may be not done enough. But since it has done much better far, far better than other States, that is the only one we can cite, and that is Tamil Nadu. They have introduced certain vocational courses which have been found useful. Those who took those courses are in great demand. They get jobs almost immediately. And it appears that the vocationali sation programmes in Tamil Nadu has made s°me headway.Other States have not made anv headway of them because most have not started at all. So, it is not the fault of the programme, it is the fault of someone- else. -

Now in this policy we have gone into great detail on vocationalisation. We had a Committee in which some State- Ministers and other experts served. They have come out with a very practical Document which aims at a modest coverage about 10 per cen in the Seventh Plan and 25 per cent in the Eighth Plan, to be given vocational training. Others we cannot really cover because the infrastructure and money are just not available. So, being realistic they have given- those targets and I hope that we will be able to reach them. We are taking it as a very high priority area and we will come back to you on what we think and what we propose to do in collaboration with the States, of course.

I would not like to go into minute details because generally there has

been an expression of good wishes for all sections of the House. Since we are embarking on something big and new, these good wkhes will certainly take us quite far and we would come back to you if we have difficulties but one area which has persistently keen to be misunderstood is this area of NAVODAYA VIDYALAYAS. All kind<sub>s</sub> of. epithets have been hurled at me and the Vidyalayas. I am really surprised at the persistence. We have said very clearly that the object of these Vidvalayas is to see that quality education is made available to those who cannot find the money for it. If I am a poor man. my child does not get that education. if some- one is a rich man, hischild can get that education-whatever education you call it, elite or highbrow kind of education. disparity  $Thi_s$ injustice should be put an end to. This is the base of the whole thing. The moment a poor man's son is able to get the' same education as a rich man's son buys,' and the poor man is not asked to pay anything for it everything is found by the Government and the child is put in a residential school, he is given six or seven years of training and he comes out as a brilliant boy on par with any one who has studied in any of the high brow schools, how is this an elitist? I really d» not understand. All detail have been, worked out. We have told every one that these are the main aspects of the school' and ther<sub>e</sub> should be absolutely no hesitation in accepting this school It is t^ue that we may have only one on an average in each district. That does not preclude us from having more later. If we have the money and if we have the public cooperation coming and the States' cooperation forthcoming, we will fact have more. But the poin- is that the idea should germinate and it should accepted. I am sorry to say that the idea has been so constantly attacked, that it has not quite taken off in the public mind. We will have to actually demonstrate before public comes to know what exactly it is. So far as Andhra Pradesh is concerned, again I have to say that the State

### [Shri P. V. Narasimha Ron]

Government had undertaken this experiment long ago. M is continuing and it is continuing to give very good results and' no one who knows the working of these schools in Anahia Pradesh, can oppose this scheme. This is the long and short of it.

Resolution of Draft

There is one aspect which has been referred to and I would like to deal with that aspect. It is not just good education in these schools. There is something more. You can get good education anywhere, but there is another vey very important factor which we generally do not get in the schools where our children study.

We had the great tradition of viharas. We had, the great tradition of gunikuls. No gnrukul was a local school. ' No vihara was a local school. It attracted students from far and wide. Not only within the country, but from outside the country as well. From many countries our viharas attached students, because they were qua lity institutions. They would not have come here unless they had been quality institutions. This is the kind of traditon. we are trying to look back to I am rot saying that there is going to be an old type vihara in every district tomorrow, because vihara in that form may not be possible. may not be feasible. But it should be possible at some point time to consider the desirability of getting children at a young age to live with one another, to learn together and to really be come fully attuned to national integration which in later life they will put into practice. They will be motivated and that motivation, you will never get in a local school. Now, do you not want local schools at all. I am not Baying. that everv local school will become a N-ivodava Vidyalaya. But the point is that at least to some ex tent we win enter to the needs of those who are brilliant boys irrespective of the parents capacity to pay. That is the only rider which is all important.

toag as he is getting the same education without payment it is a real equalisation. No one can deny this

a word about languages, we have Sir. talked about the three-language formula Evidently not for 20 or 25 years now. muh has happened by way of implemen Now, I want to tell Mr. Mohantation. arangam something which I am sure he will appreciate. Whatever he says the record he will appreciate what I am going to say. I am going to experiment, not experiment merely, it is part of the The Novodaya Vidyalaya sche scheme. me will not be complete without It is a very important aspect. aspect. We have about 200 or 190 Hindi-speak ing districts in this, country. The num ber of non-Hindi-speaking districts more or less the same, maybe, 20 or 30 Suppose I say the district Bareily in Uttar Pradesh is linked to the district of Tirunelveli in Tamil Nadu; ac cording to this scheme the children the Navodaya Vidyalayas are admitted at Class 6th, because they had studied through the medium of their mother-ton gue or the regional language until then, they cannot study in any other language or through any other medium for two rhree years depending on which State we are talking about. Marntbi to Hindi i« Gujarati to Hindi is very very easy. Tamil to Hindi may not be easy. So they will contimfe with the pre vious medium for two years or three years depending on the situation. Now, after that period of 2 or 3 years in which they will study Hindi and English ex tensively 20 per cent of the boyes from Tirunelveli go to Bareilly. I have held a referendum amona boys, not 'among MPs The boys are veiy enthusiastic about it Before you object you kindly must say. consult the boys....

on Education

SHRI R. MOHANARANGAM: It is very sentimental problem. Did you consult the Hindi Prnchar Sabha student\* of Tnmil Nadu students?

## SHRI P. V. NARASIMHA RAO: No.

I have consulted students from non-Hindt St'l"s who do not know a word of Hindi. I have asked them: Are we prepared to go to Bareilly or some districts in Uttar Pradesh<sup>0</sup> The Government will fand you and you will be teach-Timil to R0 per cent of the students in Bareilly. This is the thing.

do you implement the there languages? There is no other way of bringing in three languages. If there are about 50 schooli in Uttar Pradesh..

SHRI R. MOHANARANGAM: That is not the point. Just now you have said that they will be teaching Tamil in Bareil-ly. Did you ever tell like that for the past 38 years? Only now you are telling that they will be teaching Tamil. So far you have been telling that these persons will be teaching Hindi. Did you ever tell that 80 per cent of the students will teach Tamil here, for the past 39 years?

SHRI P. V. NARASIMHA RAO: The only difference is that Mr. Mohanaran-gam and myself have been saying the same thing for 30 years, but he has not learnt Hindi while I have learnt Hindi and said the same thing to the Hindi people. I have told them in Hindi, in rather harsh language as harsh as I cotild make it...

श्री सत्यप्रकाश भाजबीय (उत्तर प्रदेश) : आप अपना प्रा भाषण हिंदी में दे दीजिए ।

श्री पी. वी. नरींसंह राव : मरे जितने भाषाण हुए हाँ, काफी कट् भाषाण सेरे हुए दूसरी भाषाओं के सीखने की बारों में, हिंदी की प्रांतों में जहां संस्कृत सीखी जाती हाँ, जहां इसी तरह से कोई न कोई बहाना किया जाता हाँ।

यह कोई अच्छी बात नहीं है। आप नहीं करेंगे न सही, नवादय विद्यालयों में हम करेंगे।

At least these 400 schools will have the three languages taught compulsorily. The result will be that.:.

SHRI R. MOHANARANGAM: What are the three languages?

SHRI P. V. NARASIMHA RAO: I will tell you. Let me explain, (*Interruptions*) Now for each district in a Hindi-speaking area, there is a corresponding district in a non-Hindi speaking areas. Now if we

make a linkage like this, you will find that in the entire Hindi belt, all the non-Hindi languages, languages other than Hindi, being learnt by the , boys in these schools. If they want to come to these schools, they have to come subject to these rules. Otherwise, they will go to the next school where Sanskrit is taught and so on.

SHRI R. MOHANARANGAM: That means, Hindi students from the Hindispeaking area will be expected to learn one of the South Indian languages?

SHRI P, V. NARASIMHA RAO: Yes.

SHRI R. MOHANARANGAM: If you ask them, how many of them will come forward? They are not even tolerating me for one minute if I speak in Tamil here. Sir, you are a scholar. When I travel by plane from: Medurai to Madras—both are situated m Tamil Nadu—they say: "All the passengers are requested to fasten their seat belts" in English but not in Tamil. And both the cities are situated in Tamil Nadu. When thai is the situation, How are you going to implement this language formula?

SHRI P. V. NARASIMHA RAO: Probably they think that the belt has no language.

SHRI KALPNATH RAI (Uttar Pradesh): Mr. Mohanarangam, "Parkalam".

SHRI R. MOHANARANGAM: We are the affected persons. We are second-grade citizens. Kindly have some soft corner for us.

SHRI P. V. NARASIMHA RAO: I understand. I have spoken to many Tamil friends: I have spoken to many Malayalam friends; I have spoken toother friends from non-Hindi areas. If we believe in the three-language formula, if we believe that every person in this country, at least in the impressionable age, should be given some minimum know-edge of three languages, then this is the

[Shri p. V. Narasimha Rao]

only way of doing it. And the Central Government will do it on its own responsibility. We are not going a8<sup>amst</sup> any language. What we are doing is, we are finding the only possible way of implementing the 1968 policy. That is why he have not said so much—there is no rigmarole—about the language policy in this document. We simply said on one small para that the language policy adumbrated in 1968 is perfect. We have nothing to add to it. What we have to do is only the implementation. This is one of the ways of implementing it. So let us see how it works. I am sure it is going to work because we are not forcing anyone or asking anyone to pay. I have seen many students learn languages just like that. You take him to Tamil Nadu and make him stay there for two months. He will start speaking Tamil with Mr. Mohanarangam. 1 have no 'doubt about it.

SHRI R. MOHANARANGAM: What about students who come from Maharashtra? What will be the three languages? Marathi, Tamil and English?

SHRI P. V. NARASIMHA RAO: It is {not like that. I will tell you. Maharashtra is non-Hindi, Punjab is non-Hindi, Bengal is non-Hindi, Assam is non-Hindi. Boys are going to come from all these areas.

SHRI R. MOHANARANGAM: That means, in all the schools Hindi is compulsory.

SHRI P. V. NARASIMHA RAO: You see, the three-language formula is the same.

But the point is there will be a lack of students at any given time in U.P., Bihar in the Hindi-belt who will be learning Tamil—maybe, 80,000 or 1,20,000 who may be learning Telugu another lakh learning Bengali, Marathi, like that. That is real national integration in action. So, please consider this coolly any dispasisonately. We have heard your rhetoric yesterday. I completely agree that the way the three-language formula has not been properly im-pfaneuted so far.

SHRI R- MOHANARANGAM: We are just asking for a clarification. You are elder

on Education

SHRI P. V. NARASIMHA RAO I have explained the position.

I have taken a lot of time. Now I would only touch on finance. The most important point that has been brought out and which has been the centre, another centre, of misgiving is the lack of finances. I understand that this has been so. But there is a ray of hope. would like to give some good news to the House. In the National Development Council the Prime Minister has taken a decision withi the approval of the National Development Council that in the NREP and RLEGP funds, school buildings will be the first charge. We have not asked for a percen-If in a block no school buildings is needed, you need not give anything But if a school building is needed, that gets money in the first instance. Now, this is not a small amount other-wise, in the name of school buildings it was almost impossible to get any amount out of this order. So, there is one amount shown, there is one programme which construction of school buildings becomes! an integral part. Now, the other thing is some Member asked; "Why did you not write this in this document?" We did not have the time; I think we will write now. In the light of our discussions we are going to finalise the text. The final version will have it. From the Eight Plan onwards 6 per cent of the GNP which was recommended in the 1968 Policy is going to be adhered to. It will be above that. How much above that we cannot say just now. because that will have to be worked out. Eighth Plan is far off. In the Seventh Plan the Prime Minister again has given instructions that whatever is possible, whatever is posible to reach the 6 per cent—t you cannot qutie reach 6 per cent—but we will strain to the utmost to reach whatever in the point close to 6 per cent, and I am) sure that from what I estimated we will have money to fund the programmes that we have in view. We are going to come with an action programme; we will also give you the cost, how much it is going

to require. And my own hunch is this:- I am not very dogmatic in the presence of the Finance Minister, but someone has to jump the gun sometime. I feel, fairly confident that our schemes, realistically formulated ,for the remaining 3 1(2 years, of the Plan, will not lag behind, will not languish for lack of funds. This is what I feel.

Resolution of Draft

Then there are many other matters which I need not dwell upon-examination reform, delinking of degrees, etc. These are all matters which have been discussed. I do not long, long, time. know from when, for a we will see the practical aspects of all Now We will come back to you and these items. in the action programme you will find all these things properly spelt out, what we are going to do by way of examination reform, by way of delinking of degrees from jobs. In principle everybody agrees with it; only nobody thinks that it can be done. At the moment there is a kind of disbelief rather than anything else; no opposition. only disbelief. I hope that disbelief will be dispelled when we come with the action progiemme and then you can tell us what you feel about it.

9 P.M.

Thank you very much. So far as the amendments that have been tabled are concerned, unless there are extra educational reasons for amendments, they do not hold water because what has been said in the amendments has been said in our own words in our own document. Now you are asking us to say the same thing in your language. This is not a fair thing to do. They have been covered ind the document has been made in such a way that all these aspects have been taken care of. I beg of the Members, I request the Members, to withdraw the amendments and not to press them, because at least in the Rajya Sabha it should be possible for us lo say that this policy has gone through unanimously.

Thank you.

MR. DEPUTY CHAIRMAN; Now Ι shall take up the amendments and...

SHRI S. W. DHABB: On a point of order. The hon. Minister has stated in the draft new policy on Education that the final policy has to come and that he will come up with an action plan. Then why is the Resolution necessary and...

on Education

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): The Draft has to be approved always.

SHRI P. V. NARASIMHA RAO: I want to accept it or 1 want to incorporate it. Do you think I am precluded from ioing that?

MR. DEPUTY CHAIRMAN: Rules permit it also.

SHRI PAWAN KUMAR BANSAL: Sir, in case the friends opposite want to press them, I would I like you to press this aspect that this is neither a motion nor a Bill nor a Resolution. Can the amendments even be considered or accepted as per the Rules.

MR. DEPUTY CHAIRMAN: Yes. our Rules permit this. Now<sub>></sub> 1 shall put the amendment (No. I)\*'of Shri S. W. Dhabe to vote.

The motion was negatived.

MR .DEPUTY CHAIRMAN; Now I shall put the amendment (No. 2)\*of Shri Nepaldey Bhattacharjee to vote.

The motion was negatived.

MR. DEPUTY CHAIRMAN; Now I shall put the amendment (No. 3)\* moved by Shri Chitta Basu to vote. » The question was proposed.

MR. DEPUTY CHAIRMAN; I shall take up the amendment (No. 4)\* moved by Shri Satya Prakash Malaviya

The question was proposed

♦For text of the amedmets See Col. 213-15, 215-20, 220-22 and 222 of \*\* Debate of the 12th May, 1985.

इस बात का है कि संविधान में इस बात की वष्यस्था है कि सभी को समान अवसर मिले । मैंने अपना संशोधन इसी बात दिया है कि नर्सरी स्कूल से लेकर उच्चतर माध्यमिक विद्यालय है, वहां इस देश के प्रत्येक बालक के लिए एक ही प्रकर का स्कृति हो अर्थात् न मोडल स्कृत हो, न सेन्ट्रल स्काल हो और न नवादय स्काल हों। मान्यवर, एक ओर तो नगर पालिका के स्कूल हैं, ब्लाक के स्कूल हैं, बहात की स्कूल हैं, जहां पढ़ने को पट्टी नहीं हैं, ब्लेकबोर्ड नहीं हैं, जमीन पर बैठकर लड़का पढ़ता है...(संविधान)...

Resolution of Draft

MR DEPUTY CHAIRMAN: You have spoken about it. (Interruptions)

श्री सत्यप्रकाश मालवीय : तो मान्यवर, मेरा मंत्री जी से निवंदन है कि संविधान में चुिक इस बात की व्यवस्था है सभी को समान अवसर मिलेगा । इसलिए नर्सरी स्कल से लेकर उच्चतर विद्यालय तक एक हो प्रकार के विद्यालय होने चाहिए और जो विभिन्न प्रकार के विद्यालय है, उनको त्रन्त समाप्त करना चाहिए ।

MR. DEPUTY CHAIRMAN: You have Now I shall made your point.

amendment (No.4)\*moved by Shri Satya Prakash to vote.

on Education

The motion was negatived.

MR. DEPUTY CHAIRMAN: I shall now put the amendment \*(No. 5) moved by Shri P. Upendra to vote.

The motion was negatived.

MR. DEUPTY CHAIRMAN; I shall now put the Resolution moved by Shri P. V. Narasimha Rao to vote. The question is.-

"That the House approves of the Draft National Policy on Education. 1986, laid on the Table of the Rajya Sabha on the 2nd May, 1986."

The motion was adopted.

MR. DEPUTY CHAIRMAN: The House now stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at five minutes past nine of the clock till eleven of the clock en Wednesday, the 14th May, 1986.

\*For text of the amendment See Col. 222 and 222-23 of the Debate of the 12th May, 1986.